

24-02-2026 AT 10:15 AM

(Court No.5)

HON'BLE JUSTICE ALOK MATHUR
HON'BLE JUSTICE DIVESH CHANDRA SAMANT

Fresh and Listed (e-Court/Physical):- (Order, Admission and Hearing) 1. Miscellaneous writs from the year 2021. 2. Tax writs including recovery of tax, appeals and applications relating to direct and indirect tax matters. 3. Applications under Article 228 of the Constitution of India. 4. Company Appeals. 5. Writs relating to Land Acquisition from the year 2021.

Sr. No.	Case No	Party Name	Petitioner Counsel	Respondent Counsel
Fresh List (From Sr.No. 1 To Sr.No. 558)				
1	DF,TO P-10 WRIC/1241/2026 (Sitapur) Notice no:L2026021804	ANIL GOSWAMI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 3 OTHERS	PRATUL GUPTA AYUSH GUPTA KALPANA PATHAK	C.S.C.
2	DF,TO P-10 WRIC/1528/2026 (Lucknow)	AJAY GUPTA VS RESERVE BANK OF INDIA THRU. GOVERNOR GOVT. OF INDIA AND 3 OTHERS	SANJEEV KUMAR SHUKLA KANEER FATIMA	PRASHANT KUMAR SRIVASTAVA
3	DF,TO P-10 WRIC/1710/2026 (Pratapgarh)	ANKIT GUPTA VS RESERVE BANK OF INDIA THRU. GOVERNOR AND 7 OTHERS	PRIYANSHU SOMVANSHI	PRAVEEN DWIVEDI
4	LO WRIC/12519/2025 (Lucknow) Notice no:L20250219550	RAM NARESH VS STATE OF U.P. THRU. PRIN. SECY. ENERGY LKO. AND 5 OTHERS	PIYUSH PATHAK AMRENDRA KUMAR NEERAJ KUMAR BAGHEL	APRAJITA BANSAL C.S.C.
5	LO WRIC/12710/2025 Notice no:L20250220043	M/S STERLING ENTERPRISES THRU. PROPRIETOR NAMEDLY HASIB KHAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT LKO. AND 11 OTHERS	JITENDRA KUMAR SINGH O.P. TIWARI	RISHABH KAPOOR C.S.C.
6	LO WRIC/12729/2025 (Lucknow) Notice no:L20250220087	M/S SHRI SAI INFRASTRUCTURES THRU. PRO. AKHILESH KUMAR PAL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. URBAN DEVELOPMENT LKO. AND 11 OTHERS	O.P. TIWARI JITENDRA KUMAR SINGH	C.S.C.
7	DF WRIC/12731/2025 (Lucknow) Notice no:L20250220018	MOHAMMAD UBAID VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	REHAN AHMAD SIDDIQUI	C.S.C. A.S.G.I.
8	LO WRIC/12747/2025 (Lucknow) Notice no:L20250220062	SUPRIYA AND ANOTHER VS COLLECTOR LUCKNOW, DISTT. KO. AND 2 OTHERS	DINESH KUMAR SANTOSH KUMAR	AVDHESH SHUKLA C.S.C.
9	LO WRIC/12758/2025 (Lucknow)	SYSA INFRATECH LTD. THRU. AUTHORIZED SIGNATORY SRI BABBAN VERMA VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT DEPTT. AND 7 OTHERS	AJAY SHARMA SUSHIL KUMAR MISRA	RISHABH KAPOOR C.S.C.
10	LO WRIC/12759/2025 (Lucknow)	RESHAM SINGH VS STATE OF U.P. THRU. PRIN. SECY. /SPECIAL SECY. SUGAR INDUSTRY AND CANE DEVELOPMENT AND 3 OTHERS	SHASHANK SINGH	PAAVAN AWASTHI C.S.C.

11	LO	WRIC/12762/2025 (Lucknow) Notice no:L20250219885	RAM JANAM VS STATE OF U.P.THURU. ADDL. CHIEF SECY. DEPTT. OF ENERGY LKO AND 5 OTHERS	PRASHANT VIKRAM SINGH	MANISH JAUHARI C.S.C.
12	LO	WRIC/12780/2025 (Hardoi) Notice no:L20250219915	SMT. RENU PANDEY AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF IRRIGATION LKO. AND 4 OTHERS	RAM KUMAR SINGH AWADHESH KUMAR YADAV RAM PRAKASH SINGH	DILIP KUMAR PANDEY C.S.C.
13	LO	WRIC/12791/2025 (Lucknow) Notice no:L20250220019	MOHAMMAD JAFAR ALIAS CHHOTU VS UOI THRU. ITS SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	REHAN AHMAD SIDDIQUI	C.S.C. A.S.G.I.
14	LO	WRIC/12803/2025 (Faizabad)	DHARAM RAJ PASI @ DHARAM RAJ AND 2 OTHERS VS STATE SC AND ST COMMISSION U.P. CHAIRMAN LKO. AND 5 OTHERS	DINESH KUMAR TIWARI	C.S.C.
15	LO	WRIC/26/2026 (Gonda) Notice no:L20250218755	RADHEY SHYAM MISHRA VS HONBLE STATE CONSUMER DISPUTES REDRESSAL COMMISSION LKO. THRU. CHAIRMAN AND 5 OTHERS	IN PERSON	C.S.C.
16	LO	WRIC/38/2026 (Lucknow) Notice no:L20250220279	MOHAMMAD TARIQ VS STATE OF U.P. THRU. PRIN. SECY. FINANCE CIVIL SECTT. LKO. AND 4 OTHERS	MOHD. IMRAN KHAN	C.S.C.
17	LO	WRIC/39/2026 (Hardoi) Notice no:L20250220027	PRAMOD KUMAR AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 6 OTHERS	UTTAM KUMAR AWASTHI VED PRAKASH SHARMA	DILIP KUMAR PANDEY C.S.C.
18	LO	WRIC/56/2026 (Balrampur) Notice no:L20250220290	SMT. RAHBARI VS STATE OF U.P. THRU. PRIN. SECY. HOME U.P. LKO. AND 6 OTHERS	MOHD TANVEER RAZA	TARUN KUMRA OJHA VIVEK PANDEY VINAY KUMAR TIWARI C.S.C.
19	LO	WRIC/61/2026 (Shravasti) Notice no:L20250220261	GURUDAS VS STATE OF U.P. THRU. DISTRICT MAGISTRATE / COLLECTOR SHRAWASTI AND 2 OTHERS	RUBY MAURYA	C.S.C.
20	LO	WRIC/65/2026 (Lucknow)	KIRAN KUMARI VS UNION OF INDIA,DEPTT. OF TELECOMMUNICATIONS NEW DELHI, THRU. DIRECTOR GENERAL AND 11 OTHERS	SHUBHAM MISHRA AKSHAT PRAKASH TRIPATHI VIJAY KUMAR	SHAILENDRA SINGH CHAUHAN C.S.C. RATNESH CHANDRA A.S.G.I.
21	LO	WRIC/66/2026 (Bahraich) Notice no:L20250220263	MST. SAROJ KUMARI VS STATE OF U.P. THRU. DISTT. MAGISTRATE DISTT. BAHRAICH AND 3 OTHERS	RUBY MAURYA	RAM PRASAD DWIVEDI C.S.C.
22	LO	WRIC/67/2026 (Shravasti) Notice no:L20250220262	IRSDAN VS STATE OF U.P. THRU. THE SECY. STAMP AND REGISTRATION LKO. AND 3 OTHERS	RUBY MAURYA	C.S.C.

23	LO	WRIC/70/2026 (Hardoi) Notice no:L20250220168	SHRI BALAJI MAHAVIDYALAYA THRU. MANAGER SMT. RUCHITA SINGH VS U.P. STATE HUMAN RIGHTS COMMISSION THRU. ITS SECY. LKO. AND 4 OTHERS	AISHWARYA PRATAP SINGH	C.S.C. SHIKHAR ANAND
24	LO	WRIC/74/2026 (Hardoi) Notice no:L20250220137	INDRAPAL VS STATE OF U.P. THRU. PRIN. SECY. MINISTRY OF REVENUE LKO. AND 9 OTHERS	ASHISH TRIPATHI SURESH CHANDRA GOSWAMI	DILIP KUMAR PANDEY C.S.C.
25	LO	WRIC/78/2026 (Barabanki) Notice no:L20250220216	DHARM RAJ VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	MOHAN LAL SRIVASTAVA MOHAMMAD ASLAM BEG	C.S.C.
26	LO	WRIC/79/2026 (Lucknow) Notice no:L20260253	AKHTARUNE NISHA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 4 OTHERS	DEEPAK KUMAR PANDEY TARUN SINGH ZEESHAN ALI	VASU LAVANIA RAKESH KUMAR C.S.C.
27	LO	WTAX/10/2026 (Lucknow) Notice no:L20250220293	M/S RADIANT PROTECTION FORCE PRIVATE LIMITED THRU. AUTHORISED SIGNATORY VS U.O.I. THRU. SECY. MINISTRY OF FINANCE DEPTT. OF REVENUE NEW DELHI AND 4 OTHERS	VAIBHAV KRISHNA	KULDEEPAK NAG (K.D.NAG) C.S.C. A.S.G.I.
28	LO	WTAX/14/2026 (Lucknow) Notice no:L20250220299	INSTAKART SERVICES PRIVATE LIMITED THRU. AUTHORIZED SIGNATORY MR.ASHISH KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. INSTITUTIONAL FINANCE AND 2 OTHERS	ANUPAM MISHRA	C.S.C.
29	LO	WRIC/87/2026 (Lucknow) Notice no:L20250220211	SURESH CHANDRA VERMA, VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF ENERGY LKO. AND 4 OTHERS	SHAILESH KUMAR MAYANK PANDEY PRAVEEN KUMAR SINGH VIBHAV VERMA VINEET KUMAR CHAURASIA	AMIT KUMAR DWIVEDI C.S.C.
30	LO	WRIC/103/2026 (Faizabad) Notice no:L20250220196	ANUJ VS UNION OF INDIA THRU. PRINCIPAL SECRETARY,HOME AFFAIRS NEW DELHI AND 5 OTHERS	ABHINANDAN KUMAR PANDEY VIMLESH TIWARI	C.S.C. A.S.G.I.
31	LO	WRIC/144/2026 (Gonda) Notice no:L202602161	NARVADESHWAR VS STATE OF OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 10 OTHERS	DINESH KUMAR MISHRA PANKAJ MISHRA	ARVIND KUMAR C.S.C.
32	LO E-File	IAPL/1/2026 (Lucknow)	PRIN.COMMISSIONER OF INCOME TAX 1 LUCKNOW VS HARSHIT GARG	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
33	LO E-File	WRIC/145/2026 (Ambedkar Nagar) Notice no:EL202502267	BRIJLAL VS STATE OF U.P. THRU ADDL. CHIEF SECY. REVENUE LUCKNOW AND ORS.	KANCHAN ARVIND KUMAR MAURYA PAWAN VERMA	MOHAN SINGH C.S.C.
34	LO	WRIC/150/2026 (Hardoi)	SOMA SAINI @ KUMARI SOMA SAINI VS BAR COUNCIL OF U.P. THRU. PRESIDENT / CHAIRMAN ADDL. ALLAHABAD AND 3 OTHERS	SUMIT CHAUHAN ASHUTOSH SRIVASTAVA SURESH CHANDRA SRIVASTAVA	SUBHASH CHANDRA PANDEY

35	LO	WRIC/152/2026 (Balrampur) Notice no:L20260254	HABEEB VS STATE OF U.P. ITS THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	VIVEK KUMAR VERMA SHALINI GUPTA	C.S.C.
36	LO	WRIC/155/2026 (Amethi (csm Nagar)) Notice no:L202602193	MOHAMMAD ASLAM VS UNION OF INDIA THRU. SECY. MINISTRY EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	MOHAMMAD ALISHAH FARUQI MOHD JAVED	C.S.C. A.S.G.I.
37	LO	WRIC/156/2026 (Lucknow) Notice no:L202602187	M/S INDIAN DRUG AND PHARMACEUTICALS THRU.PROPRIETOR SRI OM PRAKASH HALDAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
38	LO	WRIC/157/2026 (Lucknow) Notice no:L202602183	M/S SRI BALA JI CONSTRUCTION AND SUPLIER THRU. PROPRIETOR RAVINDRA NATH SRIVASTAVA AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
39	LO	WRIC/158/2026 (Lucknow) Notice no:L202602189	M/S HIMALAYAN DRUG AND PHARMACEUTICALS THRU.SOLE PROPRIETOR SRI ANIL KUMAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
40	LO	WRIC/159/2026 (Gonda) Notice no:L20260223	ANOOP SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE AND 3 OTHERS	FAIZ AHMAD KHAN	C.S.C.
41	LO	WRIC/161/2026 (Lucknow) Notice no:L202602191	M/S AMAN CORPORATION THRU.PROPRIETOR SMT.NEETI SRIVASTAVA AND ANOTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
42	LO	WRIC/162/2026 (Lucknow) Notice no:L20250220231	BANO VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE LKO. AND 5 OTHERS	RAHUL KUMAR SHUKLA SHIVANI MASKARA MOHIT SINGH SHIVAM SRIVASTAVA	C.S.C.
43	LO	WRIC/163/2026 (Deoria) Notice no:L202602225	YUVRAJ TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND 2 OTHERS	SHOBHIT HARSH PRABHAT KUMAR MISHRA	C.S.C.
44	LO	WRIC/164/2026 (Lucknow) Notice no:L20250220249	RAMENDRA KUMAR YADAV VS STATE OF U.P. THRU. THE PRIN. SECY. DEPTT. OF REVENUE U.P. LKO. AND 5 OTHERS	YOGENDRA NATH YADAV SAURABH YADAV	C.S.C.
45	LO	WRIC/165/2026 (Lucknow) Notice no:L202602188	M/S J.N. LIFECARE THRU. SOLE PROPRIETOR SRI RAMSAGAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.

46	LO	WRIC/167/2026 (Barabanki) Notice no:L202602157	RAJ KARAN SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. HOME AND 4 OTHERS	HARI OM GUPTA	C.S.C.
47	LO	WRIC/170/2026 (Shravasti) Notice no:L20250220280	SHESHARAM VS STATE OF U.P. THRU. SECY. HOME LKO. AND 8 OTHERS	SANJAY KUMAR	C.S.C.
48	LO	WRIC/173/2026 (Lucknow) Notice no:L202602190	M/S CHITRANSH CONSTRUCTION AND COMPANY THRU.SOLE PROPRIETOR SHRI SANWAL PRASAD AND ANOTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	C.S.C.
49	LO	WRIC/174/2026 (Lucknow) Notice no:L202602182	M/S TAMIL NADU SURGICALS THRU. PROPRIETOR SRI RAJESH YADAV AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI	PUNEET CHANDRA C.S.C.
50	LO	WRIC/175/2026 (Lucknow) Notice no:L202602142	SAIDUL HASAN AND 5 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. REVENUE SECTT. LKO. AND 5 OTHERS	DINESH KUMAR VERMA	C.S.C.
51	LO	WRIC/176/2026 (Lucknow) Notice no:L202602226	MOHD.SHAFAEEQ VS STATE OF U.P.THRU. PRIN. SECY. DEPTT. REVENUE CIVIL SECTT. LKO. AND ANOTHER	ANAND PRAKASH PANDEY DR.SURYA PRAKASH MISHRA	C.S.C.
52	LO	WRIC/179/2026 (Lucknow)	MENHDI HASAN VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	M.K. SINGH BHARDWAJ	A.S.G.I.
53	LO	WRIC/181/2026 (Lucknow) Notice no:L202602111	DINESH KUMAR PATHAK @ DINESH PATHAK VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 4 OTHERS	RAJEIU KUMAR TRIPATHI	KUMAR AYUSH C.S.C.
54	LO	WRIC/182/2026 (Hardoi) Notice no:L20250220260	ANIL KUMAR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. AND 3 OTHERS	ARVIND KUMAR KANAUEJA	C.S.C.
55	LO	WRIC/183/2026 (Rae Bareli) Notice no:L20250220219	KAMINI SHRIVASTVA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 4 OTHERS	ANANT PRAKASH TEWARI SHAMBHAVI PRAKASH TIWARI RAMRAJ JANHAVI PRAKASH TIWARI SHREYANSH CHANDRA RACHNA SHUKLA	C.S.C.
56	LO	WRIC/184/2026 (Lakhimpur Kheri) Notice no:L202602172	BHABHUTI PRASAD VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	ANIL KUMAR	DILIP KUMAR PANDEY C.S.C.
57	LO	WTAX/32/2026 (Lucknow) Notice no:L202602144	MANOJ KUMAR JAISWAL VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO AND 2 OTHERS	AKHAND PRATAP SINGH ADARSH SRIVASTAVA	C.S.C.

58	LO	WTAX/42/2026 (Lucknow)	DINESH KUMAR VS UNION OF INDIA DEPTT. REVENUE MINISTRY OF FINANCE (C.G.S.T.) THRU. SECY. AND 3 OTHERS	PRADEEP TIWARI	KULDEEPAK NAG (K.D.NAG) A.S.G.I.
59	LO	WRIC/237/2026 (Pratapgarh) Notice no:L20250220272	SHYAM SUNDER YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND AND 4 OTHERS	DINESH CHANDRA SURYA PRAKASH	C.S.C.
60	LO	WRIC/238/2026 (Ambedkar Nagar) Notice no:L202602339	PRATIMA ALIAS PRATIMA SANTOSH SINGH VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	ANCHAL MISHRA C.S.C.
61	LO	WRIC/239/2026 (Lucknow) Notice no:L202602251	MOHAMMAD MUSTAFA AND 2 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./REVENUE DEPTT. LKO. AND 4 OTHERS	PRINCE SINGH SANT BUX SINGH	C.S.C.
62	LO	WRIC/243/2026 (Sitapur) Notice no:L202602299	SARJU AND 2 OTHERS VS STATE OF U.P. THRU. DIST. MAGISTRATE SITAPUR AND 4 OTHERS	KAILASH NATH	DILIP KUMAR PANDEY C.S.C.
63	LO	WRIC/244/2026 (Lucknow) Notice no:L20250220250	SMT.ANITA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE CIVIL SECTT. LKO. AND 2 OTHERS	GANGA PRASAD MISHRA SARBA SHUKLA ABHINAV MISHRA	C.S.C.
64	LO	WRIC/245/2026 (Bahraich) Notice no:L202602340	GAGAN BIHARI VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 2 OTHERS	ASHISH RAMAN MISHRA ARADHANA CHATURVEDI	C.S.C.
65	LO	WRIC/246/2026 (Ambedkar Nagar) Notice no:L202602318	SABHAJIT AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 3 OTHERS	VISHVA NATH PRATAP SINGH	C.S.C.
66	LO	WRIC/247/2026 (Pratapgarh) Notice no:L202602337	PRABHAVATI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. U.P. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
67	LO	WRIC/248/2026 (Barabanki) Notice no:L202602207	PRAMOD DIXIT VS COMMISSIONER AYODHYA DIVISION AYODHYA AND 2 OTHERS	VIRENDRA KUMAR SHUKLA SHYAM PRATAP SINGH	C.S.C.
68	LO	WRIC/250/2026 (Lucknow) Notice no:L20250220015	RAJKALI VS STATE OF U.P. THRU. PRIN. SECY. HOME U.P. LKO. AND 5 OTHERS	AVNEESH SINGH PUNEET TRIPATHI ASHISH GAUTAM	C.S.C.
69	LO	WRIC/251/2026 (Ambedkar Nagar) Notice no:L202602215	RAJESH KUMAR MAURYA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE CIVIL SECTT.LKO. AND 10 OTHERS	SUDHIR KUMAR PANDEY ANNAPURNA AGNIHOTRI	C.S.C.
70	LO	WRIC/252/2026 (Lucknow) Notice no:L202602164	AKHTARI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.

71	LO	WRIC/253/2026 (Lucknow)	MADHYANCHAL VIDUT VITRAN NIGAM THRU. MANAGING DIRECTOR LKO. AND ANOTHER VS M/S NISHA FOOD PRODUCT THRU. PROPRIETOR MOHD. SHAKEEL KHAN AND ANOTHER	MANISH JAUHARI	RAKESH KUMAR VERMA SANJAY SINGH MOHD. RAFI KHAN
72	LO	WRIC/256/2026 (Lucknow) Notice no:L202602314	VICTIMK-X IN FIR NO.162 OF 2024 P.S. BANTHRA, DISTT. LUCKNOW THRU. NEST BEST FRIEND HER MOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF SOCIAL WELFARE LKO. AND ANOTHER	ANJUM ARA	C.S.C.
73	LO	WRIC/258/2026 (Faizabad)	PAVAN KUMAR VS THE BAR COUNSEL OF U.P. THRU. SECY. AND 4 OTHERS	SURESH CHANDRA TIWARI SHILPI TIWARI SHASHWAT PRATAP SINGH	SUBHASH CHANDRA PANDEY
74	LO	WRIC/262/2026 (Pratapgarh) Notice no:L20260245	SANJAY MISHRA VS STATE OF U.P. THRU. PRIN. SECY. AGRICULTURE GOVT. LKO. AND 6 OTHERS	AJAY PRATAP SINGH	C.S.C.
75	LO	WRIC/264/2026 (Faizabad) Notice no:L202602302	AJIT KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 2 OTHERS	SUNIL KUMAR MISRA	C.S.C.
76	LO	WRIC/266/2026 (Lucknow) Notice no:L202602106	MONISH KHAN VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS GOVT. INDIA AND 4 OTHERS	RAJESH KUMAR	C.S.C. A.S.G.I.
77	LO	WRIC/269/2026 (Lucknow) Notice no:L20250220005	SHARUKH KHAN VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT DEPTT. LKO. AND 3 OTHERS	MOHD KAIF KHAN MOHD. AFGHAN KHAN	C.S.C.
78	LO	WRIC/271/2026 (Lucknow) Notice no:L202602294	JITENDRA SHARMA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING CIVIL SECTT. U,P. LKO AND 3 OTHERS	HARI KRISHNA CHAUBEY SHUBHAM TIWARI MANOJ KUMAR MISHRA SURYANSH PANDEY PANKAJ KUMAR	C.S.C.
79	LO	WRIC/272/2026 (Ambedkar Nagar) Notice no:L202602309	MITHAILAL PAL AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 6 OTHERS	RANKAJ KUMAR VISHWAKARMA	MOHAN SINGH C.S.C.
80	LO	WRIC/274/2026 (Rae Bareli) Notice no:L202602338	MEENA DEVI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 3 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	ZAFAR AZIZ C.S.C.
81	LO	WRIC/275/2026 (Gonda) Notice no:L202602280	NAGENDRA PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 3 OTHERS	SUDHAKAR MISHRA	C.S.C.
82	LO	WRIC/279/2026 (Lucknow)	EIFFEL INFRADEVELOPERS (P) LTD. THRU. AUTHORIZED REPRESENTATIVE ARVIND KUMAR MISHRA VS AMIT JAIN	HARSH VARDHAN MEHROTRA UTKARSH VARDHAN SINGH ISHITA YADU	

83	LO	WRIC/280/2026 (Faizabad) Notice no:L202602352	SMT.SAVITRI DEVI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND ANOTHER	GANGA PRASAD MISHRA ANIL KUMAR PANDEY ABHINAV MISHRA	C.S.C.
84	LO	WRIC/281/2026 (Faizabad) Notice no:L20250220251	RAHMAT JADI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND ANOTHER	GANGA PRASAD MISHRA ABHINAV MISHRA ANIL KUMAR PANDEY	C.S.C.
85	LO	WRIC/283/2026 (Lucknow) Notice no:L202602343	RAJEEV KUMAR VERMA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL SANDEEP KUMAR PANDEY DHARMESH SINHA	C.S.C.
86	LO	WRIC/284/2026 (Balrampur) Notice no:L202602360	RAJAT CHAUDHARY VS STATE BANK OF INDIA THRU. BANK MANAGER RAMNAGAR BALRAMPUR AND ANOTHER	NISHENDRA KUMAR PANDEY PREMNATH SINGH	C.S.C. ANKIT SRIVASTAVA
87	LO	WRIC/287/2026 (Hardoi) Notice no:L202602174	PAWAN KUMAR AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME CIVIL SECTT. LKO. AND 4 OTHERS	AMIT SRIVASTAVA	C.S.C.
88	LO	WRIC/289/2026 (Lucknow) Notice no:L202602244	RAM CHANDRA MISHRA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. ENERGY AND 3 OTHERS	ABHISHEK SRIVASTAVA KRISHNA MOHAN SRIVASTAVA	APRAJITA BANSAL C.S.C.
89	LO	WRIC/290/2026 (Bahraich) Notice no:L202602317	SMT.MANOJ KUMARI AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 6 OTHERS	MOHD. MUBALLI GUSSALAM	JIYAUDDEEN C.S.C.
90	LO	WRIC/293/2026 (Lucknow) Notice no:L202602229	M/S NEW JAIN MEDICAL HALL THRU. PROPRIETOR SMT. SHIKHA JAIN W/O VIVEK JAIN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 2 OTHERS	RAMENDRA KUMAR MISRA SATYENDRA KUMAR MISRA	C.S.C.
91	LO	WRIC/294/2026 (Faizabad) Notice no:L202602315	SHRI THAKUR RAJ RAJESHWARI SITARAM JI MAHARAJ STAPHIT MANDIR TRUST THRU.MANAGER AND ANR. VS DISTT. MAGISTRATE DISTT. AYODHYA AND ANOTHER	DESH DEEPAK SINGH RAJAT SRIVASTAVA ASHISH CHATURVEDI	VIJAY NANDAN MANI TRIPATHI ABHINAV NATH TRIPATHI
92	LO	WRIC/297/2026 (Lakhimpur Kheri) Notice no:L202602321	JAGDISH KUMAR VS STATE OF U.P. THRU. COLLECTOR DISTT. LAKHIMPUR KHERI AND 2 OTHERS	JAI PRAKASH YADAV	C.S.C.
93	LO	WRIC/298/2026 (Balrampur) Notice no:L20250220098	KRISHNA KUMAR AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 6 OTHERS	ANURAG SRIVASTAVA ATUL SRIVASTAVA	PANKAJ GUPTA C.S.C.
94	LO	WTAX/48/2026 (Faizabad) Notice no:L202602324	M/S KASHARI TADERS THRU. PROPRIETOR YAMUNA PRASAD KESARWANI VS STATE OF U.P. THRU. PRIN. SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.

95	LO	WTAX/52/2026 (Lucknow)	M/S SAGAR HOSPITAL THRU. ITS AUTH. REPRESENTATIVE AKHIL KUMAR VS UOI THRU. SECY. MINISTRY OF FINANCE DEPTT. OF REVENUE NEW DELHI AND 3 OTHERS	HARSH VARDHAN	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI A.S.G.I.
96	LO	WRIC/311/2026 (Ambedkar Nagar) Notice no:L202602344	MAHENDRA PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 18 OTHERS	ASHWINI KUMAR RAM SUPHAL	PRABHAKAR TIWARI C.S.C.
	With	WRIC-28-2026 Lucknow	BABURAM VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 19 OTHERS	RAM SUPHAL ASHWINI KUMAR	PRABHAKAR TIWARI SARVESH KUMAR DUBEY C.S.C.
97	LO	WRIC/318/2026 (Lucknow) Notice no:L20250220245	SMT. URMILA DEVI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 3 OTHERS	ANUJ PANDEY SUYASH DWIVEDI ANAND KUMAR YADAV	RATNESH CHANDRA C.S.C.
98	LO	WRIC/337/2026 (Ambedkar Nagar) Notice no:L20250220304	RAM UJAGIR VS ZILAADHIKARI DISTT. AMBEDKAR NAGAR AND 5 OTHERS	ADARSH KUMAR MAURYA RAM KRISHNA VERMA RUPALI SRIVASTAVA ALKA RANI AMBRISH KUMAR SHUBHAM YADAV	SHARAD KUMAR VERMA ANAND DUBEY C.S.C.
99	LO E-File	IAPL/2/2026 (Lucknow)	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) LUCKNOW VS M/S MOTOR FAB SALES PVT. LTD. THRU AUTHORISED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
100	LO	WRIA/385/2026 (Hardoi) Notice no:L202602237	UTKARSH TIWARI AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. TRANSPORT DEPPT. LKO. AND 9 OTHERS	MOHD KASHIF IQBAL AJIT VERMA	C.S.C.
101	LO	WRIC/355/2026 (Lucknow)	M/S MARINO WATER PARK AND RESORT THRU. OCCUPIER MANOJ KUMAR SINGH VS MADHYANCHAL VIDYUT VITRAN NIGAM LTD. LKO. THRU. MANAGING DIRECTOR AND ANOTHER	ABHISHEK SINGH KUSHAGRA DIKSHIT	APRAJITA BANSAL
102	LO	WRIC/358/2026 (Agra) Notice no:L202602460	M/S DIGI MAHARAJA CABLE NETWORKS PVT. LTD. THRU. DIRECTOR RAJKUMAR CHAHAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. STATE TAX LKO. AND 4 OTHERS	RAJEEV KUMAR SRIVASTAVA	C.S.C.
103	LO	WRIC/360/2026 (Ambedkar Nagar) Notice no:L202602477	DILEEP KUMAR SRIVASTAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE CIVIL SECTT. LKO. AND 4 OTHERS	AWADHESH KUMAR SRIVASTAVA AVADH RAJ SINGH	C.S.C.
104	LO	WRIC/364/2026 (Lucknow) Notice no:L202602437	HARI MOHAN TIWARI VS STATE OF U.P. THRU. PRIN. SECY. LAW LKO. AND 3 OTHERS	IN PERSON	C.S.C.
105	LO	WRIC/367/2026 (Lucknow) Notice no:L202602418	NARAYAN CONSTRUCTION COMPANY THRU. PROPRIETOR RAJEEV KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME CIVIL SECTT. LKO. AND 5 OTHERS	ANIL KUMAR TRIPATHI	C.S.C.

106	LO	WRIC/370/2026 (Ambedkar Nagar) Notice no:L202602233	MOHAN JEE VERMA VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	GHULAM MOHAMMAD KAMIL MOHAMMAD AFFAN	C.S.C. A.S.G.I.
107	LO	WRIC/371/2026 (Gonda) Notice no:L202602464	SHIV PRAKASH VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ AND DEPTT. AND 5 OTHERS	RAJAN MISHRA MUKESH KUMAR MISHRA	PANKAJ GUPTA C.S.C.
108	LO	WRIC/372/2026 (Balrampur) Notice no:L202602341	PRADEEP KUMAR VS STATE BANK OF INDIA THRU. BANK MANAGER RAMNAGAR BALRAMPUR AND ANOTHER	NISHENDRA KUMAR PANDEY PREMNATH SINGH	KUMAR JAIKRIT C.S.C. ANKIT SRIVASTAVA
109	LO	WRIC/374/2026 (Rae Bareli)	PADAM PRASAD SRIVASTAVA VS BAR COUNCIL OF U.P. 19, MAHARISHI DAYANAND MARG PRAYAGRAJ THRU. SECY. AND ANOTHER	ONKAR SINGH	SUBHASH CHANDRA PANDEY
110	LO	WRIC/375/2026 (Lucknow) Notice no:L202602465	M/S VINOD KUMAR MISHRA PARASHADEPUR THRU. PROP. VINOD KUMAR MISHRA AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. PUBLIC WORKS DEPTT. LKO. AND 2 OTHERS	RAM KUMAR SINGH PALLAVI SINGH	C.S.C.
111	LO	WRIC/379/2026 (Lucknow)	ANKITA KAPOOR VS STATE BANK OF INDIA HEAD OFFICE MUMBAI THRU. CHIEF GENERAL MANAGER AND 4 OTHERS	NANDITA BHARTI	SURESH CHANDRA PANDEY ALOK SAXENA
112	LO	WRIC/381/2026 (Hardoi) Notice no:L202602410	RITA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
113	LO	WRIC/385/2026 (Ambedkar Nagar) Notice no:L202602347	ASHISH VERMA VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. LKO. AND 2 OTHERS	ASHWINI KUMAR	MANISH JAUHARI C.S.C.
114	LO	WRIC/387/2026 (Basti) Notice no:L202602411	SONMATI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. U.P. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	VINAY PRATAP SINGH RATHORE GOVIND CHATURVEDI C.S.C.
115	LO	WRIC/391/2026 (Ambedkar Nagar) Notice no:L20250220234	UMESH SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 6 OTHERS	VISHVA NATH PRATAP SINGH DHANANJAY SINGH	MOHAN SINGH C.S.C.
116	LO	WRIC/393/2026 (Pratapgarh) Notice no:L202602512	NEETU VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
117	LO	WRIC/394/2026 (Lucknow) Notice no:L20250220226	RISHIKESH VERMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME AND ANOTHER	CHANDRA SHEKHAR SINGH YADAV	C.S.C.

118	LO	WRIC/395/2026 (Barabanki) Notice no:L202602509	MANGAL PRASAD VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA VIVEK KUMAR NEETU PATEL	C.S.C.
119	LO	WRIC/398/2026 (Barabanki) Notice no:L202602479	SAROJ KUMAR SHARMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE AND 4 OTHERS	AJAY SHARMA	C.S.C.
120	LO	WTAX/62/2026 (Lucknow) Notice no:L202602419	M/S POONAM ALUMINIUM THRU.PROPRIETOR SHIVAM AGARWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX REGISTRATION LKO. AND 2 OTHERS	AAYUSH PANKAJ TIWARI DURGA PRASAD DUBEY PEEYUSH PANKAJ HRITIK DWIVEDI	C.S.C.
121	LO	WRIC/432/2026 (Balrampur) Notice no:L202602730	MOHD. TALIB VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME U.P. LKO. AND 3 OTHERS	AJAY KUMAR PANDEY POOJA DEVI SANTOSH KUMAR DUBEY	KRISHANA KUMAR SINGH C.S.C.
122	LO	WRIC/434/2026 (Balrampur) Notice no:L202602570	RAM DAYAL AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND 8 OTHERS	BRIJESH KUMAR MISHRA	PANKAJ GUPTA C.S.C.
123	LO	WRIC/444/2026 (Lucknow) Notice no:L202602520	CANARA BANK THRU. AUTHORIZED OFFICER, SRI RISHIKESH KUMAR VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND 7 OTHERS	ABHISHEK KHARE	C.S.C.
124	LO	WRIC/506/2026 (Hardoi) Notice no:L202602637	LUXMI VS STATE OF U.P. THRU. COMMISSIONER SECY. BOARD REVENUE LKO. AND 2 OTHERS	NARESH SINGH DHARMESH SINHA RAJJAN LAL	C.S.C.
125	LO	WRIC/509/2026 (Lucknow) Notice no:L202602652	ALCAZAR OPEN SKY RESTAURANT AND CAFE THRU. MANAGER VINDHYASHISH MISHRA VS STATE OF U.P. THRU. SECY. FOOD SAFETY AND DRUGS ADMINISTRATION LKO. AND 5 OTHERS	SHAIENDRA KUMAR SINGH ASHUTOSH MISHRA	RAJESH KUMAR SINGH SHAIENDRA SINGH CHAUHAN C.S.C.
126	LO	WRIC/511/2026 (Ambedkar Nagar)	ARUN KUMAR MISHRA VS THE SENIOR MANAGER STATE BANK OF INDIA AKBARPUR BRANCH AMBEDKAR NAGAR AND 3 OTHERS	SABIR ALI	ANKIT SRIVASTAVA
127	LO	WRIC/513/2026 (Lucknow) Notice no:L202602506	DHANANJAY SINGH VS THE STATE OF U.P. THRU. PRIN. SECY. ADMINISTRATIVE REFORM DEPTT. AND 4 OTHERS	RAJENDRA PRASAD LODHI AMBRISH KUMAR PANDEY NEETU PATEL	SHIKHAR ANAND PANKAJ GUPTA C.S.C.
128	LO	WRIC/514/2026 (Gonda) Notice no:L202602556	DINESH SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF COOPERATION LKO AND 4 OTHERS	ASHUTOSH MISRA	PRAKHAR MISRA PANKAJ KUMAR VERMA C.S.C.
129	LO	WRIC/516/2026 (Lucknow) Notice no:L202602208	SHIVA KANT VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 6 OTHERS	RAVI DWIVEDI AMBRISH KUMAR DWIVEDI	C.S.C.

130	LO	WRIC/517/2026 (Lucknow)	JEET BAHADUR YADAV VS UNION OF INDIA THRU. SECY. MINISTRY OF DEFENCE NEW DELHI AND 5 OTHERS	RAM RAJ HANUMANT LAL SRIVASTAVA	A.S.G.I.
131	LO	WRIC/518/2026 (Balrampur) Notice no:L202602748	MOHD WASEEM VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 4 OTHERS	MOHD. NAFEESH QURAIISHI	C.S.C. A.S.G.I.
132	LO	WRIC/520/2026 (Shravasti) Notice no:L202602660	TULSIRAM AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 8 OTHERS	DHIRAJ CHAURASIYA	C.S.C.
133	LO	WRIC/523/2026 (Faizabad)	M/S ABACUS INDIA AGENCIES PVT. LTD. THRU. AUTH. SIGNATORY MR. IMTIYAZ ANSARI VS U.P. POWER CORPORATION LTD. THRU. ITS CHAIRMAN AND 2 OTHERS	AMAL RASTOGI	MANISH JAUHARI
134	LO	WRIC/528/2026 (Gorakhpur)	MESSERS K.S.K. INDIAN OIL DEALER AYODHYA THRU. PROPRIETOR SUDHA PANDEY VS INDIAN OIL CORPORATION LTD. THRU. ITS CHAIRMAN CUM MANAGING DIRECTOR MUMBAI AND 3 OTHERS	DHARMESH KUMAR DWIVEDI ALOK KIRTI MISHRA	S M SINGH ROYEKWAR
135	LO	WRIC/531/2026 (Lucknow) Notice no:L202602605	GOKUL ALIAS GOKUL PRASAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE AND 6 OTHERS	VIJAY KUMAR ASTHANA	DILIP KUMAR PANDEY C.S.C.
136	LO	WRIC/533/2026 (Unnao) Notice no:L202602564	SUMAN DWIVEDI VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 6 OTHERS	VIMAL KISHOR SINGH PREMKANT	C.S.C.
137	LO	WRIC/541/2026 (Lucknow) Notice no:L202602734	VISHUN DAI VS DISTT. MAGISTRATE DISTT. LKO./LAND ACQUISITION OFFICER FIRST DISTT. LKO. AND 3 OTHERS	AJAY BAHADUR YADAV	RATNESH CHANDRA C.S.C.
138	LO	WRIC/543/2026 (Rae Bareli) Notice no:L202602654	GAYA PRASAD VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. LKO. AND 3 OTHERS	CHANDRA BHANU SINGH	APRAJITA BANSAL C.S.C.
139	LO	WRIC/544/2026 (Barabanki) Notice no:L202602760	RAHUL VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	MULAYAM SINGH YADAV	C.S.C.
140	LO	WRIC/545/2026 (Gonda) Notice no:L202602219	SUSHILA DEVI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. REVENUE LKO. AND 3 OTHERS	MANOJ KUMAR CHATURVEDI	C.S.C.
141	LO	WRIC/546/2026 (Gonda) Notice no:L202602676	AEMAN KHAN VS STATE OF U.P. THRU. PRIN. SECY. ENERGY LKO.AND 2 OTHERS	ROHITASH KUMAR SINGH	APRAJITA BANSAL C.S.C.

142	LO	WRIC/549/2026 (Lakhimpur Kheri)	M/S THE ULTIMATE TRAVELLING CAMP PVT. LTD. THRU. AUTH. SIGN. VS MADHYANCHAL VIDYUT VITRAN NIGAM LTD. THRU. MANAGING DIRECTOR LKO AND ANOTHER	DIVYANSHU BHATT SHASHWAT SINGH	APRAJITA BANSAL
143	LO	WRIC/551/2026 (Ambedkar Nagar) Notice no:L202602722	SUBHASH CHAND VS DISTT. MAGISTRATE,AMBEDKAR NAGAR AND 8 OTHERS	MUNNI LAL YADAV	MOHAN SINGH C.S.C.
144	LO	WRIC/553/2026 (Gonda) Notice no:L202602741	RAM KRISHNA TIWARI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 11 OTHERS	DINESH KUMAR SHUKLA	PANKAJ GUPTA C.S.C.
145	LO	WRIC/554/2026 (Jhansi) Notice no:L202602646	GHANARAM INFRAENGINEERS PVT. LTD. THRU. AUTHORIZED SIGNATORY LAKHAN LAL DWIVEDI VS STATE OF U.P. THRU. ADDL. CHIEF/ PRIN. SECY. IRRIGATION AND WATER RESOURCES DEPTT. 4 OTHERS	RAM RAJ RISHABH RAJ	C.S.C.
146	LO	WRIC/556/2026 (Sultanpur)	ARVIND KUMAR VERMA VS MADHYANCHAL VIDYUT VITRAN NIGAM LTD THRU. MANAGING DIRECTOR AND 3 OTHERS	HANUMANT LAL YADAV SHAIENDRA SINGH CHAUHAN	MANISH JAUHARI
147	LO	WRIC/557/2026 (Lucknow) Notice no:L202602686	REHAN AHMAD VS DISTT. MAGISTRATE LKO. AND 4 OTHERS	SHASHANK SINGH	C.S.C.
148	LO	WRIC/559/2026 (Lucknow)	RAJENDRA PRASAD VS U.P. SAHKARI GRAM VIKAS BANK LTD. LKO. AND 2 OTHERS	RAMA NIWAS PATHAK	VINOD KUMAR SINGH
149	LO	WRIC/561/2026 (Faizabad) Notice no:L202602848	MAHA BODHI SOCIETY OF INDIA THRU. AUTH. REPRESENTATIVE BHANTE GYANALOK VS UNION OF INDIA THRU. SECY. MINISTRY OF HOME AFFAIRS AND 5 OTHERS	ANUPAM MEHROTRA ANIL KUMAR YADAV	C.S.C. A.S.G.I.
150	LO	WRIC/562/2026 (Gonda) Notice no:L202602768	SHIV SHANKAR YADAV VS CANE COMMISSIONER STATE OF UP LUCKNOW AND 4 OTHERS	ARVIND PRATAP SINGH RAM KRISHN MISHRA	RATNESH CHANDRA TUSHAR MITTAL C.S.C.
151	LO	WRIC/563/2026 (Lucknow) Notice no:L202602687	RENU YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	DINESH KUMAR SANTOSH KUMAR	C.S.C.
152	LO	WTAX/101/2026 (Faizabad) Notice no:L202602699	M/S SHRI BABA COAL DEPO THRU. PROPRIETOR SHALENDAR KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. TAX REGISTRATION AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.
153	LO	WTAX/103/2026 (Lucknow) Notice no:L202602696	M/S SHRI BABA COAL DEPO THRU. PROPRIETOR SHAIENDRA KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.

154	LO	WTAX/106/2026 (Lucknow) Notice no:L202602750	M/S SHIVA CONSTRUCTIONS THRU. PROPRIETOR CHANDRA SHEKHAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. TAX LKO. AND 4 OTHERS	GOVIND PRASAD TRIPATHI	ANINDYA SHASTRI KULDEEPAK NAG (K.D.NAG) C.S.C.
155	LO	WRIC/626/2026 (Lucknow)	AMIT KUMAR GUPTA @ ANSHU GUPTA VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	PRATEEK SHRIVASTAVA ARCHANA VERMA	A.S.G.I.
156	LO	WRIC/627/2026 (Lucknow) Notice no:L202602850	RANJANA SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. FINANCE DEPTT. LKO. AND ANOTHER	HARI NARAYAN SINGH	C.S.C.
157	LO	WRIC/628/2026 (Faizabad) Notice no:L20250218996	KHURSHED AHMAD AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND 3 OTHERS	MOHAMMAD EHTESHAM KHAN	C.S.C.
158	LO	WRIC/629/2026 (Pratapgarh) Notice no:L20250220210	POONAM VS THE STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	SHANKER LAL PANDEY	C.S.C.
159	LO	WRIC/631/2026 (Lucknow) Notice no:L202602716	SAMTA GRAMODHYOG THRU. PROPRIETOR JAHEER KHAN VS STATE OF U.P. THRU. PRIN. SECY. FOOD AND CIVIL SUPPLIES U.P. LKO. AND 7 OTHERS	VIJAY KUMAR TIWARI	RAJEEVA KUMAR SINHA C.S.C.
160	LO	WRIC/634/2026 (Lucknow) Notice no:L202602834	M/S NEW JAIN MEDICAL HALL THRU. PROPRIETOR SMT.SHIKHA JAIN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH/FAMILY WELFARE LKO. AND 2 OTHERS	RAMENDRA KUMAR MISRA SATYENDRA KUMAR MISRA	C.S.C.
161	LO	WRIC/635/2026 (Barabanki) Notice no:L202602824	RAM BARAN CHAUHAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE AND 5 OTHERS	DIWAKAR SINGH URVASHI VISHWAKARMA	MOHAN SINGH C.S.C.
162	LO	WRIC/636/2026 (Pratapgarh) Notice no:L202602665	IQBAL AHMAD @ IQBAL AHMAD ANSARI VS STATE OF U.P. THRU. SECY. HOME LKO AND 7 OTHERS	YOGESH KESARWANI DHARMENDRA KUMAR BHATT	PANKAJ GUPTA C.S.C.
163	LO	WRIC/637/2026 (Lucknow) Notice no:L20250220303	SUMAN DEVI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 3 OTHERS	PRIYADARSHI ABHINAV NATH TRIPATHI	C.S.C.
164	LO	WRIC/638/2026 (Gonda) Notice no:L202602891	MOHD. DILSHAD VS UOI THRU. ITS SECY. MINSTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	CHANDRA SHEKHAR SHUKLA	C.S.C. A.S.G.I.
165	LO	WRIC/643/2026 (Gonda) Notice no:L202602792	GEETA GRAMODHYOG SANSTHAN THRU.PROPRIETOR RAMESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. FOOD AND CIVIL SUPPLIES LKO. AND 7 OTHERS	VIJAY KUMAR TIWARI	RAJEEVA KUMAR SINHA C.S.C.

166	LO	WRIC/646/2026 (Sultanpur)	RAM SARAN VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 12 OTHERS	VIJAY BAHADUR SINGH ANKIT SINGH	MOHAN SINGH C.S.C.
167	LO	WRIC/648/2026 (Sultanpur) Notice no:L202602881	ABDUL QAYYUM VS DISTT. MAGISTRATE DISTT. SULTANPUR AND 3 OTHERS	PRAVEEN TRIPATHI SUDHA PAL	C.S.C.
168	LO	WRIC/651/2026 (Lucknow) Notice no:L202602755	F.M. DEVELOPER AND PLANNER THRU. PLANNER MAJID KHAN AND 5 OTHERS VS STATE OF U.P. THRU. ADDL.CHIEF SECY. REVENUE LKO. AND 7 OTHERS	DILEEP KUMAR PATHAK	C.S.C.
169	LO	WRIC/652/2026 (Ambedkar Nagar) Notice no:L202602873	VIRENDRA PRATAP VERMA VS STATE OF U.P. THRU. SECY. DEPTT. REVENUE CIVIL SECTT. LKO. AND 2 OTHERS	PRAHLAD MAURYA SARITA CHAUHAN ANJALI RATNESH ANAM SOM RATNA MAURYA ASHISH RAJ SINGH	C.S.C.
170	LO	WRIC/654/2026 (Lucknow) Notice no:L202602690	INDRA PATI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 3 OTHERS	SHAILESH SACHAN SACHIN KUMAR GAURAV SINGH	C.S.C.
171	LO	WRIC/655/2026 (Lakhimpur Kheri) Notice no:L202602931	DEEN BANDHU VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 4 OTHERS	NARVIND KUMAR SINGH	DILIP KUMAR PANDEY C.S.C.
172	LO	WRIC/656/2026 (Pratapgarh) Notice no:L202602797	SUNEEL KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. AND 2 OTHERS	PRASHANSA SINGH AMIT KUMAR SINGH	C.S.C.
173	LO	WRIC/659/2026 (Sultanpur) Notice no:L202602895	ANIL KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYATI RAJ LKO. AND 3 OTHERS	KRISHNA RAM YADAV MONU	C.S.C.
174	LO	WRIC/662/2026 (Sitapur) Notice no:L202602802	MANMOHAN SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	AJAY PRATAP SINGH	C.S.C.
175	LO	WRIC/664/2026 (Lucknow) Notice no:L202602474	SMT.RITA TRIPATHI VS STATE OF U.P. THRU. PRIN. / ADDL. CHIEF SECY. PANCHAYATI RAJ DEPTT. LKO AND 6 OTHERS	GOVIND PRASAD TRIPATHI BRIJESH MISRA	C.S.C.
176	LO	WRIC/666/2026 (Lucknow) Notice no:L202602928	USHA DEVI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
177	LO	WRIC/667/2026 (Sitapur) Notice no:L202602929	SNEH LATA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	VIVEK CHANDRA	C.S.C.
178	LO	WRIC/668/2026 (Hardoi) Notice no:L202602920	MANOJ KUMAR VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA NEETU PATEL DEEPAK KUMAR VERMA	C.S.C.

179	LO	WRIC/670/2026 (Lucknow)	BANDANA TIWARI VS THE INSURANCE OMBUDSMAN OFFICE LKO. AND 2 OTHERS	DURGESH GUPTA ABHISHEK VISHWAKARMA	SATYAJIT BANERJI
180	LO	WRIC/671/2026 (Lucknow) Notice no:L202602965	SMT. SARVESH YADAV AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 12 OTHERS	MOHD.ALTAZ MANSOOR TANAY CHAUDHARY	NISHANT SHUKLA ADARSH VERMA RAJAN MISHRA RATNESH CHANDRA C.S.C.
181	LO	WRIC/672/2026 (Sultanpur) Notice no:L202602942	AKHANDA PRATAP ALIAS AKHAND PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 9 OTHERS	JNANENDRA PRATAP SHUKLA	MOHAN SINGH C.S.C.
182	LO	WRIC/673/2026 (Lucknow) Notice no:L202602709	MATADEEN AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUEDEPTT. AND 5 OTHERS	SUSHIL KUMAR SINGH DEVANSH SINGH	ABHISHEK PATHAK AVDHESH SHUKLA SARVESH KUMAR DUBEY C.S.C.
183	LO	WRIC/674/2026 (Lucknow) Notice no:L202602865	RAJENDRA PRATAP SINGH AND ANOTHER VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. GOVT. U.P. CIVIL SECTT. LKO. AND 3 OTHERS	DEEP NARAYAN TRIPATHI	SHARAD TEWARI C.S.C.
184	LO	WTAX/121/2026 (Amethi (csm Nagar)) Notice no:L202602685	M/S RAMA TRADERS THRU. PROPRIETOR RAMA CHANDRA VS COMMISSIONER COMMERCIAL TAX STATE TAX GOVT OF LKO. AND ANOTHER	VIKAS SINGH RAJA BABU GUPTA	C.S.C.
185	LO	WTAX/123/2026 (Lucknow)	M/S SHREE FILLING STATION THRU. THEIR POWER OF ATTORNEY HOLDER AMIT KUMAR SINGH VS PRIN. COMMISSIONER OF INCOME TAX-1 LKO. AND ANOTHER	SUNIL KUMAR SINGH KARTIKEYA YADAV PRATEEK AGRAWAL	KUSHAGRA DIKSHIT
186	LO	WRIA/807/2026 (Lucknow)	AWADHESH KAUSHIK AND 15 OTHERS VS UNION OF INDIA THRU. SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI AND 4 OTHERS	ALOK SAXENA PARAS PRADHAN	C.S.C. A.S.G.I.
187	DF	WRIC/698/2026 (Lucknow) Notice no:L202602969	M/S HINDUJA HOUSING FINANCE LIMITED THRU. AUTHORIZED OFFICER AMAN KUMAR SAINI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME LKO. AND 5 OTHERS	AMITABH PRATAP SINGH VIVEK KUMAR SINGH	SINDHUJA TIWARI R.N. SHUKLA C.S.C.
188	DF	WRIC/754/2026 (Lucknow) Notice no:L202602939	AGNU LAL KANNAUJIA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE AND 3 OTHERS	AWANEESH YADAV RAJESH KUMAR KANNOJEYA	C.S.C.
189	LO E-File	WRIC/790/2026 (Ambedkar Nagar) Notice no:L20260228	UMESH KUMAR PANDEY AND ORS. VS UNION OF INDIA THRU SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NE DELHI AND ORS.	YOGESH SINGH	A.S.G.I.

190	LO	WRIC/792/2026 (Lucknow) Notice no:L202602600	DEEP NARAYAN VERMA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FISHERIES LKO AND 3 OTHERS	SACHIN SRIVASTAVA SHATANK SRIVASTAVA	C.S.C.
191	LO	WRIC/794/2026 (Barabanki) Notice no:L2026021134	HINDUJA HOUSING FINANCE LTD. THRU. AUTH. OFFICER AMAN KUMAR SAINI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO AND 7 OTHERS	DEEPAK SINGH AJIT SINGH	C.S.C.
192	LO	WRIC/796/2026 (Unnao) Notice no:L2026021107	RAJENDRA PRASAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 6 OTHERS	DESH MITRA ANAND PRATEEK RAWAT	DILIP KUMAR PANDEY C.S.C.
193	LO	WRIC/797/2026 (Lucknow) Notice no:L2026021024	SHIV PRATAP SINGH VS STATE OF U.P. THRU PRIN. SECY. HOME LKO. AND ANOTHER	AVNEESH SINGH RATNAKAR RAO ASHISH GAUTAM	C.S.C.
194	LO	WRIC/798/2026 (Lucknow) Notice no:L2026021202	VICTIM X IN FIR NO. 294/2024 P.S. PARA DISTT. LUCKNOW THRU. FATHER VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	ANJUM ARA	C.S.C.
195	LO	WRIC/800/2026 (Lakhimpur Kheri) Notice no:L2026021163	VINU CHADHA VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND 4 OTHERS	SAMEEKSHA CHADHA	C.S.C.
196	LO	WRIC/802/2026 (Lucknow) Notice no:L2026021184	ABID ALI QUARISHI VS COMMISSIONER OF POLICE, LKO. POLICE COMMISSIONERATE, LKO. AND 6 OTHERS	MOHD. IMRAN KHAN	C.S.C.
197	LO	WRIC/803/2026 (Lakhimpur Kheri)	PRASHANT SHUKLA VS U.O.I. THRU. SECY. MINISTRY OF PETROLEUM AND NATURAL GAS NEW DELHI AND 4 OTHERS	RAVINDRA KUMAR SINHA RAGHVENDRA KUMAR SRIVASTAVA KAMLAKSHI ARADHANA PATHAK SMT.ARPITA SRIVASTAVA	MOHAMMAD EHTESHAM KHAN A.S.G.I.
198	LO	WRIC/804/2026 (Lucknow) Notice no:L202602978	TARUN KUMAR VS STATE OF U.P. THRU. PRIN. SECY. HOME CIVIL SECTT. LKO. AND 3 OTHERS	ABHISHEK SRIVASTAVA	C.S.C.
199	LO	WRIC/805/2026 (Lucknow) Notice no:L2026021078	SMT. ANJANA AGARWAL AND 2 OTHERS VS COLLECTOR /DISTT. MAGISTRATE LKO. AND 5 OTHERS	AJEY SINGH	C.S.C.
200	LO	WRIC/806/2026 (Gonda) Notice no:L2026021227	VANDANA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
201	LO	WRIC/809/2026 (Lucknow) Notice no:L2026021148	RAJRANI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE AND 6 OTHERS	ROSHAN KUMAR GAURAV SINGH SUDHIR KUMAR MISRA	DILIP KUMAR PANDEY C.S.C.
202	LO	WRIC/810/2026 (Balrampur) Notice no:L2026021214	VIKAS KUMAR VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	UPENDRA KUMAR VERMA	C.S.C. A.S.G.I.

203	LO	WRIC/811/2026 (Rae Bareli) Notice no:L2026021049	SANT RAM YADAV ALIAS SANT RAM AND 11 OTHERS VS THE PRESIDENT BOARD OF REVENUE U.P. LKO. AND 4 OTHERS	OM PRAKASH SINGH	C.S.C.
204	LO	WRIC/814/2026 (Gonda) Notice no:L202602713	M/S VIKAS TRADERS THRU. PROPRIETOR KUSUM SRIVASTAVA @ KUSUM SRIVASTAV VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. U.P. LKO. AND 6 OTHERS	DEO PRAKASH SRIVASTAVA	NEERA YADAV C.S.C.
205	LO	WRIC/816/2026 (Amethi (csm Nagar)) Notice no:L202602935	RUDRA MANI SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	GIRISH CHANDRA SINHA	C.S.C.
206	LO	WRIC/818/2026 (Sultanpur) Notice no:L202602745	HAREERAM VS STATE OF U.P. THRU. DISTRICT MAGISTRATE SULTANPUR AND 4 OTHERS	BALJIT PANDEY	MOHAN SINGH SHARAD TEWARI C.S.C.
207	LO	WRIC/819/2026 (Lucknow) Notice no:L2026021088	CHIRAG TRADING COMPANY THRU. PROPRIETORS ANAND GULATI AND 2 OTHERS VS STATE OF U.P. THRU. COLLECTOR LKO AND 2 OTHERS	SARVESH KUMAR SHUKLA ARJUN PRASAD MISHRA	C.S.C.
208	LO	WRIC/820/2026 (Lucknow) Notice no:L2026021169	HEERA LAL VS STATE OF U.P. THRU. SECY. REVENUE LKO. AND 7 OTHERS	VINAY KUMAR TIWARI	C.S.C.
209	LO	WRIC/821/2026 (Lucknow) Notice no:L2026021196	RAJEEV KUMAR SINGH VS UNION OF INDIA THRU. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	MOHAMMAD ZEESHAN LARI SIDDHARTHA SINHA	C.S.C. A.S.G.I.
210	LO	WRIC/822/2026 (Hardoi) Notice no:L2026021247	ABBAS VS STATE OF U.P. THRU. DISTT. MAGISTRATE HARDOI/ LAND ACQUISITION OFFICER HARDOI	MANOJ KUMAR JAISWAL BHAIYA LAL YADAV	C.S.C.
211	LO	WRIC/823/2026 (Barabanki) Notice no:L2026021203	VICTIM X IN FIR NO.85 OF 2025 P.S. SAFDERGANJ BARABANKI VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	ANJUM ARA	C.S.C.
212	LO	WRIC/824/2026 (Amethi (csm Nagar)) Notice no:L2026021189	GUDIYA SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 3 OTHERS	DILEEP KUMAR TIWARI MD.KHURSHED AHMAD	C.S.C.
213	LO	WRIC/834/2026 (Lucknow) Notice no:L2026021220	RAM PRATAP VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 2 OTHERS	ANUBHAV AWASTHI ADITI MISHRA	C.S.C.
214	LO	WRIC/836/2026 (Lucknow) Notice no:L20250216787	MD BIO COALS PRIVATE LIMITED THRU.DIRECTOR MR.RAJESH KUMAR SACHDEVA VS STATE OF U.P. THRU. CHIEF SECY. LOK BHAWAN LKO. AND 2 OTHERS	AISHWARYA PRIYA ANKIT DUBEY	C.S.C.

215	LO	WRIC/837/2026 (Lucknow) Notice no:L202602993	ROHIT AWASTHI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. MEDICAL HEALTH AND 5 OTHERS	DR. POOJA SINGH SURYA PRAKASH TIWARI	FAROOQAHMAD AKBER AHMAD DILIP KUMAR PANDEY C.S.C.
216	LO	WRIC/904/2026 (Barabanki) Notice no:L2026021351	VICTIM X IN FIR NO153 OF 2025 P.S. HAIDERGARH DISTT. BARABANKI THRU. NEXT BEST FRIEND HER MOTHER VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	ANJUM ARA	C.S.C.
217	LO	WRIC/906/2026 (Faizabad) Notice no:L2026021301	RAJPOOT SUNIL @ RAJPUT SUNIL AND ANOTHER VS STATE OF U.P. THRU. COLLECTOT / DISTRICT MAGISTRATE AYODHYA AND 8 OTHERS	RAKESH KUMAR SINGH	AJAY KUMAR PANDEY C.S.C.
218	LO	WRIC/909/2026 (Barabanki) Notice no:L2026021170	MAMTA JAISAWAL AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY./ PRIN. SECY. HOME DEPTT. U.P. LKO. AND 7 OTHERS	KARM VEER YADAV BALRAM YADAV	C.S.C.
219	LO	WRIC/911/2026 (Faizabad) Notice no:L2026021233	SMT.KRISHNAVATI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 2 OTHERS	GANGA PRASAD MISHRA ANIL KUMAR PANDEY ABHINAV MISHRA	C.S.C.
220	LO	WRIC/917/2026 (Faizabad) Notice no:L2026021143	USHA VS STATE OF U.P. THRU . COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
221	LO	WRIC/919/2026 (Ambedkar Nagar) Notice no:L2026021180	NEDA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. HOME AND 4 OTHERS	GYAN CHANDRA DUBEY RAKESH KUMAR SINGH	RUBY CHOUDHARY C.S.C.
222	LO	WRIC/923/2026 (Barabanki) Notice no:L2026021199	GUDIYA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
223	LO	WRIC/925/2026 (Sitapur) Notice no:L2026021383	VINEETA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	ANIL KUMAR DEEPAK KUMAR VERMA	C.S.C.
224	LO	WRIC/926/2026 (Lakhimpur Kheri) Notice no:L2026021019	ANUJ GUPTA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE U.P. LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA VIVEK KUMAR NEETU PATEL	C.S.C.
225	LO	WRIC/927/2026 (Lucknow) Notice no:L2026021352	MULCHANDRA VS STATE OF U.P. THRU. CHIEF SECY. LKO. AND ANOTHER	MOHAMMAD IRFAN SIDDIQUI	C.S.C.
226	LO	WRIC/928/2026 (Sitapur) Notice no:L202602980	SONIKA VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL SANDEEP KUMAR PANDEY	C.S.C.

227	LO	WRIC/929/2026 (Bahraich) Notice no:L2026021237	BHOLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE U.P. LKO. AND 4 OTHERS	RAJ KARAN SINGH	C.S.C.
228	LO	WRIC/930/2026 (Lucknow) Notice no:L2026021229	LALA RAJ KUMAR VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
229	LO	WRIC/931/2026 (Lucknow) Notice no:L2026021310	TATA CAPITAL HOUSING FINANCE LIMITED THRU. AUTHORISED SIGNATORY/POA HOLDER PANKAJ KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	RITESH GOEL APURVA SAXENA AASIF RAZZAQUE KHAN	C.S.C.
230	LO	WRIC/932/2026 (Lucknow) Notice no:L2026021340	ADITI SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 4 OTHERS	PRABHAT KUMAR LALLA JI MAURYA RAJEEV PRAKASH ANAND	CHANDRA SHEKHAR SINHA C.S.C.
231	LO	WRIC/934/2026 (Lucknow) Notice no:L2026021312	TATA CAPITAL HOUSING FINANCE LIMITED THRU. AUTHORISED SIGNATORY/POA HOLDER MR. PANKAJ,KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME AND 3 OTHERS	RITESH GOEL APURVA SAXENA AASIF RAZZAQUE KHAN	C.S.C.
232	LO	WRIC/935/2026 (Sultanpur) Notice no:L2026021339	RAVI PRAKASH VS U.O.I. THRU. SECY. MINISTRY OF ROAD TRANSPORT AND NATIONAL HIGHWAYS NEW DELHI AND 3 OTHERS	HANUMANT LAL YADAV	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
233	LO	WRIC/940/2026 (Lucknow) Notice no:L2026021239	SANTOSH KUMAR VS STATE OF U.P. THRU. SECY. HOME LKO. AND 4 OTHERS	ASHUTOSH MISHRA ROHIT RANJAN	C.S.C.
234	LO	WRIC/941/2026 (Sitapur) Notice no:L2026021386	GUDIYA DEVI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 3 OTHERS	ANIL KUMAR DEEPAK KUMAR VERMA	C.S.C.
235	LO	WRIC/942/2026 (Pratapgarh) Notice no:L20260223	IRTAZA KHAN AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 8 OTHERS	VINOD KUMAR	C.S.C.
236	DF,PA	WRIC/957/2026 (Balrampur) Notice no:L2026021055	SMT.SAROJ AND 4 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO. AND 5 OTHERS	PRAMENDRA KUMAR SINGH	C.S.C.
237	LO	WRIC/964/2026 (Faizabad) Notice no:L2026021316	MAHANT MURLI DAS VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 2 OTHERS	RANJANA AGNIHOTRI UTKARSH PRATAP SINGH	C.S.C.
238	LO	WTAX/152/2026 (Lucknow) Notice no:L2026021302	M/S MISHRA SECURITY SERVICES THRU. PROPRIETOR SMT. SUNITA MISHRA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. STATE TAX LKO. AND 2 OTHERS	APOORV DEV PRASHANT KUMAR SINGH	C.S.C.

239	LO	WTAX/157/2026 (Lucknow) Notice no:L2026021446	M/S SHREE MAHA LAXMI ENTERPRISES THRU. PROPRIETOR KISHAN KUMAR GUPTA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TAX AND REGISTRATION LKO. AND 2 OTHERS	MANISH KUMAR SHUKLA SHALINI SAXENA	C.S.C.
240	DF	WRIC/1032/2026 (Ambedkar Nagar) Notice no:L2026021258	VIJAY KUMAR URF MAGARU VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 2 OTHERS	ANAND PRAKASH PANDEY DR.SURYA PRAKASH MISHRA	C.S.C.
241	LO	WRIC/1148/2026 (Unnao) Notice no:L2026021697	GANGA RAM VS DISTT. MAGISTRATE DISTT. UNNAO AND 8 OTHERS	SHITLA PRASAD TRIPATHI SHIVANI SONI	C.S.C.
242	LO	WTAX/190/2026 (Lucknow) Notice no:L2026021585	M/S SANDEEP SHUKLA THRU. PROPRIETOR SHRI SANDEEP SHUKLA AND ANOTHER VS STATE OF U.P. THRU. COMMISSIONER STATE TAX DEPTT. LKO. AND ANOTHER	RAJESH CHANDRA MISHRA	C.S.C.
243	LO	WRIC/1187/2026 (Ambedkar Nagar) Notice no:L2026021559	ABDUL HADI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FOOD AND CIVIL SUPPLIES LKO. AND 5 OTHERS	NASREEN BANO MOHD.ANAS SIDDIQUI	C.S.C.
244	LO	WRIC/1189/2026 (Lucknow) Notice no:L2026021663	SATYENDRA KUMAR VS STATE OF U.P. THRU. PRIN. SECY. LAW GOVT. OF U.P. LKO. AND 7 OTHERS	ANUPRIYA SRIVASTAVA KAUSHLENDRA YADAV	C.S.C.
245	LO	WRIC/1193/2026 (Bahraich) Notice no:L2026021743	VISHWANATH VS DISTRICT MAGISTRATE BAHRAICH AND 3 OTHERS	RAJAN SINGH	C.S.C.
246	LO	WRIC/1194/2026 (Faizabad) Notice no:L2026021426	ARCHNA KUMARI VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING LKO. AND 4 OTHERS	KRISHNA KUMAR YADAVA SATYAM PANDEY	RATNESH CHANDRA C.S.C.
247	LO	WRIC/1199/2026 (Lucknow) Notice no:L2026021676	BALWAN SINGH YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. 4 OTHERS	PRAVEEN KUMAR TRIPATHI	C.S.C.
248	LO	WRIC/1201/2026 (Sultanpur) Notice no:L2026021732	RAM BARAN YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	VIDYA BHUSHAN PANDEY	MOHAN SINGH C.S.C.
249	LO	WRIC/1202/2026 (Lucknow) Notice no:L2026021710	ANAYA JEWELS THRU. AUTHORIZED REPRESENTATIVES AND PROPRIETOR RAHUL VS UNION OF INDIA THRU. HOME SECY. MINISTRY AFFAIRS NEW DELHI AND 3 OTHERS	ABHISHEK CHAUBEY PANDIT VENKTESH	BALBIR SINGH C.S.C. A.S.G.I.
250	LO	WRIC/1205/2026 (Lucknow) Notice no:L2026021717	MAHENDRA SINGH VS STATE OF U.P. THRU. PRIN. SECY. GEOLOGY AND MINING DEPTT. LKO. AND 4 OTHERS	I.M. PANDEY IST RUDRA KUMAR TIWARI	C.S.C.

251	LO	WRIC/1207/2026 (Gonda) Notice no:L2026021759	SANJEEV KUMAR VS THE STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 7 OTHERS	AMITESH PRATAP SINGH NAVEEN KUMAR SINGH MOHD. KASHIF RAFI SHESH RAM YADAV	C.S.C.
252	LO	WRIC/1208/2026 (Lucknow)	SHAH ALAM KHAN VS U.P. SUNNI CENTRAL WAQF BOARD THRU. CHIEF EXECUTIVE OFFICER AND ANOTHER	FAISAL AHMAD KHAN	MOHAMMAD TARIQ SAEED
253	LO	WRIC/1212/2026 (Bahraich) Notice no:L2026021606	KABOOTARI DEVI ALIAS KABOOTARI AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. SOCIAL WELFARE DEPTT. LKO. AND 3 OTHERS	ASHWANI KUMAR ASHOK KUMAR BHASKAR SUBHASH CHANDRA YADAV	C.S.C.
254	LO	WRIC/1214/2026 (Sitapur) Notice no:L2026021781	CHANDRA PRAKASH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 7 OTHERS	PRIYAM KUMAR SINGH	C.S.C.
255	LO	WRIC/1223/2026 (Lucknow) Notice no:L2026021369	DR.RAJ BAHADUR SINGH VS GOVT. OF INDIA THRU. SECY. DEPTT. OF HIGHER EDUCATION NEW DELHI AND 4 OTHERS	SURENDRA SINGH BRIJENDRA KUMAR VERMA	C.S.C. LALIT SHUKLA A.S.G.I.
256	LO	WRIC/1224/2026 (Lucknow) Notice no:L2026021728	HINDUJA HOUSING FINANCE LTD.THRU. AUTHORISED OFFICER AMAN KUMAR SAINI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND 8 OTHERS	AJIT SINGH DEEPAK SINGH	C.S.C.
257	LO	WRIC/1229/2026 (Lucknow) Notice no:L2026021768	SHIV SAGAR VERMA VS STATE OF U.P. THRU. SECY. FOOD AND CIVIL SUPPLIES LKO. AND 4 OTHERS	VIKAS VERMA	C.S.C.
258	LO	WRIC/1230/2026 (Bahraich) Notice no:L2026021655	VIKKRAM VS DISTRICT MAGISTRATE BAHRAICH AND 11 OTHERS	ABHISHEK SRIVASTAVA	PANKAJ GUPTA C.S.C.
259	LO	WRIC/1231/2026 (Faizabad) Notice no:L2026021757	M/S PRATHMIK VIDYALAYA GAUTAM BUDHA PUBLIC SCHOOL THRU. MANAGER AJEET KUMAR VERMA VS ASSISTANT REGIONAL TRANSPORT OFFICER (ADMINISTRATION) AYODHYA AND 2 OTHERS	JAYANT PRATAP SINGH	C.S.C.
260	LO	WRIC/1232/2026 (Gonda) Notice no:L2026021635	HARIDWAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 8 OTHERS	GIRISH KUMAR TIWARI MANOJ KUMAR	C.S.C.
261	LO	WRIC/1233/2026 (Lucknow) Notice no:L2026021713	PURANMASI VS STATE OF U.P. THRU. SECY. DEPTT. OF REVENUE LKO. AND 6 OTHERS	DINESH KUMAR PAL MANISH KUMAR BHUPENDRA PRAKASH SHAILESH KUMAR BARANWAL	C.S.C.
262	LO	WRIC/1234/2026 (Barabanki) Notice no:L2026021584	RAMAWATI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	VIVEK KUMAR VERMA PAVAN KUMAR RAW PRAVIN KUMAR VERMA	MOHAN SINGH C.S.C.
263	LO	WRIC/1235/2026 (Sultanpur) Notice no:L2026021615	CHANDRAKANT PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	SURYA PRAKASH SINGH	C.S.C.

264	LO	WRIC/1236/2026 (Sultanpur)	SMT. NIRMALA PANDEY AND 2 OTHERS VS A.D.J. IST. DIST. SULTANPUR AND 4 OTHERS	UDAI PRATAP LAL	
265	LO	WRIC/1237/2026 (Shravasti) Notice no:L2026021794	SMT.NAGINA AND 6 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE CIVIL SECTT. LKO.	RAJEIU KUMAR TRIPATHI	C.S.C.
266	LO	WRIC/1238/2026 (Lucknow) Notice no:L2026021314	TATA CAPITAL HOUSING FINANCE LTD. THRU. AUTHORISED SIGNATORY/POA HOLDER MR.PANKAJ KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND ORS.	RITESH GOEL AASIF RAZZAQUE KHAN APURVA SAXENA	C.S.C.
267	LO	WRIC/1239/2026 (Faizabad) Notice no:L2026021462	RAM MANOHAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 15 OTHERS	ASHISH KUMAR	C.S.C.
268	LO	WTAX/203/2026 (Sitapur) Notice no:L2026021378	MAHENDRA SINGH VS STATE OF U.P. THRU. PRIN. SECY. TRANSPORT DEPTT. LKO. AND 2 OTHERS	GIRISH KUMAR PANDEY NEERAJ KUMAR MISHRA	C.S.C.
269	LO	WTAX/204/2026 (Lucknow) Notice no:L2026021674	PRADEEP SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FINANCE LOK BHAWAN AND 4 OTHERS	UTKARSH SINGH	C.S.C.
270	LO	WTAX/205/2026 (Lucknow) Notice no:L2026021741	M/S STERLING ENTERPRISES THRU. PROPRIETOR NAMELY HASIB KHAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF STATE TAX LKO. AND 3 OTHERS	JITENDRA KUMAR SINGH PALLAVI VATSALA O.P. TIWARI	RISHABH KAPOOR C.S.C.
271	LO	WTAX/207/2026 (Lucknow) Notice no:L2026021731	M/S SAI CONSTRUCTION COMPANY THRU.SOLE PROPRIETOR PANKAJ SINGH AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. STATE TAX LKO. AND 2 OTHERS	NEEL KAMAL MISHRA	C.S.C.
272	LO	WTAX/208/2026 (Lucknow) Notice no:L2026021719	M/S ASIA BAG MATERIAL THRU. SOLE PROPRIETOR SHRI ANKIT JAISWAL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF COMMERCIAL TAX LKO. AND 2 OTHERS	SHREET RAJ JAISWAL HARSH RAJ JAISWAL SIDDHARTHA KUMAR	C.S.C.
273	LO	WRIC/1279/2026 (Lucknow) Notice no:L2026021847	SMT. PALLAVI SINGH AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 6 OTHERS	PUNEET CHANDRA PRATHAM HARSH CHANDRA ANKIT KUMAR TRIVEDI MOHIT CHANDRA	C.S.C.
274	LO	WRIC/1297/2026 (Lucknow) Notice no:L2026021884	M/S CREATIVE LABS THRU. AUTHORIZED SIGNATORY SHRI SAGAR VS STATE OF U.P. THRU. PRIN. SECY. VOCATIONAL EDUCATION AND SKILL DEVELOPMENT DEPTT. LKO. AND ANOTHER	ADITYA MOHAN	C.S.C.

275	LO	WRIC/1298/2026 (Lucknow) Notice no:L2026021888	M/S CREATIVE LABS THRU. AUTHORIZED SIGNATORY SHRI SAGAR VS STATE OF U.P. THRU. PRIN. SECY. VOCATIONAL EDUCATION SKILL DEVELOPMENT DEPTT. LKO. AND ANOTHER	ADITYA MOHAN	C.S.C.
276	LO	WRIC/1299/2026 (Amethi (csm Nagar)) Notice no:L2026021766	SANTRAM PANDEY VS STATE OF U.P. THRU.ADDL. CHIEF SECY. DEPTT. OF HOME LKO. AND 4 OTHERS	SHANKAR LAL PANDEY ABHISHEK SHUKLA	C.S.C.
277	LO	WRIC/1300/2026 (Lucknow) Notice no:L2026021670	PRADEEP SINGH VS STATE OF U.P. THRU. ITS SECY. AVAS EVAM SEHARI NIYOJAN AVAS U.P. AND 3 OTHERS	HIMANSHU TIWARI VEDIKA DWIVEDI	C.S.C.
278	LO	WRIC/1301/2026 (Pratapgarh) Notice no:L2026021902	SUDHAKAR SRIVASTAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	GAURAV PANDEY	C.S.C.
279	LO	WRIC/1302/2026 (Lucknow) Notice no:L2026021818	RAMKISHOR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 7 OTHERS	SANTOSH KUMAR DAYAL	C.S.C.
280	LO	WRIC/1303/2026 (Lakhimpur Kheri) Notice no:L2026021924	SONE LAL VS PUNJAB NATIONAL BANK THRU. BRANCH MANAGER LAKHEEMPUR KHERI AND 4 OTHERS	AJAY SHARMA	C.S.C. BRAJENDRA AMIY
281	LO	WRIC/1306/2026 (Lucknow) Notice no:L2026021746	SALAUDDIN VS UNION OF INDIA MINISTRY OF EXTERNAL AFFAIRS GOVT. OF INDIA NEW DELHI AND 2 OTHERS	DILIP MISHRA	C.S.C. A.S.G.I.
282	LO	WRIC/1308/2026 (Faizabad) Notice no:L2026021949	PAWAN KUMAR YADAV VS U.O.I. THRU. ITS CHIEF SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	SUNIL KUMAR MISRA	A.S.G.I.
283	LO	WRIC/1309/2026 (Pratapgarh) Notice no:L2026021857	SHARDA PRASAD TIWARI @ SHARDA PRASAD VS STATE OF U.P. THRU. RAHAT AYUKTA GOVT. U.P. LKO. AND 2 OTHERS	RAKESH KUMAR YADAV HEMA SINGH	C.S.C.
284	LO	WRIC/1310/2026 (Gonda) Notice no:L2026021865	OM PRAKASH VS STATE OF U.P. THRU. SECY. HOME DEPTT. CIVIL SECTT. LKO. AND 2 OTHERS	ANAND PRATAP SINGH VINOD KUMAR	C.S.C.
285	LO	WRIC/1311/2026 (Lucknow) Notice no:L20260249	KADIR KHAN VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	VINOD KUMAR	C.S.C.
286	LO	WRIC/1312/2026 (Faizabad) Notice no:L2026021656	SMT.SUMAN VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 2 OTHERS	GANGA PRASAD MISHRA SATJIT SINGH ANIL KUMAR PANDEY ABHINAV MISHRA	C.S.C.

287	LO	WRIC/1313/2026 (Rae Bareli) Notice no:L2026021942	RAVI KUMAR DHANGAR THRU. HIS FATHER JAWAHAR LAL DHANGAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. SOCIAL WELFARE LKO. AND 3 OTHERS	ABDUL SAMAD SUNIL SHARMA	C.S.C.
288	LO	WRIC/1314/2026 (Pratapgarh) Notice no:L2026021948	LAL BAHADUR VS STATE OF U.P. THRU. SECY. DEPTT. OF REVENUE LKO. AND 3 OTHERS	RAMA SHANKAR DUBEY	C.S.C.
289	LO	WRIC/1319/2026 (Lucknow) Notice no:EL20260252	MUINUDDIN VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	SHIVAM KUMAR MISHRA UJJWAL MISHRA MANISH BARNWAL	C.S.C. A.S.G.I.
290	LO	WRIC/1323/2026 (Lucknow) Notice no:L2026021887	M/S CREATIVE LABS THRU. AUTHORIZED SIGNATORY SHRI SAGAR VS STATE OF U.P. THRU. PRIN. SECY. VOCATIONAL EDUCATION AND SKILL DEVELOPMENT DEPTT. LKO AND ANOTHER	ADITYA MOHAN	C.S.C.
291	LO	WRIC/1327/2026 (Faizabad) Notice no:L2026021880	AMIRE VS STATE OF U.P. THRU. PRIN. SECY. REVENUE U.P. LKO. AND 2 OTHERS	GANGA PRASAD MISHRA ABHINAV MISHRA	C.S.C.
292	LO	WRIC/1329/2026 (Lucknow) Notice no:L2026021886	M/S CREATIVE LABS THRU.AUTHORIZED SIGNATORY SHRI SAGAR VS STATE OF U.P. THRU. PRIN. SECY. VOCATIONAL EDUCATION AND SKILL DEVELOPMENT DEPTT. LKO. AND ANOTHER	ADITYA MOHAN	C.S.C.
293	LO	WRIC/1331/2026 (Lucknow) Notice no:L2026021866	ASHARAM GUPTA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 4 OTHERS	VED PRAKASH MISRA ANUJ PANDEY	C.S.C.
294	LO	WRIC/1332/2026 (Ambedkar Nagar) Notice no:L2026021960	MAGHU PRASAD VERMA AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO AND 4 OTHERS	RAJENDRA PRASAD VERMA PRABHAT KUMAR	MOHAN SINGH C.S.C.
295	LO	WRIC/1334/2026 (Varanasi) Notice no:L2026021819	ANIL KUMAR SAROJ VS UNION OF INDIA THRU. SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAY AND 3 OTHERS	VIJAY KUMAR MISHRA DEEPAK KUMAR PANDEY ASHUTOSH MISHRA	AMBRISH RAI BRAJENDRA AMIY SARVESH KUMAR DUBEY A.S.G.I.
296	LO	WRIC/1336/2026 (Gonda)	NEW SKY CONSTRUCTION AND FARMING COMPANY THRU. PROPRIETOR ARCHANA SINGH AND ANOTHER VS STATE BANK OF INDIA COLONELGANJ GONDA AND ANOTHER	DINESH KUMAR SINGH ANIL KUMAR	ANKIT SRIVASTAVA
297	LO	WRIC/1338/2026 (Lucknow) Notice no:L2026021954	DR. RABIA REHMAN ALIAS RABIA AHMAD VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND 5 OTHERS	LALIT KISHORE TIWARI ANUJ VERMA VINAY KUMAR PANDEY	RAJESH TEWARI C.S.C.

298	LO	WTAX/217/2026 (Lucknow) Notice no:L2026021832	M/S NEW KISSAN SEWA KENDRA THRU. AUTHORISED SIGNATORY AMIT KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. STATE TAX LKO. AND 2 OTHERS	PUNIT KUMAR SRIVASTAVA SHASHANK SRIVASTAVA RAKESH SRIVASTAVA ISHANK SRIVASTAVA	C.S.C.
299	LO	CUSA/5/2026 (Lucknow)	ABHISHEK AGRAWAL VS COMMISSIONER OF CUSTOMS (PREVENTIVE) APRATYAKSH KAR BHAWAN LKO.	SHIVANI MASKARA	DHEERAJ SRIVASTAVA KULDEEPAK NAG (K.D.NAG)
300	LO	CUSA/6/2026 (Lucknow)	HARKANTH SINGH VS COMMISSIONER OF CUSTOMS PREVENTIVE LKO.	SHIVANI MASKARA	DHEERAJ SRIVASTAVA KULDEEPAK NAG (K.D.NAG)
301	LO	CUSA/7/2026 (Lucknow)	AKASH JHA VS COMMISSIONER OF CUSTOMS PREVENTIVE LKO.	SHIVANI MASKARA	DHEERAJ SRIVASTAVA KULDEEPAK NAG (K.D.NAG)
302	LO	CUSA/8/2026 (Lucknow)	SRI UMESH AGRAWAL VS COMMISSIONER OF CUSTOMS PREVENTIVE LKO.	SHIVANI MASKARA	DHEERAJ SRIVASTAVA KULDEEPAK NAG (K.D.NAG)
303	LO	WRIC/1342/2026 (Sitapur) Notice no:L2026021894	SANJAY KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME U.P. LKO. AND 2 OTHERS	DESH RAJ SINGH ASHOK KUMAR SHUKLA	C.S.C.
304	LO	WRIC/1343/2026 (Lucknow) Notice no:EL20260225	MANISHA SRIVASTAVA VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	SAJJAD HUSAIN KULSOOM FIROZ ABHINAV SHARMA BADAR IFTIKHAR	C.S.C. A.S.G.I.
305	LO	WRIC/1348/2026 (Hardoi) Notice no:L2026021890	SHASHI KALA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 3 OTHERS	RAJESH KUMAR PRAVEEN KUMAR SRIVASTAV	C.S.C.
306	LO	WRIC/1353/2026 (Lucknow)	SIRTAJ VS UNION OF INDIA THRU. COMPETENT AUTHORITY MINISTRY OF EXTERNAL AFFAIRS MEW DELHI AND ANOTHER	PRAVIN SINGH RAMESH GUPTA	A.S.G.I.
307	LO	WRIC/1355/2026 (Lucknow) Notice no:L2026022014	INDRAJEET YADAV VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. ENERGY GOVT. LKO. AND 2 OTHERS	SANDEEP KUMAR OJHA DILIP KUMAR VERMA	APRAJITA BANSAL C.S.C.
308	LO	WRIC/1360/2026 (Barabanki) Notice no:L2026021944	AJMERUNNISHA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO. AND 3 OTHERS	HIMANSHU TIWARI VEDIKA DWIVEDI	KRISHAN KANHAYA PAL C.S.C.
309	LO	WRIC/1361/2026 (Lucknow) Notice no:L2026021326	RAFIUDDIN VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. AND ANOTHER	PARVAIZ ALAM	A.S.G.I. C.S.C.
310	LO	WRIC/1362/2026 (Unnao) Notice no:EL20260248	KAMLESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. HOME GOVT. OF U.P., LKO. AND 2 OTHERS	DEVESH BAHADUR SINGH PRIYA SRIVASTAVA SUDHIR KUMAR RAI	C.S.C.
311	LO	WRIC/1363/2026 (Gonda) Notice no:L2026021985	SONAM BANO ALIAS SONAM KHAN VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AD 2 OTHERS	ANOOP KUMAR UPADHYAY	C.S.C. A.S.G.I.

312	LO	WRIC/1364/2026 (Lucknow) Notice no:L2026022047	SHIVA TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	ASHISH MISHRA	C.S.C.
313	LO	WRIC/1365/2026 (Hardoi) Notice no:L2026021762	RAM CHANDRA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. REVENUE LKO. AND 5 OTHERS	APOORV SRIVASTAVA HAIDER KHAN ALOK KUMAR YADAV	PURUSOTTAM AWASTHI PRANAV PANDEY SARVESH KUMAR DUBEY C.S.C.
314	LO	WRIC/1366/2026 (Sitapur) Notice no:L2026022029	AKHILESH KUMAR AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 2 OTHERS	HARISH CHANDRA YADAV LALIT KUMAR SAXENA	C.S.C.
315	LO	WRIC/1367/2026 (Babraich) Notice no:L2026021929	LAJJAVATI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. RURAL DEVEL. DEPTT. GRAMIN VIKAS VIBHAG LKO. AND 4 OTHERS	SHARAD NANDAN OJHA	C.S.C.
316	LO	WRIC/1368/2026 (Lucknow) Notice no:L2026021704	UMESH KUMAR SHARMA AND 11 OTHERS VS NATIONAL HIGHWAYS AUTH. OF INDIA THRU. PROJECT DIRECTOR / REGIONAL OFFICER AND ANOTHER	ANURAG NARAIN SRIVASTAVA SHAIENDRA KUMAR MISRA	C.S.C. SAMIDHA
317	LO	WRIC/1369/2026 (Lucknow) Notice no:L2026021974	SHAKUNATALA DEVI AND 3 OTHERS VS COMMISSIONER AWAS EVAM VIKAS PARISHAD LKO. AND 2 OTHERS	ANUJ DAYAL ANAND SHANKER ASTHANA	C.S.C. RATNESH CHANDRA
318	LO	WRIC/1370/2026 (Sultanpur) Notice no:L2026021955	SHAKUNTALA DEVI @ SHAKUNTALA TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO. AND 12 OTHERS	VANSHRAJ DUBEY RAKESH PATHAK	RAKSHA SHUKLA ABHISHEK MISHRA SAUBHAGYA MISHRA C.S.C.
319	LO	WTAX/221/2026 (Lucknow)	SUJEET KUMAR VS UNION OF INDIA THRU. SECY. MINISTRY OF FINANCE DEPTT. REVENUE NEW DELHI AND 2 OTHERS	RAGHVENDRA P. SINGH SHASHANK VIKRAM VERMA	ARVIND KUMAR KULDEEPAK NAG (K.D.NAG) A.S.G.I.
320	LO	WRIC/1417/2026 (Lucknow) Notice no:L2026022119	MANSI MISHRA VS UNION OF INDIA THRU. SECY. MINISTRY THRU. SECY. MINISTRY OF PETROLEUM NEW DELHI AND 3 OTHERS	HANUMANT LAL YADAV	SHIKHAR ANAND C.S.C. A.S.G.I.
321	LO	WRIC/1422/2026 (Pratapgarh) Notice no:L2026022069	RAMA SHANKAR MISHRA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 6 OTHERS	PUTTU LAL MISRA PRINCE VERMA	PANKAJ GUPTA C.S.C.
322	LO	WRIC/1423/2026 (Lucknow) Notice no:L2026021995	SMT.VISHUNI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE GOVT. LKO. AND 3 OTHERS	ANURUDDH PRASAD VIJAY PAL VERMA	C.S.C.
323	LO	WRIC/1426/2026 (Shravasti) Notice no:L2026021860	GOBRE KASHYAP VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYAT RAJ LKO. AND 5 OTHERS	SHARVAN KUMAR PANDEY	PANKAJ GUPTA C.S.C.

324	LO	WRIC/1428/2026 (Bahraich) Notice no:L2026022018	MOHD.SAGIR VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	SATYENDRA KUMAR TIWARI ARVIND KUMAR TIWARI	C.S.C. A.S.G.I.
325	LO	WRIC/1431/2026 (Lucknow) Notice no:EL20260263	SMT. TARA WATI VS DISTT. COLLECTOR/ MAGISTRATE DISTT. LKO.	REEPENDRA GUPTA	C.S.C.
326	LO	WRIC/1432/2026 (Faizabad)	MANSHA RAM VERMA VS UNION OF INDIA THRU. SECY. MINISTRY OF LAW AND JUSTICE DEPTT. LEGAL AFFAIRS NOTARY CELL NEW DELHI	AKHIL KUMAR SINGH SUNIL VERMA GYANENDRA PRATAP YADAV	A.S.G.I.
327	LO	WRIC/1433/2026 (Lucknow)	SHARDA CHAUHAN VS B.S.N.L. NEW DELHI THRU. MANAGING DIRECTOR AND 3 OTHERS	I.M. PANDEY IST TARKESHWAR NATH SINGH	SATYAJIT BANERJI PRATUL KUMAR SRIVASTAVA
328	LO	WRIC/1435/2026 (Ambedkar Nagar) Notice no:L2026021965	RAM KARAN VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	SHASHANK SHEKHAR SHUKLA LALIT SHUKLA	C.S.C.
329	LO	WRIC/1438/2026 (Barabanki) Notice no:L2026022142	RAJ KUMARI VS STATE OF U.P. THRU. PRIN.SECY. REVENUE LKO. AND 2 OTHERS	GANGA PRASAD MISHRA SATJIT SINGH ABHINAV MISHRA	C.S.C.
330	LO	WRIC/1439/2026 (Lucknow) Notice no:L2026022109	MOHAMMAD AJAM VS U.O.I. THRU. CHIEF PASSPORT OFFICER NEW DELHI AND 2 OTHERS	ASHISH SHUKLA O.P. TIWARI GAURAV MISHRA	C.S.C. A.S.G.I.
331	LO	WRIC/1441/2026 (Rae Bareli) Notice no:L2026022155	SMT.MITHANA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. CIVIL SECTT. LKO. AND 5 OTHERS	CHANDRA KISHORE RAJESH KUMAR SHUKLA	C.S.C.
332	LO	WRIC/1444/2026 (Lucknow)	MOHD. SABIR SIDDIQUI VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. LKO. AND 4 OTHERS	ISRAR AHMAD ANSARI VINOD KUMAR	APRAJITA BANSAL C.S.C.
333	LO	WRIC/1445/2026 (Lucknow) Notice no:L2026022178	BHAGAUTI PRASAD VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 6 OTHERS	SHADAB HAIDER RIZWAN HAIDER TANVEER HAIDER	C.S.C.
334	LO	WRIC/1446/2026 (Lucknow) Notice no:L2026022162	SHESH NARAYAN TIWARI VS UOI THRU. SECY. MINISTRY OF ROAD AND TRANSPORT HIGHWAY NEW DELHI 8 OTHERS	ADARSH PRATAP SINGH RAJA PRATAP SINGH	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
335	LO	WTAX/234/2026 (Lucknow) Notice no:L2026022113	GULSHAN ALI VS STATE OF U.P. THRU. PRIN. SECY. INSTITUTIONAL LKO. AND 2 OTHERS	SHIVAM MISHRA	C.S.C.
336	LO	WTAX/235/2026 (Lucknow) Notice no:L2026022114	GULSHAN ALI VS STATE OF U.P. THRU. PRIN. SECY. INSTITUTIONAL FINANCE LKO. AND 2 OTHERS	SIDDHARTH NANDWANI	C.S.C.
337	LO	WRIC/1496/2026 (Lucknow) Notice no:L2026022306	KANCHAN DEVI VS STATE OF U.P. THRU. PRIN.SECY. DEPTT . OF REVENUE LKO . AND 2 OTHERS	RAVINDRA KUMAR MISHRA PADUM NATH MISHRA	C.S.C.

338	LO	WRIC/1498/2026 (Lucknow) Notice no:L2026022116	SUSHAMA VISHWKARMA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 2 OTHERS	RAVINDRA KUMAR MISHRA PRADEEP KUMAR TRIPATHI PADUM NATH MISHRA	C.S.C.
339	LO	WRIC/1501/2026 (Sultanpur) Notice no:L2026022333	AWADHESH KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. HOME LKO. AND 3 OTHERS	SATYENDRA NATH MISHRA	C.S.C.
340	LO	WRIC/1504/2026 (Barabanki) Notice no:L2026022246	RAJU ENTERPRISES THRU. PROPRIETOR MOHAMMAD ALAM VS KOTAK MAHINDRA BANK LTD. THRU. BRANCH MANAGER LKO. AND 3 OTHERS	SANGEETA SINGH SIMI JHA ISHIKA SRIVASTAVA POONAM GOSWAMI	C.S.C.
341	LO	WRIC/1505/2026 (Lucknow) Notice no:L2026022197	INSAAF E INQUILAB ZINDABAD SOCIETY THRU. PRESIDENT JAVED VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 2 OTHERS	MUKESH KUMAR SHUKLA	C.S.C.
342	LO	WRIC/1506/2026 (Faizabad) Notice no:L2026022251	RAJ RANI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 2 OTHERS	GANGA PRASAD MISHRA ABHINAV MISHRA	C.S.C.
343	LO	WRIC/1507/2026 (Lucknow) Notice no:L2026021208	VIJAY CHEMICAL INDUSTRIES THRU. DIRECTOR AJAY KUMAR VEMRA VS U.O.I. THRU. MINI. OF DRU. CONT. GENE.INDIA / D.G. HEALTH AND FAMILY WEL. NEW DELHI AND 5 OTHERS	SANTOSH KUMAR GUPTA	C.S.C. A.S.G.I.
344	LO	WRIC/1508/2026 (Faizabad) Notice no:L2026022223	SUDHEER KUMAR SHUKL VS STATE OF U.P. THRU. PRIN. SECY. CANE DEVELOPMENT AND SUGAR INDUSTRY LKO. AND 2 OTHERS	DUSHYANT SINGH	C.S.C.
345	LO	WRIC/1510/2026 (Lucknow) Notice no:L2026021557	SMT.GULNAZ FATIMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF ENERGY LKO AND 5 OTHERS	MANOJ KUMAR DIXIT BADRUS SAHAR	APRAJITA BANSAL MANISH JAUHARI C.S.C.
346	LO	WRIC/1512/2026 (Gonda) Notice no:L2026022225	BHUSAILI VS DISTT. MAGISTRATE,GONDA AND 7 OTHERS	SATYA NARAYAN YADAV SANGEETA YADAV KAVITA YADAV	C.S.C.
347	LO	WRIC/1514/2026 (Ambedkar Nagar) Notice no:L2026022033	PRADEEP VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	SURYA PRAKASH SINGH	MOHAN SINGH C.S.C.
348	LO	WRIC/1523/2026 (Bahraich) Notice no:L202602459	ABDUL WAHEED VS DISTRICT MAGISTRATE DISTT. BAHRAICH AND 2 OTHERS	SHWETABH SINGH KUNWAR VIRENDRA SINGH	MOHAMMED HAMZA SHAMIM C.S.C.
349	LO	WRIC/1526/2026 (Lakhimpur Kheri) Notice no:L2026022247	MAN SUKH LAL VS STATE OF U.P. THRU. ADDL. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	SANJEEV KUMAR DWIVEDI MAHESH KUMAR	DILIP KUMAR PANDEY C.S.C.
350	LO	WRIC/1532/2026 (Sultanpur) Notice no:L2026022231	KAUSHAR ALI AND ANOTHER VS DISTT. MAGISTRATE DISTT. SULTANPUR AND 7 OTHERS	ANIL KUMAR PANDEY	MOHAN SINGH C.S.C.

351	LO	WRIC/1533/2026 (Barabanki) Notice no:L2026022271	SHIV KUMARI AND ANOTHER VS DISTRICT MAGISTRATE BARABANKI AND 4 OTHERS	VIRENDRA KUMAR SHUKLA SHYAM PRATAP SINGH	MOHAN SINGH C.S.C.
352	LO	WRIC/1535/2026 (Lucknow) Notice no:L2026022273	RAM SURESH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 5 OTHERS	AMIT KUMAR CHANDRA KISHORE	DILIP KUMAR PANDEY C.S.C.
353	LO	WRIC/1539/2026 (Lucknow)	ANKIT VS UNION OF INDIA THRU.SECY.MINISTRY OF ELEC. AND INFORMATION TECHNOLOGY NEW DELHI AND ANOTHER	KAUSHALENDRA K. TRIPATHI AVINASH TRIPATHI ALOK KUMAR YADAV	A.S.G.I.
354	LO	WRIC/1541/2026 (Lucknow) Notice no:L2026022239	MOHAMMAD SOHAIL VS UNION OF INDIA THRU. PRIN. SECY. MINISTRY EXTERNAL AFFAIRS NEW DELHI AND 3 OTHERS	SHAQUIEL AHMAD ASHWANI SINGH	C.S.C. A.S.G.I.
355	LO	WRIC/1542/2026 (Amethi (csm Nagar)) Notice no:L2026022024	M/S RAZA TRADERS THRU.PROPRIETOR SRI RAZA HASAN VS DIST. MAGISTRATE AMETHI DIST. AMETHI AND 5 OTHERS	SERAJ AHMAD KHAN SHRI KANT YADAV	HIMANSHU SHEKHAR C.S.C.
356	LO	WRIC/1543/2026 (Lucknow) Notice no:L2026022320	ANKIT PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOME DEPTT. LKO AND 4 OTHERS	VIRENDRA KUMAR DUBEY	C.S.C.
357	LO	WRIC/1545/2026 (Lucknow) Notice no:L2026021727	M/S ROYAL KING INDUSTRY THRU. PROPRIETOR POONAM GUPTA VS STATE OF U.P. THRU. PRIN. SECY. FINANCE LKO. AND 4 OTHERS	ROSHAN KUMAR KHATRI SHASHVAT BHATT	AMIT SHARMA C.S.C.
358	LO	WRIC/1546/2026 (Lucknow) Notice no:L2026022206	M/S SRC INFRAPROJECTS PVT. LTD.THRU. AUTH REPRESENTATIVE DEVENDRA KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF SCIENCE AND TECHNOLOGY LKO. AND ANOTHER	RAHUL SINGH	PANKAJ KUMAR C.S.C.
359	LO	WRIC/1549/2026 (Lucknow) Notice no:L2026022172	ARVIND KUMAR VS STATE OF U.P. THRU. PRIN . SECY. HOME LKO. AND 6 OTHERS	RAKESH KUMAR	C.S.C.
360	LO	WRIC/1550/2026 (Rae Bareli) Notice no:L2026022263	JYALAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 8 OTHERS	RAJENDRA SINGH CHAUHAN SAURABH SINGH SHUBHAM SHUKLA	C.S.C.
361	LO	WRIC/1551/2026 (Barabanki) Notice no:L2026022123	ANKUR VERMA VS STATE OF U.P. THRU. PRIN. SECY. (REVENUE) LKO. AND 5 OTHERS	ARSHAD SIDDIQUI SHAFIQ FATIMA	C.S.C.
362	LO	WRIC/1552/2026 (Amethi (csm Nagar)) Notice no:L2026022090	PUNAM KUMARI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE GOVT. CIVIL SECTT. LKO. AND 6 OTHERS	JAGDISH PRATAP PANDEY DURGESH VIJAY SRIVASTAVA	AVDHESH SHUKLA C.S.C.

363	LO	WTAX/244/2026 (Lucknow) Notice no:L2026022041	M/S TARKESHWAR RAI SECURITY AGENCY THRU. AUTHORISED REPRESENTATIVE MR. ATUL UPADHYAY VS STATE OF U.P. THRU. PRIN. SECY. TAX REGISTRATION LKO. AND 2 OTHERS	PRASHANT SINGH	C.S.C.
364	LO	WTAX/245/2026 (Lucknow)	M/S DAMROO ENTERPRISE THRU. ITS SHASHIKANT MISHRA VS COMMISSIONER OF CUSTOMS PREVENTIVE U.P. AND UTTARAKHAND APRAATYAKSH KAR BHAWAN LKO. AND 2 OTHERS	RAGHVENDRA P. SINGH	KULDEEP SRIVASTAVA KULDEEPAK NAG (K.D.NAG)
365	LO	WRIC/1617/2026 (Lucknow) Notice no:L2026022398	VIKESH KUMAR SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME AFFAIRS LKO. AND 4 OTHERS	HARSHIT SINGH	C.S.C.
366	LO	WRIC/1618/2026 (Barabanki) Notice no:L2026022440	SHISHUPAL SINGH AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. GOVT. SECTT. LKO. AND 3 OTHERS	VIMAL KISHOR SINGH PREMKANT	MOHAN SINGH C.S.C.
367	LO	WRIC/1620/2026 (Barabanki) Notice no:L2026022503	DEEN MOHAMMAD VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	BHOOMIKA BAJPAI CHANDRA BHANU SINGH	MOHAN SINGH C.S.C.
368	LO	WRIC/1621/2026 (Sultanpur)	SMT. INDIRA DEVI VS RESERVE BANK OF INDIA HAVING OFFICE 6 SANSAD MARG NEW DELHI THRU. GOVERNOR AND 3 OTHERS	RAVINDRA PANDEY	ANKIT SRIVASTAVA
369	LO	WRIC/1622/2026 (Hardoi) Notice no:L2026022385	SMT.JANNATUN VS STATE OF U.P. THRU . ADDL . CHIEF SECY . REVENUE DEPARTMENT LKO AND 3 OTHERS	MOHAMMAD DANISH MOHD SIDDIQ ALAM MOHD. MANSOOR	C.S.C.
370	LO	WRIC/1623/2026 (Lucknow)	MOHAMMAD AJAZ VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS GOVT. OF INDIA NEW DELHI AND ANOTHER	ADNAN AHMAD	A.S.G.I.
371	LO	WRIC/1626/2026 (Lucknow) Notice no:L2026022491	CHANDRAHAS SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME GENERAL LKO AND ANOTHER	VIMAL KISHOR SINGH	C.S.C.
372	LO	WRIC/1627/2026 (Amethi (csm Nagar)) Notice no:L2026022321	AHORVA PRASAD CHAURASIYA VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. U.P. AND 4 OTHERS	MOHAMMAD ALISHAH FARUQI MOHD JAVED	C.S.C.
373	LO	WRIC/1629/2026 (Faizabad) Notice no:L2026022408	TEENA SEHGAL VS STATE OF U.P. THRU. PRIN. SECY. ENERGY DEPTT. LKO. AND 2 OTHERS	AJAY KUMAR PANDEY	MANISH JAUHARI C.S.C.
374	LO	WRIC/1631/2026 (Faizabad) Notice no:L2026022242	TASALIMA VANO VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME LKO. AND 8 OTHERS	ANIL KUMAR MISHRA RAM BAHADUR MAURYA ARUN CHAND PANDEY	C.S.C.

375	LO	WRIC/1632/2026 (Ambedkar Nagar) Notice no:L2026021153	BUDHIRAM VS STATE OF U.P. THRU. SECY. DEPTT. OF REVENUE LKO. AND 3 OTHERS	MANISH MANI SHARMA	ATUL KUMAR DWIVEDI C.S.C.
376	LO	WRIC/1634/2026 (Lucknow) Notice no:L2026022366	ARUN KUMAR MISHRA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. (REVENUE) LKO. AND 5 OTHERS	SATYA PRAKASH MISHRA NIDHI SINGH	DESH DEEPAK SINGH C.S.C.
377	LO	WRIC/1635/2026 (Lucknow) Notice no:L2026022264	RAMESH KUMAR SHUKLA VS DISTT. MAGISTRATE BALRAMPUR AND 3 OTHERS	IRFAN ALAM SANIYA ANSARI	C.S.C.
378	LO	WRIC/1637/2026 (Barabanki) Notice no:L2026022512	NANHE LAL VS STATE OF U.P. THRU. ITS PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	ZOHEB AHMAD TAUSEEF ALI ANSARI SHRAVAN KUMAR	ZAFAR AZIZ C.S.C.
379	LO	WRIC/1641/2026 (Lucknow) Notice no:L2026022260	VIRENDRA BHATT VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 4 OTHERS	ANKIT PANDE	AVINASH CHANDRA SHIKHAR ANAND C.S.C.
380	LO	WRIC/1642/2026 (Lucknow) Notice no:L2026022376	M/S JAI HANUMAN CONSTRUCTION THRU. PROPRIETOR PAWAN KUMAR SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS VIBHAG LKO. AND 4 OTHERS	AJAY PRATAP SINGH	ANINDYA SHASTRI RISHABH KAPOOR C.S.C.
381	LO	WRIC/1643/2026 (Sultanpur)	SATYAM YADAV VS BARODA U.P. BANK LKO. THRU. ITS GENERAL MANAGER AND 2 OTHERS	HANUMANT LAL YADAV	AVDHESH SHUKLA
382	LO	WRIC/1645/2026 (Sultanpur) Notice no:L202602664	RAJMANI DUBEY VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. AND 9 OTHERS	ASHUTOSH KUMAR SINGH AMAN KUMAR	C.S.C.
383	LO	WTAX/261/2026 (Faizabad) Notice no:L2026022395	M/S R.K.ENTERPRISES THRU.PROPRIETOR MAGGHU YADAV VS STATE OF U.P. THRU. PRIN. SECY. TAX AND REGISTRATION LKO AND 2 OTHERS	UTKARSH MISHRA ABHISHEK	C.S.C.
384	LO	WRIC/1649/2026 (Lucknow) Notice no:L2026022373	SMT. NAOBI YADAV VS STATE OF U.P. THRU. DIST. MAGISTRATE LKO. AND 4 OTHERS	SHAQUIEL AHMAD ASHWANI SINGH	SANJEEV SINGH C.S.C.
385	LO	WRIC/1652/2026 (Lucknow)	RAGHVENDRA PRATAP SINGH VS UNION OF INDIA THRU. SECY. MINISTRY EXTERNAL AFFAIRS DELHI AND ANOTHER	SURYA PRATAP SINGH	A.S.G.I.
386	LO	WRIC/1654/2026 (Lucknow)	ARMAN AHMAD KHAN VS UNION OF INDIA THRU. SECY. MINI. OF EXTERNAL AFFAIRS GOVT. OF INDIA NEW DELHI AND ANOTHER	ADNAN AHMAD MOHD. QASIM KHAN	A.S.G.I.
387	LO	WRIC/1656/2026 (Barabanki) Notice no:L2026022026	MEENA KUMARI VS STATE OF U.P. THRU. PRIN. SECY. INS. FINANCE DEPTT. AND 2 OTHERS	RAHUL YADAV HIMANSHU TIWARI ANKIT MISHRA	C.S.C.

388	LO	WRIC/1659/2026 (Lucknow) Notice no:L2026022337	HINDUSTAN AGENCIES THRU.PARTNER/AUTHORIZED SIGNATORY DEWESH KUMAR AND ANOTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. U.P.TOURISM U.P. AND 5 OTHERS	RAHUL MISHRA RAVI MISHRA ALOK SINGH	I.M. PANDEY IST C.S.C.
389	LO	WRIC/1660/2026 (Lucknow) Notice no:L2026022587	DR.AKHIL MEHROTRA VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL HEALTH CIVIL SECTT. LKO. AND 4 OTHERS	SHAKEEL AHMAD JAMAL AJAY KUMAR BANSAL	GYANENDRA KUMAR SRIVASTAVA C.S.C.
390	LO	WRIC/1663/2026 (Faizabad) Notice no:L2026022493	MAHANTH DINESH DAS ALIAS DINESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. TOURISM LKO. AND 4 OTHERS	ANAND DUBEY MARTAND PRATAP SINGH PRATEEK YADAV	I.M. PANDEY IST C.S.C.
391	LO	WRIC/1666/2026 (Ambedkar Nagar) Notice no:L2026022606	KAPIL DEV VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 2 OTHERS	NIJAM AHAMAD	C.S.C.
392	LO	WRIC/1667/2026 (Barabanki)	MOHAMMAD ASIF VS DISTRICT MAGISTRATE BARABANKI DISTT. BARABANKI AND 2 OTHERS	VIVEK RAGHUBANSHI AVINASH MISHRA	VAIBHAV MISHRA C.S.C.
393	LO	WRIC/1668/2026 (Lucknow) Notice no:L2026022586	SMT.SONAPATI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 5 OTHERS	MAYANK PANDEY	C.S.C.
394	LO	WRIC/1669/2026 (Sitapur) Notice no:L2026022485	BADKANNE VS STATE OF U.P. OTHERS THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO AND 3 OTHERS	SATYENDRA KUMAR TIWARI	C.S.C.
395	LO	WRIC/1670/2026 (Bahraich) Notice no:L2026022392	PRATIMA KUMARI DHANGAR VS STATE OF U.P. THRU. PRIN. SECY. SOCIAL WELFARE DEPTT. LKO. AND 4 OTHERS	KIRTI VEER SINGH RAVI SHANKER SINGH ABHISHEK SINGH	C.S.C.
396	LO	WRIC/1671/2026 (Lucknow) Notice no:L2026022411	NEELAM SINGH VS NATIONAL HIGHWAY AUTHORITY INDIA THRU. PROJECT DIRECTOR IMPLEMENTATION UNIT LKO. AND ANOTHER	ABHAY RAJ SINGH	C.S.C. SAMIDHA
397	LO	WRIC/1673/2026 (Lucknow) Notice no:L2026022387	SUDAMA DEVI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. ELECTRICITY/ ENERGY DEPTT. LKO. AND 4 OTHERS	KRISHNA RAM YADAV MONU	MANISH JAUHARI C.S.C.
398	LO	WRIC/1675/2026 (Lucknow)	FHARAN AHAMD VS UNION OF INDIA, THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS GOVT. INDIA AND ANOTHER	ANKIT GAUR SATYENDRA NATH MISHRA	A.S.G.I.
399	LO	WRIC/1676/2026 (Ambedkar Nagar) Notice no:L2026022497	JAGAN LAL GUPTA @ JAGAN LAL VS MADHYANCHAL VIDYUT VITRAN NIGAM LIMITED THRU. MANAGING DIR. AND 2 OTHERS	VIKAS VERMA	C.S.C. MANISH JAUHARI

400	LO	WRIC/1677/2026 (Lucknow) Notice no:L2026022400	VIJAI EXPRESSWAY ENGINEERS LIMITED THRU.AUTHORIZED SIGNATORY SRI RAVI GUPTA VS STATE OF U.P. THRU. SECY. REVENUE LKO AND 2 OTHERS	SYED AFTAB AHMAD	C.S.C.
401	LO	WRIC/1680/2026 (Hardoi) Notice no:L2026022179	SHADAB KHAN AND 3 OTHERS VS STATE OF U.P. THRU. SECY. ENERGY LKO. U.P. AND 3 OTHERS	HARI OM RANA DEEPAK KUMAR SINGH	APRAJITA BANSAL C.S.C.
402	LO	WRIC/1682/2026 (Pratapgarh) Notice no:L2026022468	RAM KAILASH YADAV VS STATE OF U.P. THRU. PRIN. SECY. HOME CIVIL SECTT. LKO. AND 3 OTHERS	CHETAN KUMAR TIWARI PRABHAT KUMAR MISHRA	C.S.C.
403	LO	WRIC/1684/2026 (Amethi (csm Nagar)) Notice no:L2026022344	RBSK INDUSTRIES PVT.LTD.THUR.MANAGING DIRECTOR RAJ BHAWAN YADAV AND ANOTHER VS STATE OF U.P. THRU. DIST. MAGISTRATE DIST. AMETHI AND 2 OTHERS	ARTI SHUKLA	C.S.C.
404	LO	WRIC/1686/2026 (Amethi (csm Nagar))	SAJIDA VS DIRECTOR NEW INDIA ASSURANCE CO. LTD. NEW DELHI AND 3 OTHERS	DINESH KUMAR TIWARI	ZAFAR AZIZ
405	LO	WRIC/1689/2026 (Lucknow)	NAVEEN CHANDRA BHATT VS RESERVE BANK OF INDIA THRU. ITS GOVERNOR NEW DELHI AND 2 OTHERS	JALAJ KUMAR GUPTA PRANAV CHAUDHARY	ALOK SAXENA
406	LO	WRIC/1691/2026 (Lucknow) Notice no:EL202602275	MAKSOOD KHAN VS THE STATE OF U.P. REPRESENTED BY ITS SECY. DEPTT. OF RURAL DEVELOPMENT LKO. AND 8 OTHERS	MANUVENDRA SINGH SHUBHAM KUMAR	MOHAN SINGH C.S.C.
407	LO	WRIC/1692/2026 (Sitapur) Notice no:L2026022484	AKHILESH VS STATE OF U.P. THRU. THE ADDL. CHIEF SECY. DEPTT. OF REVENUE LKO. AND 3 OTHERS	SATYENDRA KUMAR TIWARI	C.S.C.
408	LO	WRIC/1693/2026 (Amethi (csm Nagar)) Notice no:L2026022500	SHESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 13 OTHERS	ANIL KUMAR MISHRA RAM BAHADUR MAURYA ARUN CHAND PANDEY	C.S.C.
409	LO	WRIC/1694/2026 (Lakhimpur Kheri) Notice no:L2026022580	RAM SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	SUYESH PRADHAN	C.S.C.
410	LO	WRIC/1695/2026 (Lucknow) Notice no:L2026022566	SARWAR JAHAN VS STATE OF U.P. THRU. THE PRIN. SECY. HOME LKO. AND 4 OTHERS	SURESH CHAND RATHOUR	VINAY SHANKAR C.S.C.
411	LO	WRIC/1696/2026 (Lucknow) Notice no:L2026022603	RAMAPATI PANDEY AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOUSING URBAN PLANNING LKO. AND 2 OTHERS	BHANU PRATAP MISHRA SACHIN TIWARI	RATNESH CHANDRA C.S.C.

412	LO	WRIC/1699/2026 (Sitapur) Notice no:L2026022149	INDRAPAL AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	SHIV S.E. CHITAMBAR SHIKHAR RAJ SINGH DEEPAK VERMA	C.S.C.
413	LO	WRIC/1703/2026 (Sultanpur) Notice no:L2026022543	DEEPESH PATHAK VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF ENERGY LKO. AND 2 OTHERS	SUDHAKAR MISHRA	MANISH JAUHARI C.S.C.
414	LO	WRIC/1706/2026 (Sultanpur) Notice no:L2026022610	MAYA KANT SHUKLA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPT. OF TRANSPORT LUCKNOW AND OTHERS	ANUP KUMAR MISHRA	C.S.C.
415	LO	WRIC/1707/2026 (Bahraich) Notice no:L2026022404	SARPANCH PAL VS STATE OF U.P. THRU. THE PRIN. SECY. SOCIAL WELFARE DEPTT. LKO AND 4 OTHERS	KIRTI VEER SINGH ANIKET KUMAR ABHISHEK SINGH RAVI SHANKER SINGH	C.S.C.
416	LO	WRIC/1708/2026 (Balrampur) Notice no:L2026022579	SHAUKAT AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 5 OTHERS	MOHD. WARIS FAROOQUI	C.S.C.
417	LO	WRIC/1709/2026 (Barabanki) Notice no:L2026022616	PHATIMA BANO AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 3 OTHERS	VIMAL KISHOR SINGH PREMKANT	C.S.C.
418	LO	WRIC/1711/2026 (Lucknow) Notice no:L2026022509	TATA CAPITAL HOUSING FINANCE LIMITED THRU. AUTHORISED SIGNATORY/POA HOLDER MR. PANKAJ,KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 6 OTHERS	RITESH GOEL APURVA SAXENA AASIF RAZZAQUE KHAN	C.S.C.
419	LO	WTAX/270/2026 (Lucknow) Notice no:L2026022298	M/S ADEPT AND ANOTHER VS STATE OF U.P. THRU. SECY. STATE TAX LKO. AND ANOTHER	MANISH MISRA DILEEP PANDEY DILEEP KUMAR SRIVASTAVA	C.S.C.
420	LO E-File	IAPL/3/2026 (Bareilly)	PRINCIPAL COMMISSIONER OF INCOME TAX , BAREILLY VS ASHUTOSH KUMAR VERMA	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
421	LO E-File	IAPL/4/2026 (Lucknow)	PRINCIPAL COMMISSIONER OF INCOME TAX I, LUCKNOW VS MEDHARAJ TECHNO CONCEPT PVT. LTD. THRU. AUTHORIZED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	
422	LO	WRIC/1777/2026 (Bahraich) Notice no:L2026022557	RAJJAB ALI VS STATE OF U.P. THRU. THE PRIN. SECY. REVENUE LKO. AND 9 OTHERS	KULDEEP SINGH	PANKAJ GUPTA C.S.C.
423	LO	WRIC/1780/2026 (Ambedkar Nagar) Notice no:L2026022513	SMT.MANOJA DEVI VS STATE OF U.P. THRU. ITS PRIN. SECY. REVENUE DEPTT. LKO. AND ANOTHER	ZOHEB AHMAD K.K. SINGH	C.S.C.
424	LO	WRIC/1781/2026 (Lucknow) Notice no:L2026022568	M/S K.B.S.CONSTRUCTION CO. THRU. PROPRIETOR SRI SARVESH SINGH VS STATE OF U.P. THRU. PRIN. SECY. IRRIGATION DEPTT. LKO. AND 3 OTHERS	OM PRAKASH SRIVASTAVA SERAJ AHMAD KHAN ATUL KUMAR SRIVASTAVA	C.S.C.

425	LO	WRIC/1786/2026 (Lakhimpur Kheri) Notice no:L2026022558	M/S SONA ENTERPRISES THRU. PROPRIETOR SHRI AMIT KUMAR AND ANOTHER VS CANARA BANK ASSET. RECOVERY MANAGEMENT THRU. AUTH. OFFICER AND ANOTHER	PRAMOD KUMAR	C.S.C. VINAY SHANKAR
426	LO	WRIC/1787/2026 (Sitapur) Notice no:L2026022729	RAM KISHUN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE GOVT. OF U.P. LKO. AND 2 OTHERS	RINKU VERMA	C.S.C.
427	LO	WRIC/1788/2026 (Bahraich) Notice no:L2026022650	SMT. GEETA JAISWAL AND ANOTHER VS UNION OF INDIA THRU. SECY. MINISTRY OF RAILWAY NEW DELHI AND 8 OTHERS	RAJEIU KUMAR TRIPATHI	C.S.C. A.S.G.I.
428	LO	WRIC/1791/2026 (Lucknow)	ANIS AHMED SHAH VS U.P. POWER CORPORATION THRU. MANAGING DIRECTOR LKO. AND 4 OTHERS	MOHD. WARIS FAROOQUI	APRAJITA BANSAL MANISH JAUHARI
429	LO	WRIC/1792/2026 (Unnao) Notice no:L2026022629	NIRANKAR YADAV VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. DEPTT. OF HOME LKO. AND 4 OTHERS	MOTI LAL YADAV	C.S.C.
430	LO	WRIC/1796/2026 (Amethi (csm Nagar))	SHIV FUELS KISAN SEWA KENDRA AMETHI THRU. ITS PROPRIETOR VANDANA AND ANOTHER VS RESERVE BANK OF INDIA NEW DELHI THRU. ITS GOVERNOR AND 5 OTHERS	AMIT KUMAR SRIVASTAVA	PRASHANT KUMAR SRIVASTAVA
431	LO	WRIC/1797/2026 (Hardoi) Notice no:L2026022797	PRIYANK AGARWAL VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO AND 2 OTHERS	SANTOSH KUMAR DUBEY DEVANAND PANDEY RIZWAN AHMAD KHAN	SANJEEV SINGH C.S.C.
432	LO	WRIC/1798/2026 (Lucknow) Notice no:L2026022685	SHAMSHER SHAHI VS NIDESHALAYA SAINIK KALYAN EVAM PUNARVAS DIRECTORATE THRU. DIRECTOR AND ANOTHER	SIKANDAR YADAV SHUBHAM KUMAR VISHNU DEO YADAV VEER BAHADUR	C.S.C.
433	LO	WRIC/1800/2026 (Lucknow)	BAIJ NATH VS ASSISTANT SECY. DEPUTY SECY. INSURANCE OMBUDSMAN LKO.AND 2 OTHERS	BAL KESHWAR SRIVASTAVA VEER KESHWAR SINGH ANIKET SRIVASTAV	SANJEEV SINGH
434	LO	WRIC/1801/2026 (Lucknow) Notice no:L2026022571	RAMAVATI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
435	LO	WRIC/1804/2026 (Lakhimpur Kheri) Notice no:L2026022483	CHAVI NATH SINGH YADAV AND 9 OTHERS VS U.O.I. THRU. SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS TRANSPST NEW DELHI AND 3 OTHERS	JITENDRA BAHADUR PANKAJ KUMAR TIWARI	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.

436	LO	WRIC/1806/2026 (Bahraich) Notice no:L2026022744	SHUBHAM PANDEY VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. U.P. AND 2 OTHERS	BRIJ BHUSHAN SINGH PRANJAL APURVA SANDEEP KUMAR MISHRA	C.S.C.
437	LO	WRIC/1808/2026 (Sultanpur) Notice no:L2026022544	MUKEEM AHAMAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE U.P. LKO. AND 5 OTHERS	RAVINDRA PANDEY	MOHAN SINGH C.S.C.
438	LO	WRIC/1809/2026 (Rae Bareli) Notice no:L2026022728	SMT. RENU VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE U.P. LKO. AND 2 OTHERS	RINKU VERMA ANJALI VERMA	C.S.C.
439	LO	WRIC/1812/2026 (Lucknow) Notice no:L2026022592	AEPL ANUP ENTERPRISES (OPC) PRIVATE LIMITED THRU.OWNER/PROPRIETOR,AN UP KUMAR KUSHWAHA AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. BASIC EDU. LKO.AND 4 OTHERS	AJAY KUMAR PIYUSH PATHAK	RAN VIJAY SINGH SARVESH KUMAR DUBEY C.S.C.
440	LO	WRIC/1813/2026 (Ambedkar Nagar) Notice no:L2026022778	AIJAZ AHMAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF P.W.D. LKO. AND 5 OTHERS	JALEEL AHMAD	C.S.C.
441	LO	WRIC/1815/2026 (Rae Bareli) Notice no:L2026022727	RAJARAM VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE GOVT. LKO. AND 2 OTHERS	RINKU VERMA ANJALI VERMA	C.S.C.
442	LO	WRIC/1816/2026 (Barabanki) Notice no:L2026022800	RINKU VS STATE OF U.P. THRU. DISTRICT COLLECTOR/D.M. BARABANKI AND 2 OTHERS	AMAR SINGH ABHISHEK YADAV JITENDRA KUMAR VERMA VIRENDRA KUMAR BHASKER	C.S.C.
443	LO	WRIC/1817/2026 (Barabanki) Notice no:L2026022740	JA HARUL NISHA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO AND ANOTHER	K.K. SINGH SHIV KUMAR ZOHEB AHMAD TAUSEEF ALI ANSARI	C.S.C.
444	LO	WRIC/1820/2026 (Sultanpur) Notice no:L2026022347	ASHOK KUMAR VS DISTT. MAGISTRATE/ COLLECTOR SULTANPUR AND 3 OTHERS	CHANDRIKA RANI UPADHYAY MONIKA SHUKLA TRIPURESH MISHRA	MOHAN SINGH C.S.C.
445	LO	WRIC/1821/2026 (Bahraich) Notice no:L2026011628	SAHIDA VS DISTRICT MAGISTRATE BAHRAICH AND 3 OTHERS	HOM NARAYAN AWASTHI	C.S.C.
446	LO	WRIC/1822/2026 (Sitapur) Notice no:L2026022463	ARVIND KUMAR SINGH AND 9 OTHERS VS STATE OF U.P. THRU. SECY. REVENUE LKO AND 2 OTHERS	ABHILASH MISHRA ASHISH GULATI NIDA NAVI	C.S.C.
447	LO	WRIC/1823/2026 (Shravasti) Notice no:L2026022374	PHOOL CHAND @ FOOL CHANDRA VS STATE OF U.P. THRU. SECY. REVENUE DEPTT. U.P. LKO. AND 3 OTHERS	SHIV PAL SINGH AMBRISH KUMAR	C.S.C.
448	LO	WRIC/1825/2026 (Lucknow) Notice no:L2026022551	SURENDRA KUMAR KUKREJA VS STATE OF U.P. THRU. PRIN. SECY. RVENUE LKO AND 3 OTHERS	BIPIN KUMAR SINGH TARANPREET KAUR MANISH KUMAR RAI	RATNESH CHANDRA C.S.C.

449	LO	WRIC/1826/2026 (Bahraich)	DEEPAK KUMAR VS MANAGER INDO FARM EQUIPMENT H.D.B. FINANCIAL SERVICES LTD. LKO AND 3 OTHERS	SURAJ SARAN MEVA LAL YADAV HARSHITA GUPTA	
450	LO	WRIC/1828/2026 (Lucknow)	RAJ KUMAR VERMA VS PUNJAB NATIONAL BANK ZONAL OFFICE THRU. GENERAL MANAGER AND ANOTHER	ASHUTOSH KUMAR SRIVASTAVA	SYED ANZAR HUSAIN
451	LO	WRIC/1829/2026 (Barabanki) Notice no:L2026022718	MALIK AZEEM AHSAN KHAN VS STATE OF U.P. THRU. PRIN. SECY. ENERGY LKO. AND 6 OTHERS	VIMLESH KUMAR SHRADDHA GUPTA VED PRAKASH	MANISH JAUHARI C.S.C.
452	LO	WRIC/1831/2026 (Gonda) Notice no:L2026022469	KOTAK MAHINDRA BANK LIMITED THRU. AUTHORIZED OFFICER SHRESTH SHUKLA VS STATE OF U.P. THRU. CHIEF SECY. U.P. LKO. AND 7 OTHERS	SIDDHARTH VIKRAM ASTHANA	C.S.C.
453	LO E-File	WRIC/1836/2026 (Ambedkar Nagar)	DINESH VERMA VS STATE OF U.P. THROUGH ITS ADDITIONAL CHIEF SECRETARY, REVENUE DEPARTMENT AND ORS.	RAMA NIWAS PATHAK	MOHAN SINGH C.S.C.
454	LO	WTAX/290/2026 (Lucknow) Notice no:L2026022689	M/S NAVSHREE INFRASTRURE THRU.PARTNER MR.DANNY VARYANI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. TAX AND REGISTRATION LKO. AND 2 OTHERS	MANISH KUMAR SHUKLA RAKESH K. TRIPATHI	C.S.C.
455	LO	WTAX/292/2026 (Lucknow) Notice no:L2026022769	U.S.D. INFRAPROJECTS PRIVATE LIMITED THRU. DIRECTOR,DINESH UPADHYAY VS STATE OF U.P. THRU. PRIN. SECY. INSTITUTIONAL FINANCE LKO. AND ANOTHER	SATISH KUMAR PANDEY	C.S.C.
456	LO	WTAX/293/2026 (Lucknow) Notice no:L2026022636	M/S SHREE BALAJI TEA CO. THRU.PROPRIETOR MR.NITIN BANSAL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. TAX AND REGISTRATION LKO. AND 2 OTHERS	MANISH KUMAR SHUKLA RAKESH K. TRIPATHI	C.S.C.
457	LO	WTAX/294/2026 (Lucknow) Notice no:L2026022691	M/S NAVDURGA INFRASTRUCTURE PVT. LTD. THRU. ITS DIRECTOR DANNY VARYANI LKO. VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TAX AND REGISTRATION LKO. AND 2 OTHERS	MANISH KUMAR SHUKLA RAKESH K. TRIPATHI	C.S.C.
458	LO	WTAX/295/2026 (Lucknow) Notice no:L2026022367	M/S RISE AND SHINE ENTERPRISES THRU. PROPRIETOR HARSHIT SARAF GSTIN NO.09GKQPS5078N1ZT VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	SWETANK SHARMA PRASHANT TIWARI	C.S.C.

459	LO	WTAX/296/2026 (Lucknow) Notice no:L2026022676	M/S NAVSHREE INFRASTRURE THRU. PARTNER MR. DANNY VARYANI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TAX AND REGISTRATION LUCKNOW AND ORS.	MANISH KUMAR SHUKLA RAKESH K. TRIPATHI	C.S.C.
460	LO	WTAX/298/2026 (Lucknow) Notice no:L2026022692	M/S NAVDURGA INFRASTRURE PRIVATE LIMITED THRU. DIRECTOR MR. DANNY VARYANI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TAX AND REGISTRATION LKO. AND 2 OTHERS	MANISH KUMAR SHUKLA RAKESH K. TRIPATHI	C.S.C.
461	LO	WTAX/299/2026 (Lucknow) Notice no:L2026022690	M/S NAVSHREE INFRASTRURE THRU. PARTNER MR. DANNY VARYANI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF TAX AND REGISTRATION LKO. AND 2 OTHERS	MANISH KUMAR SHUKLA SHALINI SAXENA	C.S.C.
462	LO	WTAX/300/2026 (Lucknow) Notice no:L2026021983	M/S SARTHAK EARTHMOVERS AND BUILDERS THRU. PROPRIETOR PAWAN KUMAR TIWARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	AMIT KUMAR	C.S.C.
463	LO	WTAX/301/2026 (Faizabad) Notice no:L2026022684	M/S INNOVATION CAREER INSTITUTE THR.PROPRIETOR SATYENDRA KUMAR SRIVASTAVA VS STATE OF U.P. THRU. PRIN. SECY. TAX. REGIRTRATION LKO. AND 2 OTHERS	UTKARSH MISRA ABHISHEK	C.S.C.
464		WRIC/1907/2026 (Faizabad) Notice no:L2026022906	SONU VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
465		WRIC/1908/2026 (Rae Bareli) Notice no:L2026022852	SHIVENDER PRATAP SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	RAJENDRA SINGH CHAUHAN SHUBHAM SHUKLA SAURABH SINGH	C.S.C.
466		WRIC/1909/2026 (Barabanki) Notice no:L2026022886	KANCHAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. AGRICULTURE DEPTT. LKO. AND 4 OTHERS	SURENDRA SINGH	AVDHESH SHUKLA C.S.C.
467		WRIC/1910/2026 (Lucknow)	DR GOVIND PRASAD VS GM (1) STATE BANK AT MOTIMAHAL ROAD HAZRAT GANJ LKO. AND ANOTHER	IN PERSON	SHARAD DWIVEDI
468		WRIC/1911/2026 (Lucknow) Notice no:L2026022675	MANJU MISHRA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 2 OTHERS	ASHOK KUMAR MISHRA	C.S.C.
469		WRIC/1913/2026 (Lakhimpur Kheri) Notice no:L2026022917	RUCHI VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. REVENUE DEPTT. LKO. AND ANOTHER	GIRISH CHANDRA VERMA	C.S.C.

470	WRIC/1914/2026 (Lucknow) Notice no:L2026022721	VIJAY SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 7 OTHERS	GANGA PRASAD MISHRA ABHINAV MISHRA	C.S.C.
471	WRIC/1915/2026 (Lucknow) Notice no:L2026022970	SHIVDAS YADAV VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	AJAY KUMAR GUPTA	C.S.C. A.S.G.I.
472	WRIC/1916/2026 (Pratapgarh) Notice no:L2026022910	SMT. VIMLA SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 9 OTHERS	SHARAD NANDAN OJHA AKHAND PRATAP SINGH	PANKAJ GUPTA C.S.C.
473	WRIC/1918/2026 (Unnao) Notice no:L2026021686	SHARVAN KUMAR 5 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	PRABHAKAR PANDEY MOHD. SHAHID AKHTAR	C.S.C.
474	WRIC/1921/2026 (Sultanpur) Notice no:L2026022834	SHYAMLAL AND 3 OTHERS VS STATE OF U.P. THRU. COLLECTOR SULTANPUR AND 2 OTHERS	UDAI PRATAP LAL	MOHAN SINGH C.S.C.
475	WRIC/1922/2026 (Barabanki) Notice no:L2026022867	C/M AVADH ACADEMY THRU. MANAGER,AWADHESH KUMAR VERMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. RURAL ENGINEERING DEPTT. LKO. AND 4 OTHERS	RAJ PRIYA SRIVASTAVA	C.S.C.
476	WRIC/1923/2026 (Faizabad) Notice no:L2026022567	SMT.PUJA VERMA AND 36 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO AND 5 OTHERS	SHREY SHUKLA	RATNESH CHANDRA C.S.C.
477	WRIC/1925/2026 (Sitapur)	NASIMUN VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. U.P. AND 4 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
478	WRIC/1927/2026 (Faizabad)	RANJEET TIWARI VS U.O.I. THRU. SECY. MINISTRY OF FINANCE NEW DELHI AND 6 OTHERS	ONKAR NATH TIWARI	A.S.G.I.
479	WRIC/1928/2026 (Rae Bareli) Notice no:L2026022428	JIYA LAL AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. MEDICAL AND HEALTH LKO. AND 6 OTHERS	VIDYA PRASAD NAGAU	SHIVAM SHARMA ANINDYA SHASTRI C.S.C.
480	WRIC/1929/2026 (Lucknow)	ABHIJEET SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 8 OTHERS	ANUBHAV AWASTHI VARSHA PANDEY VINAYAK TIWARI PRASHANT MISHRA	C.S.C.
481	WRIC/1931/2026 (Lucknow) Notice no:L2026022782	SANT SUDARSHAN DAS VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING ANUBHAG 4 LUCKNOW AND 4 OTHERS	RAJENDRA KUMAR GUPTA SHYAM KARAN PANDEY	TUSHAR MITTAL A.S.G.I. C.S.C.

482	WRIC/1933/2026 (Lucknow) Notice no:L2026022871	CANARA BANK THRU. AUTHORIZED OFFICER LKO. VS STATE OF U.P. THRU. FINANCE SECY. U.P. LKO. AND 7 OTHERS	ARSHAD KHAN	C.S.C.
483	WRIC/1935/2026 (Lakhimpur Kheri) Notice no:L2026022919	GYANI DEVI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND ANOTHER	GIRISH CHANDRA VERMA	C.S.C.
484	WRIC/1937/2026 (Sitapur) Notice no:EL20260298	SURAJ SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE SHASHAN LKO. AND 2 OTHERS	REEPENDRA GUPTA	C.S.C.
485	WRIC/1938/2026 (Hardoi) Notice no:L2026022924	MOHD. ASLAM VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF ADDL. SOURCE OF ENERGY LKO. AND 9 OTHERS	BHAGWATI PRASAD NIGAM ANURAG SHUKLA	APRAJITA BANSAL C.S.C.
486	WRIC/1939/2026 (Lucknow)	SURENDRA PAL VERMA VS UNION OF INDIA THRU. SECY. RAILWAY BOARD NEW DELHI AND 2 OTHERS	MAHESH PRASAD PRAMOD KUMAR RAWAT DURGESH KUMAR RAWAT PANKAJ PRASOON RAJESH KUMAR	A.S.G.I.
487	WRIC/1940/2026 (Barabanki) Notice no:L2026022494	RAJENDRA PRASAD PANDEY VS ADDL. COMMISSIONER JUDICIAL FAIZABAD MANDAL AYODHYA AND 2 OTHERS	MAHENDRA PRATAP VERMA	C.S.C.
488	WRIC/1944/2026 (Faizabad) Notice no:L2026022060	SAVITRI VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT LKO. AND 4 OTHERS	ANIL KUMAR TIWARI	MOHAN SINGH C.S.C.
489	WRIC/1949/2026 (Sitapur) Notice no:L2026022907	AFREEN VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.
490	WRIC/1952/2026 (Rae Bareli) Notice no:L2026022960	RAKESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. IRRIGATION AND WATER RESOURCES DEPTT. LKO. AND 2 OTHERS	PRABHAT KUMAR MISHRA SACHIN KUMAR	C.S.C.
491	WRIC/1955/2026 (Lucknow) Notice no:L2026022870	M/S M.K. SERVICE PROVIDER AND GENERAL ORDER SUPPLIERS THRU. PARTNER MADAN KUMAR PATHAK VS MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT THRU. SECY. SHASTRI BHAWAN NEW DELHI AND 7 OTHERS	DAYA SHANKAR TIWARI MANJU SONKAR ADITYA PANDEY	C.S.C. A.S.G.I.
492	WRIC/1956/2026 (Lucknow) Notice no:L2026022980	M/S CREATIVE LABS THRU. PROPERITOR MRS. MANISHA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. TECHNICAL EDUCATION LKO. AND 3 OTHERS	SOURABH RASTOGI	ATUL KUMAR DWIVEDI C.S.C.
493	WRIC/1958/2026 (Lucknow) Notice no:L2026022926	DAN BAHADUR YADAV VS STATE OF U.P. THRU. ADDL. CHIEF SECY. STATE TAX DEPTT. LKO. AND 4 OTHERS	PREM SHANKAR AKHILESH KUMAR	C.S.C.

494	WTAX/314/2026 (Lucknow) Notice no:L2026022339	M/S NY FASHION BAZAAR ALIAS FASHION BULL INDIA RETAIL PVT.LTD. THRU. DIRECTOR NITIN KAKKAR VS DEPUTY COMMISSIONER,STATE TAX LKO. DEVISION U.P. AND ANOTHER	ARUNENDRA NATH MISHRA	C.S.C.
495	WTAX/316/2026 (Lucknow) Notice no:L2026022953	M/S KAVYA BRICK FIELD THRU. AUTHORISED SIGNATORY ASHOK KUMAR PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX AND REGISTRATION LKO. AND ANOTHER	ANIT VISHAL SRIVASTAV RAVI SHANKAR RAJPUT RAMESH CHANDRA SRIVASTAVA	C.S.C.
496	WTAX/317/2026 (Lucknow) Notice no:L2026022340	M/S NY FASHION BAZAAR @ FASHION BULL INDIA RETAIL PVT. LTD. NEW DELHI THRU. DIRECTOR NITIN KAKKAR VS DEPUTY COMMISSIONER STATE TAX, LKO. AND ANOTHER	ARUNENDRA NATH MISHRA	C.S.C.
497	WTAX/318/2026 (Lucknow) Notice no:L2026022951	M/S ARVIND BRICK FIELD THRU. AUTHORISED SIGNATORY ASHOK KUMAR PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX AND REGISTRATION LKO. AND ANOTHER	ANIT VISHAL SRIVASTAV RAVI SHANKAR RAJPUT RAMESH CHANDRA SRIVASTAVA	C.S.C.
498	WTAX/320/2026 (Lucknow)	M/S D. T. C. ENTERPRISES A 36-37 TALKATORA GOVT. INDUSTRIAL ESTATE LKO. AND ANOTHER VS U.O.I. THRU. HIS SECY. MINISTRY OF FINANCE DEPTT. REVENUE NEW DELHI AND 2 OTHERS	MANISH MISRA ALOK KUMAR PANDEY	KULDEEPAK NAG (K.D.NAG) A.S.G.I.
499	WTAX/323/2026 (Lucknow) Notice no:L2026022947	M/S GOOD BRICK FIELD THRU. AUTHORISED SIGNATORY ASHOK KUMAR PANDEY VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX AND REGISTRATION GOVT. LKO. AND ANOTHER	ANIT VISHAL SRIVASTAV RAMESH CHANDRA SRIVASTAVA RAVI SHANKAR RAJPUT	C.S.C.
500	WTAX/326/2026 (Lucknow) Notice no:L2026022939	M/S COMPLETE VENTURES PVT. LTD. THRU. DIRECTOR MR. MRITUNJAY KUMAR SAHNI VS STATE OF U.P. THRU. PRIN. SECY. FINANCE DEPTT. GOVT. LKO. AND ANOTHER	DEEPAK KUMAR PANDEY MOHD IMAD ABDULLAH WARSI GAURAV SINGH PIYUSH AGNIHOTRI SHAILESH SACHAN	C.S.C.
501	WTAX/328/2026 (Lucknow) Notice no:L2026022891	M/S SHRIRAM SUPPLIERS THRU. OWNER/PROPRIETOR SHRIKANT VS STATE OF U.P. THRU. ADDL. CHIEF SECY. TAX AND REGISTRATION U.P. LKO. AND 2 OTHERS	AAYUSH PANKAJ TIWARI PEEYUSH PANKAJ	C.S.C.
502	WRIC/1959/2026 (Lucknow) Notice no:L2026022067	M/S GIS SOLUTIONS AND TECHNOLOGY PVT. LTD. THRU. DIRECTOR,SHRI NITIN SHARMA VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT DEPTT. LKO. AND ANOTHER	AADI NIGAM RAM BABU SINGH PAWAN KUMAR NIGAM	A.S.G.I. C.S.C.

503	WRIC/1960/2026 (Ambedkar Nagar) Notice no:L2026022845	REENA SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND ANOTHER	ZOHEB AHMAD FAIZAL HASHMI	C.S.C.
504	WRIC/1961/2026 (Lucknow)	MAHMOOD ALAM VS UNION OF INDIA THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	S MALIK E ASHTAR RIZVI KUMAR LAKSHAY MOHD ZAMEER ABBAS	A.S.G.I.
505	WRIC/1962/2026 (Gonda) Notice no:L2026022909	VIJAY PRATAP YADAV VS STATE OF U.P. THRU. COLLECTOR GONDA AND 3 OTHERS	SOORAJ LAL PRAHLAD SINGH	PANKAJ GUPTA C.S.C.
506	WRIC/1963/2026 (Lucknow)	MAHFOOZ ALAM VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	S MALIK E ASHTAR RIZVI KUMAR LAKSHAY MOHD ZAMEER ABBAS	A.S.G.I.
507	WRIC/1964/2026 (Pratapgarh) Notice no:L2026022987	MOHD. SAMI VS U.O.I. THRU. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 2 OTHERS	AMAR NATH DUBEY	C.S.C. A.S.G.I.
508	WRIC/1965/2026 (Barabanki) Notice no:L2026022703	RAM ADHAR VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
509	WRIC/1966/2026 (Gonda) Notice no:L2026023017	SMT.SONAPATI W/O PREMNATH VS STATE OF U.P. THRU. PRIN. SECY. HOME AND 6 OTHERS	RAM PRAKASH SINGH VIVEK KUMAR	C.S.C.
510	WRIC/1967/2026 (Lucknow) Notice no:L2026023016	S ENTERPRISES THRU. PROPRIETOR SHRI SONU PRAKASH AGARWAL VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF HOME AFFAIRS LKO. AND 2 OTHERS	BEANT SINGH	C.S.C.
511	WRIC/1970/2026 (Ambedkar Nagar) Notice no:L2026022724	ABDUL HAAE VS UNION OF INDIA THRU. PRIN. SECY. MINISTRY EXTERNAL AFFAIRS GOVT. NEW DELHI AND 3 OTHERS	SATYA PAL ANAND KUMAR SRIVASTAVA	C.S.C. A.S.G.I.
512	WRIC/1973/2026 (Lucknow) Notice no:L2026022931	SANKAT MOCHAN SEWA SANSTHAN THRU. PROPRIETOR SATYENDRA KUMAR PANDIT VS RESERVE BANK OF INDIA NEW DELHI THRU. GOVERNOR AND 7 OTHERS	SUDHAKAR MISHRA SANDEEP KUMAR	PRATUL KUMAR SRIVASTAVA C.S.C.
513	WRIC/1976/2026 (Lakhimpur Kheri) Notice no:L2026022918	DURGESH KUMARI VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. REVENUE DEPTT. LKO. AND ANOTHER	GIRISH CHANDRA VERMA	C.S.C.
514	WRIC/1977/2026 (Sitapur) Notice no:L2026022904	KRANTI ALIAS KANTI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 4 OTHERS	JANENDRA KUMAR VERMA DEEPAK KUMAR VERMA	C.S.C.

515	WRIC/1979/2026 (Saharanpur) Notice no:L2026022858	SHRI OM STONE CRUSHER THRU. PARTNER SHRI DINESH KUMAR AND ANOTHER VS STATE OF U.P. THRU. SECY. DEPTT. OF GEOLOGY AND MINING LKO. AND 3 OTHERS	PUSHPILA BISHT	C.S.C.
516	WRIC/1980/2026 (Rae Bareli)	ATEEK AHMAD @ MO. UZMI VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. THRU. AUTHORIZED SIGNATORY AND ANOTHER	PRAVIN SINGH RAMESH GUPTA	
517	WRIC/1982/2026 (Ambedkar Nagar) Notice no:L2026023061	M/S AMAN CORPORATION THRU. PROPRIETOR NEETI SRIVASTAVA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI LALTA PRASAD MISRA	PUNEET CHANDRA C.S.C.
518	WRIC/1984/2026 (Ambedkar Nagar) Notice no:L2026023063	M/S SHREE KRISHNA SRUGICAL LALBAGH LKO. THRU. ITS SOLE PROPRIETOR RASHMI PURI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI RAJAT SHUKLA	PUNEET CHANDRA C.S.C.
519	WRIC/1985/2026 (Ambedkar Nagar) Notice no:L2026023070	M/S HIMALAYAN DRUG PHARMACEUTICALS LKO. THRU. ITS SOLE PROPRIETOR ANIL KUMAR AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH FAMILY WELAFRE LKO. AND 3 OTHERS	PRAFULLA TIWARI NAVEEN SHUKLA	PUNEET CHANDRA C.S.C.
520	WRIC/1986/2026 (Lucknow) Notice no:L2026023060	M/S SHREE DURGA ENTERPRISES THRU. ITS SOLE PROPREITORY SHRI SUNIL PURI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. HEALTH FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI RAJAT SHUKLA	PUNEET CHANDRA C.S.C.
521	WRIC/1987/2026 (Ambedkar Nagar) Notice no:L2026023064	M/S SRI BALA JI CONST. GENERAL ORDER SUPLIER GONDA THRU. PROP. RAVINDRA NATH SRIVASTAVA AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI NAVEEN SHUKLA	PUNEET CHANDRA C.S.C.
522	WRIC/1988/2026 (Ambedkar Nagar) Notice no:L2026023062	M/S TAMIL NADU SURGICALS,INDIRA NAGAR LKO. THRU. PROPRIETOR SRI RAJESH YADAV AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI NAVEEN SHUKLA	PUNEET CHANDRA C.S.C.
523	WRIC/1989/2026 (Ambedkar Nagar) Notice no:L2026023072	M/S CHITRANSH CONSTRUCTION AND COMPANY THRU. ITS SOLE PROPRIETOR SHIR SANWAL PRASAD AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI RAJAT SHUKLA	PUNEET CHANDRA C.S.C.

524	WRIC/1990/2026 (Ambedkar Nagar) Notice no:L2026023059	M/S J.N. LIFECARE THRU. SOLE PROP. SRI RAMSAGAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI RAJAT SHUKLA	PUNEET CHANDRA C.S.C.
525	WRIC/1991/2026 (Ambedkar Nagar) Notice no:L2026023071	M/S INDIAN DRUG AND PHARMACEUTICALS THRU. ITS PROPRIETOR OM PRAKASH HALDAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI NAVEEN SHUKLA	PUNEET CHANDRA C.S.C.
526	WRIC/1992/2026 (Hardoi) Notice no:L2026022990	M/S SHREE DURGA ENTERPRISES THRU. SOLE PROPRIETOR SUNIL PURI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI ABHYUDAYA MISHRA	PUNEET CHANDRA C.S.C.
527	WRIC/1993/2026 (Lucknow) Notice no:L2026023004	M/S SHREE DURGA SURGICALS THR.SOLE PROPRIETOR VARUN PURI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL . HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI ABHYUDAYA MISHRA	PUNEET CHANDRA C.S.C.
528	WRIC/1994/2026 (Pratapgarh) Notice no:L2026022526	SHIV KUMARI VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 10 OTHERS	GOVIND KUMAR PANDEY	C.S.C.
529	WRIC/1996/2026 (Lucknow) Notice no:L2026023050	SMT. MAIKA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. RURAL DEVELOPMENT GOVT. OF U.P. LKO. AND 10 OTHERS	SANTOSH KUMAR DAYAL	C.S.C.
530	WRIC/1999/2026 (Lucknow) Notice no:L2026023003	M/S TIRUPATI TRADERS THRU. SOLE PROPRIETOR MEETA PURI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. MEDICAL HEALTH FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI ABHYUDAYA MISHRA	PUNEET CHANDRA C.S.C.
531	WRIC/2004/2026 (Lucknow) Notice no:L2026022900	GANGA DAI AND 5 OTHERS VS STATE OF U.P. THRU. PRIN. SECY.HOME LKO AND 3 OTHERS	SAPANA VERMA	SHUBHAM TRIPATHI C.S.C.
532	WRIC/2005/2026 (Sultanpur) Notice no:L2026022733	BABITA AGRAHARI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. HOME U.P. LKO. AND 7 OTHERS	SAUBHAGYA MISHRA ABHISHEK MISHRA	C.S.C.
533	WRIC/2006/2026 (Lucknow) Notice no:L2026022860	SUBASH KANDU VS STATE INFORMATION COMMISSIONER LKO. U.P. AND ANOTHER	GULAM ALI RASHIDI UDAY PRATAP SINGH RAM CHANDRA DWIVEDI	C.S.C. SHIKHAR ANAND

534	WRIC/2007/2026 (Barabanki) Notice no:L2026022474	HARI SHANKAR AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 4 OTHERS	VIVEK KUMAR VERMA SHALINI GUPTA	MOHAN SINGH C.S.C.
535	WRIC/2008/2026 (Lucknow) Notice no:L2026022066	M/S SAI CONSTRUCTION PVT. LTD.THRU. PARTNER SHRI NITIN SHARMA VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT DEPTT. LKO. AND ANOTHER	AADI NIGAM RAM BABU SINGH PAWAN KUMAR NIGAM	A.S.G.I. C.S.C.
536	WRIC/2010/2026 (Hardoi) Notice no:L2026023032	MUNENDRA KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYAT RAJ LKO. AND 3 OTHERS	AVNISH KUMAR TIWARI	DILIP KUMAR PANDEY C.S.C.
537	WRIC/2011/2026 (Lucknow) Notice no:L2026023107	SHIVAM TIMBER THROU. ITS PROPRIETOR SHIV PUJAN SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. FOREST LAL BAHADUR SHASTRI AND 2 OTHERS	GURJEET SINGH ADITYA KUMAR PANDEY	C.S.C.
538	WRIC/2012/2026 (Lucknow) Notice no:EL20260299	SHASI KANT TIWARI VS STATE OF U.P. THRU. PRIN. SECY. OF HOME DEPTT. LKO. AND 4 OTHERS	VINOD KUMAR	C.S.C.
539	WRIC/2013/2026 (Lucknow) Notice no:L2026022988	ROHIT VERMA VS STATE OF U.P. THRU. PRIN. SECY. HOME AND ANOTHER	RAKESH KUMAR ROHITASH KUMAR SINGH	C.S.C.
540	WRIC/2014/2026 (Lucknow) Notice no:L2026022072	SHYAMBAHADUR VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND 15 OTHERS	ANIL KUMAR TIWARI	A.S.G.I. MOHAN SINGH SARVESH KUMAR DUBEY C.S.C.
541	WRIC/2015/2026 (Bahraich) Notice no:L2026022648	PITAMBAR MISHRA VS STATE OF U.P. THRU. PRIN. SECY. ENERGY CIVIL SECTT. LKO. AND 6 OTHERS	BAL KRISHNA SHUKLA	MANISH JAUHARI C.S.C.
542	WRIC/2016/2026 (Ambedkar Nagar) Notice no:L2026022894	RAJESH KUMAR CHATURVEDI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. P.W.D GOVT. LKO. AND 3 OTHERS	AMIT KUMAR PANDEY	C.S.C.
543	WRIC/2017/2026 (Barabanki) Notice no:L2026022706	HANS RAJ YADAV VS STATE OF U.P. THRU. DISTRICT MAGISTRATE DISTT. BARABANKI AND 5 OTHERS	VINAY KUMAR SINGH	MOHAN SINGH C.S.C.
544	WRIC/2018/2026 (Lucknow)	MANJEET SINGH VS UOI MINISTRY OF YOUTH AFFAIRS AND SPORTS THRU. ITS SECY. NEW DELHI AND 4 OTHERS	PIYUSH MANI TRIPATHI AYUSH TRIPATHI	A.S.G.I.
545	WRIC/2019/2026 (Sultanpur) Notice no:L2026022928	RAM SUNDAR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 6 OTHERS	DEEPAK KUMAR AJEET KUMAR	MOHAN SINGH C.S.C.
546	WRIC/2020/2026 (Sultanpur) Notice no:L2026022956	KARAM PATA AND 14 OTHERS VS UNION OF INDIA, THRU. MINISTRY OF ROAD TRANSPORT DEPTT. OF ROAD AND 5 OTHERS	SANTOSH KUMAR SINGH MOHD. ATEEQ KHAN	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.

547	WRIC/2022/2026 (Lucknow)	DILEEP KUMAR VS UNION OF INDIA, THRU. SECY. MINISTRY OF LAW AND JUSTICE NEW DELHI AND 3 OTHERS	IN PERSON	ANUPRIYA SRIVASTAVA A.S.G.I.
548	WRIC/2023/2026 (Lucknow) Notice no:L2026022989	SMT. MAYAWATI AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. AVAS EVAM SAHRI NIYOJAN LKO. AND 5 OTHERS	ANUJ DAYAL ANAND SHANKER ASTHANA	RATNESH CHANDRA C.S.C.
549	WRIC/2024/2026 (Lucknow) Notice no:L2026022920	SARVADA NAND VS U.P. INFORMATION COMMISSION GOMTI NAGAR,LUCKNOW AND 2 OTHERS	SAKSHAM SINGH	C.S.C. SHIKHAR ANAND
550	WRIC/2025/2026 (Gonda) Notice no:L2026023088	M/S ART-LSR (JV) THRU. AUTH. SIGNATORY MR. SHREYANSH TIWARI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. RURAL ENGINEERING DEPTT. LKO. AND 4 OTHERS	ABHISHEK DWIVEDI APOORVA TEWARI	C.S.C.
551	WRIC/2026/2026 (Lucknow) Notice no:L2026022991	M/S SHREE KRISHNA SURGICAL THRU. SOLE PROPRIETOR RASHMI PURI AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF MEDICAL HEALTH AND FAMILY WELFARE LKO. AND 3 OTHERS	PRAFULLA TIWARI ABHYUDAYA MISHRA	PUNEET CHANDRA C.S.C.
552	WRIC/2028/2026 (Lucknow) Notice no:L2026022859	RAJNEESH PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. ENERGY CIVIL SECTT. LKO AND 3 OTHERS	JANARDAN SINGH	APRAJITA BANSAL C.S.C.
553	WRIC/2029/2026 (Lucknow) Notice no:L2026022702	SHAYRA BANO VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
554	WRIC/2030/2026 (Lucknow) Notice no:L202602608	RAJENDRA PRASAD AND 19 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. SUGARCANE AND SUGAR DEPTT. LKO. AND 8 OTHERS	S.K. SINGHANIYA	C.S.C.
555	WTAX/329/2026 (Lucknow) Notice no:L2026023012	M/S RJP REALTYSTRUCTURE PRIVATE LIMITED THR.AUTHORISED REPRESENTATIVE PANKAJ SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. TAX REGISTRATION GOVT. OF U.P. AND 2 OTHERS	PRASHANT SINGH	C.S.C.
556	WTAX/332/2026 (Lucknow) Notice no:L2026022338	M/S NY FASHION BAZAAR @ FASHION BULL INDIA RETAIL PVT. LTD . NEW DELHI THRU. DIRECTOR NITIN KAKKAR VS DEPUTY COMMISSIONER, STATE TAX LUCKNOW DIVISION,22 LKO. AND ANOTHER	ARUNENDRA NATH MISHRA	C.S.C.
557	WTAX/334/2026 (Lucknow) Notice no:L2026022577	M/S DARPAN ADVERTISING THRU. PROPRIETOR ANURAG BANSAL AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT LKO AND 3 OTHERS	PIYUSH KUMAR AGARWAL	SHAILENDRA SINGH CHAUHAN C.S.C.

558

WTAX/335/2026

(Lucknow)

Notice no:L2026022938

M/S AJAY KUMAR PANDEY
THRU. PROPRIETOR SHRI AJAY
KUMAR PANDEY
VS
STATE OF U.P. THRU. PRIN.
SECY. DEPTT. OF FINANCE LKO
AND ANOTHER

DEEPAK KUMAR PANDEY
SHAILESH SACHAN
PIYUSH AGNIHOTRI
GAURAV SINGH
MOHD IMAD ABDULLAH WARSI

C.S.C.

AT 10:15 AM

HON'BLE JUSTICE ALOK MATHUR
HON'BLE JUSTICE DIVESH CHANDRA SAMANT

Additional List (From Sr.No. 3001 To Sr.No. 3151)

3001	DF,TO P-10	WRIC/11420/2025 (Lucknow)	KUMICHAND VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE, LKO. AND OTHERS	CHANDRA BHANU SINGH RAJESH KUMAR GUPTA	DILIP KUMAR PANDEY C.S.C.
3002	DF,TO P-10	WRIC/4653/2023 (Hardoi) U.V.	SHIV BIHARI ALIAS SHIV BIHARI TRIVEDI VS JOINT COMMISSIONER FOOD, LKO. AND OTHERS	RAMA KANT DIXIT ANKIT MISHRA	C.S.C.
3003	DF,TO P-10	WRIC/5603/2024 (Lucknow)	M/S ANUSHKA ENTERPRISES THRU. PROPRIETOR, MS. MANJU SINGH VS STATE OF U.P. THRU. SECY. DEPTT. OF GEOLOGY AND MINING, LUCKNOW AND OTHERS	SHISHIR CHANDRA AYUSH CHAUDHARY RAKESH KUMAR CHAUDHARY	C.S.C.
3004	TOP- 10,PO	WTAX/198/2024 (Lucknow)	ANURAG KRISHAN VS UNION OF INDIA THRU. SECY. REVENUE MINISTRY OF FINANCE , NEW DELHI AND OTHERS	DR.POOJA SRIVASTAVA MANISH MISRA	RAVI KUMAR MISHRA KUSHAGRA DIKSHIT A.S.G.I.
3005	DF,TO P-10	WRIC/6355/2025 (Lucknow)	MAYA DEVI AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. DEPTT. LKO. AND 3 OTHERS	RAHUL MISHRA	SHISHIR JAIN C.S.C.
3006	PO	WRIC/6082/2025 (Lucknow)	SURENDRA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE U.P. LKO. AND ANOTHER	SHANKAR LAL PANDEY MANOJ KUMAR SAPNA	VINOD KUMAR SINGH C.S.C.
3007	LAFP	WRIC/8841/2025 (Sultanpur)	PAVAN KUMAR SINGH VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. AND 3 OTHERS	PRASHANT VIKRAM SINGH PRATEEK SHRIVASTAVA	C.S.C.
3008	LAFP	WRIC/9254/2025 (Pratapgarh)	URMILA DEVI @ URMILA VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO AND 6 OTHERS	MANJU NAGOUR ANTRIKSH VERMA VINOD MISHRA ANJU SINGH	ANOOP SRIVASTAVA PRABHAKAR VARDHAN CHAUDHARY PANKAJ GUPTA C.S.C.
3009	PO	WRIC/11194/2025 (Pratapgarh)	SMT.REENA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE U.P. LKO. AND 9 OTHERS	SUSHIL KUMAR SINGH ANURAG SRIVASTAVA DEVANSH SINGH	PANKAJ GUPTA C.S.C.
3010	LAFP	WRIC/11324/2025 (Lucknow)	SUBESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. HOME DEPTT. LKO. AND 4 OTHERS	VIVEK BHATT PURCHAM MUBARAK	C.S.C.
3011	PO	WRIC/12467/2025 (Lucknow)	MOHD. AKRAM VS UNION OF INDIA THRU. CHIEF PASSPORT OFFICER NEW DELHI AND 2 OTHERS	O.P. TIWARI ASHISH SHUKLA	CSC A.S.G.I.

3012	DF	WRIC/20053/2019 MISB/20053/2019 (Unnao)	SUDHIR KUMAR MISHRA VS STATE OF U.P. THROUGH PRIN. SECY. ENTERTAINMENT TAX AND ORS.	SUDEEP KUMAR AVDHESH KUMAR PANDEY	C.S.C.
------	----	-----------------------------------------------------------------	-------------------------------------------------------------------------------------------------	--------------------------------------	--------

PRIORITY CASES

3013	PO	WRIC/732/2021 LANA/732/2021 (Lucknow)	ANSAL PROPERTIES AND INFRASTRUCTURE LTD.THRU AUTH.SIGNATORY AN VS STATE OF U.P.THRU COLLECTOR LUCKNOW AND ORS.	BRIJESH KUMAR	AMRENDRA NATH TRIPATHI AJAY YADAV C.S.C.
------	----	---------------------------------------------------------------	----------------------------------------------------------------------------------------------------------------------------------	---------------	------------------------------------------------

3014	PO	WRIC/5683/2021 LANA/5683/2021 (Rae Bareli)	RAM NARESH AND ANR. VS STATE OF U.P.THRU PRIN.SECY.INDUSTRIAL DEVELOPMENT LKO ANDORS.	AJAY SHARMA	SHIV PRASAD KUSHWAHA SANJEEV SINHA SANJEEV SINGH C.S.C.
------	----	--------------------------------------------------------------------	---------------------------------------------------------------------------------------------------	-------------	------------------------------------------------------------------

3015	PO	WRIC/5728/2021 LANA/5728/2021 (Lucknow)	RAJESH YADAV AND ORS. VS STATE OF U.P.THRU PRIN.SECY. INDUSTRIAL DEVELOPMENT LKOANDORS.	AJAY SHARMA VIRENDRA BAHADUR SINGH	SHIV PRASAD KUSHWAHA SANJEEV SINHA SANJEEV SINGH C.S.C.
------	----	-----------------------------------------------------------------	-----------------------------------------------------------------------------------------------------	---------------------------------------	------------------------------------------------------------------

3016	PO	WRIC/18474/2021 MISB/18474/2021 (Lucknow)	SMT. PREM GUPTA VS THE GENERAL MANAGER STATE BANK OF INDIA L.H.O. LKO.AND ORS.	AGENDRA SINHA JITENDRA SAKSENA	ALOK SAXENA C.S.C.
------	----	-------------------------------------------------------------------	--------------------------------------------------------------------------------------------	-----------------------------------	-----------------------

PRIORITY CASES

3017	PO	WRIC/21661/2021 LANA/21661/2021 (Lucknow)	M/S MAHESHWARI TRADERS THRU.PARTNER SMT.SUDHA MAHESHWARIANDORS VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND ORS.	PRAMOD KUMAR SHUKLA SHIV SHANKAR MISHRA VISHNU PRATAP SINGH DR.MOHD.KAMRAN ASHISH KUMAR MISHRA	NISHANT SHUKLA C.S.C.
------	----	-------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------------------------------------	------------------------------------------------------------------------------------------------------------	--------------------------

3018	LAFP	WRIC/23231/2021 MISB/23231/2021 (Sultanpur)	DAYA SHANKER MISHRA VS STATE OF U.P.THRU ADDL.CHIEF SECY. REVENUE LUCKNOW AND ORS.	JAY NARAYAN MISHRA	MOHAN SINGH C.S.C.
------	------	---------------------------------------------------------------------	------------------------------------------------------------------------------------------------	--------------------	-----------------------

PRIORITY CASES

3019	PO	WRIC/28665/2021 LANA/28665/2021 (Sultanpur)	C/M S.S.PUBLIC SCHOOL THRU.MANAGER SHAMBHU SHARAN SINGHANDORS. VS U.O.I. THRU. SECY. ROAD TRANSPORT AND HIGHWAYS NEW DELHI ANDORS.	SURENDRA PRATAP SINGH RAJENDRA PRATAP SINGH	A.S.G. SHAILENDRA SINGH CHAUHAN SARVESH KUMAR DUBEY HANUMANT LAL YADAV C.S.C.
------	----	---------------------------------------------------------------------	------------------------------------------------------------------------------------------------------------------------------------------------------	------------------------------------------------	----------------------------------------------------------------------------------------------

3020	PO	WRIC/28901/2021 LANA/28901/2021 (Lucknow)	RAM NARESH AND ORS. VS STATE OF U.P. THRU. PRIN. SECY. INDUSTRIAL DEVP. DEPT.ANDORS.	AJAY SHARMA VIRENDRA BAHADUR SINGH	SHIV PRASAD KUSHWAHA SANJEEV SINGH C.S.C.
------	----	-------------------------------------------------------------------	--------------------------------------------------------------------------------------------------	---------------------------------------	-------------------------------------------------

With	(WRIC-22342-2020) LANA/22342/2020 E-File Rae Bareli Case Decided on 25/11/2020	RAM NARESH AND ANR. VS STATE OF U.P. THRU. PRIN. SECY. INDUSTRIAL DEVELOPMENT AND ORS	VIRENDRA BAHADUR SINGH AJAY SHARMA	SHAILENDER SINGH C.S.C.
-------------	-----------------------------------------------------------------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------	---------------------------------------	----------------------------

3021	PO	WRIC/642/2022 (Bahraich)	RAVINDRA KUMAR AND ANOTHER VS UNION OF INDIA THRU. SECY. MIN. OF ROAD TRANSPORT AND HIGHWAYS AND 4 OTHERS	SHYAM MOHAN PRADHAN	VIDYA PRASAD NAGOUR C.S.C. A.S.G.I.
3022	PO	WRIC/701/2022 (Gonda)	HANUMAN VS STATE OF U.P. THRU. THE COLLECTOR, GONDA	UMA SHANKAR SAHAI	SUDEEP KUMAR C.S.C.
3023	PO	WRIC/755/2022 (Faizabad)	ARUN KUMAR AND OTHERS VS UNION OF INDIA THRU. SECRETY. MINISTY. OF RURAL DEVELOPMENT, GOV. OF INDIA, NEW DELHI AND OTHERS	DEEP NARAYAN TRIPATHI	SARVESH KUMAR DUBEY A.S.G.I.
3024	PO	WRIC/1370/2022 (Lucknow)	ASHIQ AZAD VS NATIONAL HIGHWAY AUTHORITY OF IND. THRU. PROJECT DIRECTOR PROJECT IMPLEMENTATION UNIT LKO. AND ANR	VIJAY KUMAR SRIVASTAVA	C.S.C. SARVESH KUMAR DUBEY

3025	PO	WRIC/4570/2022 (Lucknow)	GAJENDRA PRASAD MISHRA VS STATE OF U.P. THRU. PRIN. SECY. REVENUE CIVIL SECT. LKO. AND OTHERS	SHATROHAN LAL HIMANSHU VAISH SUNDER LAL	C.S.C.
3026	LAFP	WRIC/4994/2022 (Lucknow)	PIYUSH VS CHIEF GENERAL MANAGER SYNDICATE BANK NOW MERGE IN CANARA BANK, LOCAL HEAD OFFICER LKO. AND OTHERS	DINESH NARAYAN PANDEY VINAY KUMAR MANOJ KUMAR MISHRA RAJESH KUMAR	ANKIT SRIVASTAVA VINAY SHANKAR
3027	PO	WRIC/5083/2022 (Lucknow)	AMIR HASAN VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE CIVIL SECT. LKO. AND OTHERS	TULSI RAM YADAV PANNA LAL GUPTA VINAY KUMAR SINGH	MOHAN SINGH C.S.C.
3028	PO	WRIC/6655/2022 (Lucknow)	M/S MAHAKALI CONSTRUCTION, NAGLA UDAIYA ROAD, AGRA THRU. ITS PROPRIETOR SMT. DOLLY GARG AND ANOTHER VS STATE OF U.P. THRU. ITS PRIN. SECY. DEPTT. OF GEOLOGY AND MINES LKO. AND ANOTHER	PUSHPILA BISHT	C.S.C.

PRIORITY CASES

3029	PO	WRIC/7038/2022 (Amethi (csm Nagar))	MOHD. VASHIM VS STATE OF U.P. THRU. ADDL. CHIEF SECY. PWD U.P. CIVIL SECT. LUCKNOW AND OTHERS	SANJAY KUMAR UPADHYAY RAM RAJ OJHA BHEEM SINGH ANUJ KUMAR SINGH	MOHAN SINGH C.S.C.
3030	PO	WRIC/9619/2022 (Rae Bareli)	SMT. SITAPATI VS STATE OF U.P. THRU. ADDL. SECY. REVENUE DEPTT. LKO. AND ANOTHER	DIGVIJAY SINGH YADAV	C.S.C.
3031	PO	WRIC/2244/2023 (Lucknow)	LALITA YADAV VS STATE OF U.P. THRU. SECY. INFORMATION DEPTT. CIVIL SECT. LKO. AND OTHERS	ARUN SINGH SOMVANSHI	SHIKHAR ANAND C.S.C.

3032	LAFP	WRIC/3349/2023 (Hardoi)	RAMBALI VS STATE OF U.P. THRU. COLLECTOR HARDOI AND 3 OTHERS	BABITA SINGH SANDHYA DEVI	C.S.C.
3033	PO	WRIC/4145/2023 (Lucknow)	SMT. KIRAN MISHRA VS THE DEBT RECOVERY TRIBUNAL, LKO. THRU. REGISTRAR AND OTHERS	KEDAR YATI SUNIL KUMAR MISHRA	KAPISH SRIVASTAVA AKHILESH PRATAP SINGH
3034	LAFP	WRIC/6093/2023 (Lucknow)	SMT. VIDYA AGARWAL VS UNION OF INDIA THRU. CENTRAL BUREAU OF INVESTIGATION LKO. AND 2 OTHERS	PRASHANT AGARWAL ROHIT KANNOJIYA	ABHAY KUMAR KAPISH SRIVASTAVA NITIN SRIVASTAVA SHIV P. SHUKLA
3035	PO	WRIC/6498/2023 (Lucknow)	YOGESH PAL AGARWAL VS THE AUTHORIZED OFFICER, UNION BANK OF INDIA , LKO	PRASHANT KUMAR SINGH APOORV DEV SYED MOHD. FURQUAN	AMIT SHARMA KAPISH SRIVASTAVA
3036	PO	WRIC/6623/2023 (Lucknow)	SHIVA JI NAGAR SAHKARI GRIH NIRMAN SAMITI LTD. THRU. SECY. SRI. YATINDRA NATH SHUKLA VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING CIVIL SECRETT. LKO. AND ANOTHER	DHARMENDRA GUPTA	C.S.C.
3037	PO	WRIC/7288/2023 (Lucknow)	JASNEET KAUR ANAND VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. HOME GOVT. CIVIL SECTT. LKO. AND 13 OTHERS	APOORVA TEWARI	ASHUTOSH VERMA ALOK SARAN AMIT JAISWAL OJUS LAW RATNESH CHANDRA APRAJITA BANSAL C.S.C.
	With	WRIC-7290-2023 Lucknow	ARVINDER KAUR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOME, GOVT. OF U.P. LKO. AND 13 OTHERS	AAKASH SINGH APOORVA TEWARI	AMIT KUMAR KAUSHAL ALOK SARAN AMIT JAISWAL OJUS LAW RATNESH CHANDRA APRAJITA BANSAL C.S.C.
3038	PO	WRIC/8285/2023 (Hardoi)	BRAJESH KUMAR MISHRA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FOREST GOVT. OF U.P. LKO. AND OTHERS	RAYEES AHMAD KHAN	C.S.C.
3039	PO	WRIC/9239/2023 (Lucknow)	JITENDRA KUMAR VS STATE OF U.P. THRU. PRIN. SECY. AYUSH CIVIL SECR. LKO. AND 2 OTHERS	VISHAL SRIVASTAVA	RAMESH KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA SURESH CHANDRA VERMA C.S.C.
3040	PO	WRIC/9604/2023 (Ambedkar Nagar)	MANIRAM PRAJAPATI VS STATE OF U.P. THRU. SECY. DEPTT. OF POLITICAL PENSION LKO. AND ANOTHER	ASHOK KUMAR SINGH	C.S.C.
3041	PO	WRIC/10063/2023 (Sitapur)	HANEEF VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. U.P. GOVT. LKO. AND OTHERS	MOHIUDDIN KHAN	DEEPANSHU DASS DILIP KUMAR PANDEY A.S.G.I. C.S.C.
	With	WRIC-10066-2023 Lucknow	MUBASSIR KHAN VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. AND 9 OTHERS	MOHIUDDIN KHAN	A.S.G.I. DILIP KUMAR PANDEY C.S.C.

	With	WRIC-10067-2023 Sitapur	JAY SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. GOVT. OF U.P. , LUCKNOW AND 7 OTHERS	MOHIUDDIN KHAN	A.S.G.I. DILIP KUMAR PANDEY C.S.C.
	With	WRIC-10068-2023 Sitapur	DINESH KUMAR VS STATE OF U.P THRU. ADDL. CHIEF SECY. REVENUE DEPTT. GOVT. CIVIL SECR. LKO. AND 7 OTHERS	MOHIUDDIN KHAN	A.S.G.I. DILIP KUMAR PANDEY C.S.C.
	With	WRIC-10069-2023 Lucknow	VIPIN KUMAR VS STATE OF U.P THRU. ADDL. CHIEF SECY. REVENUE DEPTT. U.P. GOVT. CIVIL SECR. LKO. AND OTHERS	MOHIUDDIN KHAN	A.S.G.I. DILIP KUMAR PANDEY C.S.C.
	With	WRIC-10074-2023 Sitapur	RAM KHELAWAN VERMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. GOVT. OF U.P. LKO. AND 7 OTHERS	MOHIUDDIN KHAN	A.S.G.I. DILIP KUMAR PANDEY C.S.C.
3042	PO	WRIC/10123/2023 (Lucknow)	RAMESH KUMAR VS STATE OF U.P. THRU. PRIN.SECY. ENERGY DEPTT. AND 3 OTHERS	AJAY KUMAR	ARVIND KUMAR UPADHYAY C.S.C.

PRIORITY CASES

3043	PO	WRIC/10390/2023 (Sitapur)	DEEPU AND 29 OTHERS VS COMPETENT AUTHORITY/SPECIAL LAND ACQUISITION OFFICER, SITAPUR COLLECTOR COMPOUND, AND ANOTHER	VIJAY KUMAR TEWARI DURGESH KUMAR TIWARI	MADHULIKA YADAV C.S.C.
	With	WRIC-9767-2023 Sitapur	KARUNA SHANKER AND 13 OTHERS VS COMPETENT AUTHORITY/SPECIAL LAND AQUISITION OFFICER, SITAPUR, COLLECTOR COMPOUND,SITAPUR	VIJAY KUMAR TEWARI DURGESH KUMAR TIWARI	SANJAY TRIPATHI C.S.C.
3044	PO	WRIC/10437/2023 (Lucknow)	SMT. USHA SINGH VS THE CHIEF INFORMATION COMMISSIONER U.P. AND PRESIDING OFFICER LKO. AND OTHERS	BALDAU JI SINGH RAJIV SRIVASTAVA	C.S.C. RAJ KUMAR UPADHYAYA (R.K.UPADHYAYA) SHIKHAR ANAND
3045	PO	WRIC/11654/2023 (Ambedkar Nagar)	SMT. JAYAS KUMARI VS STATE OF U.P. THRU. PRIN. SECY. FINANCE , LUCKNOW AND OTHERS	ASHOK KUMAR YADAVA	C.S.C.

PRIORITY CASES

3046	PO	WRIC/1912/2024 (Sultanpur)	RAMAWATI AND OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. FINANCE U.P. GOVT. LKO. AND OTHERS	DINESH KUMAR TIWARI	SHIV PRASAD KUSHWAHA AMIT KUMAR SINGH SHARAD TEWARI C.S.C.
------	----	--------------------------------------	-------------------------------------------------------------------------------------------------------------	---------------------	-------------------------------------------------------------------------

	With WRIC-5926-2021 LANA/5926/2021	RAJ KARAN SINGH VS STATE OF U.P.THRU ADDL.CHIEF SECY.FINANCE AND REVENUE AND ORS.	AMIT KUMAR SINGH AJEET KUMAR	MUKESH SINGH DINESH KUMAR TIWARI DILEEP KUMAR TIWARI S B PANDEY C.S.C.
	Sultanpur			
	With WRIC-1434-2024 Sultanpur	RAMAWATI AND OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. FINANCE U.P. GOVT. CIVIL SECRT. LKO. AND OTHERS	DINESH KUMAR TIWARI	AMIT KUMAR SINGH PRASHANT KUMAR SRIVASTAVA SHARAD TEWARI C.S.C.
3047 PO	WRIC/2876/2024 (Rae Bareli)	BAIJ NATH MAURYA AND ANOTHER VS UNION OF INDIA MINISTRY ROAD TRANSPORT AND NATIONAL HIGHWAYS THRU.SECY. , NEW DELHI AND 5 OTHERS	ANIL KUMAR YADAV MOHAMMAD EHTESHAM KHAN MANOJ KUMAR	MOHD. YASIR ABBASI ASHWANI KUMAR SINGH C.S.C. SARVESH KUMAR DUBEY A.S.G.I.

3048 PO	WRIC/2927/2024 (Lucknow) Not Before Hon'ble B.R. Singh, J.	YATINDRA PATHAK VS REGISTRAR GENERAL HONBLE HIGH COURT OF JUDICATURE , ALLAHABAD AND OTHERS	RAJAN MISHRA UMESH CHANDRA TRIPATHI	GAURAV MEHROTRA
---------	----------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------	----------------------------------------	-----------------

PRIORITY CASES

3049 PO	WRIC/3234/2024 (Rae Bareli)	PAWAN KUMAR VS UNION OF INDIA THRU.SECY. INDIA GOVT. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, NEW DELHI AND OTHERS	VINAY KUMAR DUBEY BHUP CHANDRA SINGH	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
---------	---------------------------------------	--------------------------------------------------------------------------------------------------------------------------------------	-----------------------------------------	-------------------------------------------

3050 PO	WRIC/3288/2024 (Lucknow)	SHYAM LAL VS MANAGING DIRECTOR MANDHYANCHAL VIDYUT VITARAN NIGAM , LKO. AND OTHERS	SACHIDA NAND TIWARI DR. CHET NARAYAN SINGH	APRAJITA BANSAL
---------	------------------------------------	---------------------------------------------------------------------------------------------------	-----------------------------------------------	-----------------

PRIORITY CASES

3051 PO	WRIC/3512/2024 (Lucknow)	DEVENDRA KUMAR VS STATE OF U.P. THRU. PRIN. SECY. INDUSTRIAL DEVELOPMENT U.P. GOVT. LKO. AND OTHERS	SANTOSH KUMAR MISRA ANAGH SHUKLA	SHIV PRASAD KUSHWAHA SHARAD TEWARI C.S.C.
With	WRIC-3503-2024 Lucknow	JYOTSANA VS STATE OF U.P. THRU. PRIN. SECY. INDUSTRIAL DEVELOPMENT LKO. AND 3 OTHERS	ANAGH SHUKLA UMESH KUMAR YADAV SANTOSH KUMAR MISRA	SHIV PRASAD KUSHWAHA SHARAD TEWARI C.S.C.
With	WRIC-3530-2024 Lucknow	URMILA DEVI VS STATE OF U.P. THRU. PRIN.SECY. INDUSTRIAL DEVELOPMENT AND 3 OTHERS	ANAGH SHUKLA SANTOSH KUMAR MISRA	SHIV PRASAD KUSHWAHA SHARAD TEWARI C.S.C.
With	WRIC-3588-2024 Lucknow	DEVENDRA KUMAR AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. INDUSTRIAL DEVELOPMENT U.P. GOVT. CIVIL SECRT. LKO. AND OTHERS	ANAGH SHUKLA SANTOSH KUMAR MISRA	SHARAD TEWARI C.S.C.

3052	WR	WRIC/3630/2024 (Pratapgarh)	DEEPAK VS STATE OF U.P. THRU. ADDL. PRIN. SECY. DEPTT. OF REVENUE U.P. LKO. AND OTHERS	AMAR NATH DUBEY MANVENDRA MISHRA DURGESH MISHRA	C.S.C.
3053	LAFP	WRIC/3777/2024 (Lakhimpur Kheri)	MAYA DEVI @ MAYAWATI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. CIVIL SECR. LKO. AND OTHERS	DILEEP KUMAR YADAV	DILIP KUMAR PANDEY C.S.C.
3054	PO	WRIC/3894/2024 (Faizabad)	SANJAY GUPTA VS UNION OF INDIA MINISTRY OF FINANCE , NEW DELHI THRU. ITS SECY. AND OTHERS	GYAN SINGH CHAUHAN ARUNIMA SHUKLA PRATIBHA SINGH PRASHANSA SINGH ARCHANA KAMAL	AMBRISH RAI PRASHANT SRIVASTAVA ASHOK KUMAR SINGH TOMAR A.S.G.I.
	With	WRIC-320-2023 Faizabad	SOHAN LAL GUPTA AND ANOTHER VS THE DEBTS RECOVERY, APPELLATE TRIBUNAL, ALLAHABAD THRU. CHAIRMAN AND OTHERS	CHANDRA BHUSHAN	ASHOK KUMAR SINGH TOMAR GAURAV RASTOGI HARI OM SINGH SUDEEP KUMAR DRUPAD UPADHYAY
	With	WRIC-3965-2024 Lucknow	SOHAN LAL AND OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. INDUSTRIAL DEVELOPMENT GOVT. OF U.P. LKO. AND OTHERS	AMRENDRA NATH TRIPATHI	MOTI LAL YADAV ASHOK KUMAR SINGH TOMAR PRASHANT KUMAR C.S.C.

PRIORITY CASES

3055	PO	WRIC/3957/2024 (Lakhimpur Kheri)	SURESH AND OTHERS VS COMPETENT AUTH./DISTT. LAND ACQUISITION OFFICER , SITAPUR (AS APPOINTED UNDER NH ACT1956) AND ANR.	VIJAY KUMAR TEWARI VIKRANT SINGH PRASHANT SINGH GAUR DURGESH KUMAR TIWARI	SANJAY TRIPATHI C.S.C.
3056	PO	WRIC/4221/2024 (Lucknow)	AKHILESH KUMAR VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND OTHERS	DEVENDRA PRATAP SINGH MANEESH SINGH	RATNESH CHANDRA C.S.C.
3057	PO	WRIC/4680/2024 (Balrampur)	IRFAN AHMAD VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. EXCISE U.P. GOVT. LKO. AN OTHERS	YOGENDRA NATH YADAV RUPENDRA KUMAR YADAV VIKRANT PRAKASH AMIT YADAV SAURABH YADAV MANJARI SINGH	PANKAJ KUMAR TIWARI RAJEIU KUMAR TRIPATHI JALAJ KUMAR GUPTA C.S.C.
3058	PO	WRIC/4766/2024 (Unnao)	SURESH KUMAR AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. ENERGY DEPTT. CIVIL SECR. LKO. AND OTHERS	MANOJ KUMAR GUPTA RAJESH KUMAR SHUKLA	NEERAV CHITRAVANSHI APRAJITA BANSAL C.S.C.
3059	PO	WRIC/4827/2024 (Unnao)	RADHE KISHAN AND 9 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. CIVIL SECR. LKO. AND 4 OTHERS	PANKAJ VERMA KULDEEP KUMAR SRIVASTAVA ARUN KUMAR SRIVASTAVA	G.M. KAMIL C.S.C.

3060	LAFP	WRIC/4845/2024 (Pratapgarh)	KAILASH YADAV VS STATE OF U.P. THRU. CHIEF SECY. HOME DEPTT. CIVIL SECTT. LKO AND OTHERS	AVDHESH KUMAR	PRIYESH MISHRA ARPAN PRAKASH SRIVASTAVA C.S.C.
3061	PO	WRIC/4852/2024 (Barabanki)	M/S GANPATI AGRI BUSINES PVT. LTD. THRU. DIRECTOR ATUL KUMAR SINGH NIKHIL/ANJALI SINGH AND 2 OTHERS VS UNION OF INDIA THRU. FINANCE SECY. MINISTRY OF FINANCE NEW DELHI AND 2 OTHERS	PRABHAT KUMAR JAGDISH PRATAP PANDEY	AMAL RASTOGI PRITISH KUMAR PRASHANT KUMAR SRIVASTAVA A.S.G.I.
3062	PO	WRIC/4966/2024 (Faizabad)	MAHANT VIVEK MUNI VS STATE OF U.P. THRU. ITS PRIN. SECY. REVENUE, CIVIL SECTT. U.P. LKO. AND 8 OTHERS	SHIV S.E. CHITAMBAR	MOHAMMAD EHTESHAM KHAN C.S.C.

PRIORITY CASES

3063	PO	WRIC/5155/2024 (Balrampur)	BABU RAM VS STATE OF U.P. THRU. ITS PRIN. SECY, REVENUE DEPTT. LKO AND 3 OTHERS	ANAND DUBEY	C.S.C.
3064	PO	WRIC/5512/2024 (Lucknow)	M/S KAMAL DEEP INDUSTRIES, HARYANA THRU. PROPRIETOR KISHAN LAL PURI VS U.P. CO-OPERATIVE SUGAR FACTORIES FEDERATION LTD., LUCKNOW THRU. MANAGING DIRECTOR AND OTHERS	VIRENDRA KUMAR SHUKLA NOEL VICTOR	PRASHANT PANDEY C.S.C. SUDHANSHU CHAUHAN
	With	WRIC-3721-2024 Bahraich	M/S KAMAL DEEP INDUSTRIES PROPRIETORSHIP FIRM , THARYANA HRU. PROPRIETOR KISHAN LAL PURL VS U.P. COOPERATIVE SUGAR FACTORIES FEDRATION LTD. LKO. THRU. ITS MANAGING DIRECTOR AND OTHERS	NOEL VICTOR AKHILESH KUMAR DILIP KUMAR PANDEY	SUDHANSHU CHAUHAN C.S.C. CHANDRA SHEKHER PANDEY
	With	WRIC-9289-2024 Lucknow	M/S MAHADEV AGROWET INDUSTRIES THRU. PRO. SACHIN. KUMAR JAIN AND ANOTHER VS U.P. CO. OPERATIVE SUGAR FACTORIES FEDERATION LTD. THRU. MANAGING DIRECTOR AND 3 OTHERS	PRASHANT PANDEY GIRISH KUMAR PANDE	C.S.C. JAI PRAKASH MISHRA SUDHANSHU CHAUHAN
3065	PO	WRIC/5557/2024 (Lucknow)	MAHESH KUMAR PANDEY VS UNION OF INDIA THRU. SECY. MINISTRY OIL AND NATURAL GAS , NEW DELHI AND OTHERS	SANTOSH KUMAR SINGH MOHD. ATEEQ KHAN	SHIKHAR ANAND A.S.G.I.
3066	PO	WRIC/5593/2024 (Rae Bareli)	VINOD KUMAR AND OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND OTHERS	GAURI SHANKAR MAURYA	SHARAD TEWARI C.S.C.
3067	PO	WRIC/5863/2024 (Pratapgarh)	NAND KISHOR PANDEY VS UNION OF INDIA THRU. SECY. POSTAL AND COMMUNICATION NEW DELHI AND 5 OTHERS	SURYA BHAN SINGH DAYA SHANKAR TIWARI	A.S.G.I.

3068	PO	WRIC/5872/2024 (Gorakhpur)	VINOD KUMAR VS UNION OF INDIA THRU. SECY. MINISTRY OF PETROLEUM AND NATURAL GAS, NEW DELHI AND OTHERS	SHARVAN KUMAR PANDEY PINKI DEVI SHRI PRAKASH VERMA PRASHANT KUMAR MISHRA	KRISHNA LAL YADAV APRAJITA BANSAL A.S.G.I.
3069	PO	WRIC/5982/2024 (Lakhimpur Kheri)	JALIL AHMAD AND ANOTHER VS STATE OF U.P. THRU. DISTRICT MAGISTRATE , LAKHIMPUR KHERI AND OTHERS	ALKA RANI ADARSH KUMAR MAURYA	DILIP KUMAR PANDEY C.S.C.
3070	PO	WRIC/6154/2024 (Ambedkar Nagar)	RAHUL YADAV VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. CIVIL SECT. LKO. AND OTHERS	VIKAS VERMA	MOHAN SINGH C.S.C.
3071	PO	WRIC/6363/2024 (Hardoi)	DEVENDRA KUMAR AWASTHI VS STATE OF U.P. THRU. ITS SECY. MIN. OF ENERGY LKO AND 4 OTHERS	MANJU SHARMA	APRAJITA BANSAL C.S.C.
3072	PO	WRIC/6441/2024 (Ambedkar Nagar)	PARASNATH ALIAS PARASNATH VERMA VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF REVENUE U.P. GOVT. LKO. AND OTHERS	SATYENDRA KUMAR TIWARI BHIMBAHADUR SINGH	MOHAN SINGH C.S.C.
3073	PO	WRIC/6552/2024 (Sitapur)	RAMDAS VS STATE OF U.P. THRU. PRIN. SECY. PANCHAYAT RAJ LKO. AND OTHERS	MOHD. AMIR KHAN SURYA PRAKASH SHEELAM DEVI	DILIP KUMAR PANDEY LALLA JI MAURYA C.S.C.
3074	PO	WRIC/6728/2024 (Hardoi)	SMT. GODAWARI AND OTHERS VS DISTT. MAGISTRATE , HARDOI AND OTHERS	ANIL KUMAR SINGH	C.S.C.
3075	PO	WRIC/6977/2024 (Faizabad)	RAM KUMAR AWASTHI VS STATE OF U.P. THRU. SECY. POLITICAL PENSION ANUBHAG LKO AND 5 OTHERS	AJAY KUMAR PANDEY	C.S.C.
3076	PO	WRIC/7186/2024 (Gonda)	MANSI AGRAWAL VS STATE OF U.P. THRU. PRIN. SECY. MINISTRY ENERGY GOVT. SECTT. LKO AND 3 OTHERS	ANAND DUBEY ABHISHEK UTKARSH MISRA	NEERA YADAV C.S.C.
3077	PO	WRIC/7618/2024 (Faizabad)	DEV DUTT MISHRA VS STATE OF U.P. THRU. PRIN.SECY. REVENUE DEPTT.	ASHUTOSH DHAR DUBEY ROSHANI PANDEY	MOHAN SINGH C.S.C.
3078	PO	WRIC/7788/2024 (Pratapgarh)	DWARIKA PRASAD GUPTA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 10 OTHERS	ALOK KUMAR TRIPATHI	PANKAJ GUPTA C.S.C.
3079	PO	WRIC/8104/2024 (Others)	RITA DEVI VS UNION OF INDIA THRU. SECY. MINISTRY OF PETROLEUM NEW DELHI AND 4 OTHERS	ANAND MANI TRIPATHI ARVIND KUMAR SRIVASTAVA	SURYA PRAKASH APRAJITA BANSAL A.S.G.I.
3080	PO	WRIC/8429/2024 (Lucknow)	M/S AWASTHI TRADERS THRU. PROPRIETOR SRI SUSHEEL CHANDRA AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF GEOLOGY AND MINING LKO AND 2 OTHERS	PUSHPILA BISHT SAMARTH SAXENA VAISHNAV AWASTHI JAI PAL SINGH AMIT PANDEY RUCHIR	C.S.C.

PRIORITY CASES

3081	PO	WRIC/8431/2024 (Faizabad) Hon,ble Supreme Court Order (Expedited)	MADAN LAL JAISWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO AND 2 OTHERS	DHRUV MATHUR ATMA RAM MISHRA RAHUL KUMAR PRANAV AGARWAL	RATNESH CHANDRA C.S.C.
------	----	-----------------------------------------------------------------------------------	---------------------------------------------------------------------------------------------------------------------------------	------------------------------------------------------------------	---------------------------

3082	PO	WRIC/8654/2024 (Barabanki)	INDRA PAL VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 7 OTHERS	HAR BANSH SINGH DURGESH VIJAY SRIVASTAVA	C.S.C.
------	----	--------------------------------------	-------------------------------------------------------------------------------------------	---------------------------------------------	--------

PRIORITY CASES

3083	PO	WRIC/9233/2024 (Lucknow)	USHA JAISWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO.	DHRUV MATHUR PRANAV AGARWAL ATMA RAM MISHRA	RATNESH CHANDRA C.S.C.
------	----	------------------------------------	----------------------------------------------------------------------------------------------------------------	---------------------------------------------------	---------------------------

With	WRIC-9251-2024 Lucknow	MONIKA JAISWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO AND 2 OTHERS	PRANAV AGARWAL ATMA RAM MISHRA DHRUV MATHUR	RATNESH CHANDRA C.S.C.
-------------	---------------------------	------------------------------------------------------------------------------------------------------------------------------	---------------------------------------------------	---------------------------

With	WRIC-9263-2024 Lucknow	SUMAN JAISWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND 2 OTHERS	PRANAV AGARWAL ATMA RAM MISHRA DHRUV MATHUR	RATNESH CHANDRA C.S.C.
-------------	---------------------------	------------------------------------------------------------------------------------------------------------------------------	---------------------------------------------------	---------------------------

With	WRIC-9266-2024 Lucknow	RITESH JAISWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND 2 OTHERS	PRANAV AGARWAL ATMA RAM MISHRA DHRUV MATHUR	RATNESH CHANDRA C.S.C.
-------------	---------------------------	-------------------------------------------------------------------------------------------------------------------------------	---------------------------------------------------	---------------------------

With	WRIC-9267-2024 Lucknow	VIKAS JAISWAL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PALNNING LKO. AND 2 OTHERS	PRANAV AGARWAL ATMA RAM MISHRA DHRUV MATHUR	RATNESH CHANDRA C.S.C.
-------------	---------------------------	------------------------------------------------------------------------------------------------------------------------------	---------------------------------------------------	---------------------------

3084	PO	WRIC/9234/2024 (Rae Bareli)	HARI NARAIN SINGH VS U.P. POWER TRANSMISSION CORPORATION LTD. THRU. CHAIRMAN AND 5 OTHERS	VIRENDRA KUMAR DUBEY	C.S.C. SARVESH KUMAR DUBEY PUNEET CHANDRA
------	----	---------------------------------------	-------------------------------------------------------------------------------------------------------	----------------------	-------------------------------------------------

3085	LAFP	WRIC/9470/2024 (Hardoi)	MATASYA JEEVI SAHAKARI SAMITI LTD KOT VIKAS KHAN AHIRORI THRU CHAIRMAN RAJ KISHOR KASHYAP VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO AND 4 OTHERS	SAJJAD HUSAIN MOHAMMAD ALISHAH FARUQI	C.S.C.
------	------	-----------------------------------	--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------	------------------------------------------	--------

3086	PO	WRIC/10299/2024 (Lucknow)	DEVI PRASAD TIWARI AND 5 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. INDUSTRIAL DEVELOPMENT U.P. LKO. AND 4 OTHERS	AMAR NATH DUBEY ANIL KUMAR YADAV	SHIV PRASAD KUSHWAHA C.S.C.
------	----	-------------------------------------	---------------------------------------------------------------------------------------------------------------------------------	-------------------------------------	--------------------------------

PRIORITY CASES

3087	PO	WRIC/11116/2024 (Lucknow)	SHIVRAJI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF URBAN DEVELOPMENT CIVIL SECTT. LKO AND 8 OTHERS	VINOD KUMAR SINGH	C.S.C.
3088	PO E-File	IAPLD/1/2025 (Lucknow)	DY. COMMISSIONER OF INCOME TAX (EXEMPTION) LUCKNOW VS M/S MORADABAD DEVELOPMENT AUTHORITY THRU AUTHORIZED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	MANISH MISRA
3089	PO E-File	IAPLD/2/2025 (Lucknow)	DY. COMMISSIONER OF INCOME TAX (EXEMPTION) LUCKNOW VS M/S MORADABAD DEVELOPMENT AUTHORITY, MORADABAD THRU THRU AUTHORIZED PERSON	KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI	MANISH MISRA
	With E-File	IAPLD-3-2025 Lucknow	DY COMMISSIONER OF INCOME TAX (EXEMPTION) VS M/S MORADABAD DEVELOPMENT AUTHORITY THRU. AUTHORIZED PERSON	NEERAV CHITRAVANSHI KUSHAGRA DIKSHIT	MANISH MISRA
3090	PO	WRIC/324/2025 (Rae Bareli)	RAJ RANI VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. REVENUE LKO. AND 3 OTHERS	AJEET KUMAR RAI JAY PRAKASH SINGH	C.S.C.
3091	PO	WRIC/725/2025 (Sitapur)	SADHAVI REETA VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 5 OTHERS	NEERAJ KUMAR BAGHEL AMRENDRA KUMAR PIYUSH PATHAK PRAVEEN YADAV	C.S.C.
3092	PO	WRIC/987/2025 (Amethi (csm Nagar))	GURUDEEN VS STATE OF U.P. THRU. PRIN. SECY. (REVENUE) GOVT. OF U.P. LKO. AND 5 OTHERS	SATYA PRAKASH MISHRA JAY PRAKASH	SHIV PRASAD KUSHWAHA GAURAV MEHROTRA C.S.C.
3093	LAFP	WRIC/1071/2025 (Lucknow)	SANT LAL VS INDIAN OIL CORPORATION LTD. THRU. CHAIRMAN NEW DELHI AND 4 OTHERS	RAHUL SINGH RANA RAJEEV KUMAR SINGH ALOK KUMAR SHUKLA	S M SINGH ROYEKWAR

PRIORITY CASES

3094	PO	WRIC/1206/2025 (Lucknow)	SHRI DHAR AWASTHI AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING AND URBAN PLANNING DEPTT. LKO. AND 4 OTHERS	LALIT KISHORE TIWARI KARUNA SHANKAR TIWARI	KUMAR AYUSH RATNESH CHANDRA C.S.C.
	With	WRIC-2075-2025 Lucknow	RAVI KUMAR VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING URBAN PLANNING DEPTT. LKO AND 4 OTHERS	VINOD KUMAR YADAV SAURABH YADAV YOGENDRA NATH YADAV	MADHUKAR OJHA MUKUND TEWARI LALIT KISHORE TIWARI RAJAN MISHRA RATNESH CHANDRA C.S.C.
	With	WRIC-2922-2025 Lucknow	RAM KUMAR YADAV VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSE AND URBAN PLANNING DEPTT. LKO. AND 4 OTHERS	VINOD KUMAR YADAV SAURABH YADAV YOGENDRA NATH YADAV	RAJAN MISHRA RATNESH CHANDRA C.S.C.

With	WRIC-4662-2025 Lucknow	ASHOK NARAYAN TRIPATHI AND 3 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. HOUSING AND URBAN PLAINING DEPTT. LKO. AND 6 OTHERS	DURGESH KUMAR SINGH	RAJAN MISHRA MUKUND TIWARI RATNESH CHANDRA C.S.C.
With	WRIC-5089-2025 Lucknow	MUKESH KUMAR AND 4 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. URBAN DEVELOPMENT DEPTT. U.P. LKO. AND 4 OTHERS	VISHVA NATH PRATAP SINGH AJAY VIKRAM	MUKUND TEWARI ADARSH VERMA RAJAN MISHRA RATNESH CHANDRA C.S.C.
With	WRIC-8263-2025 Lucknow	JAGJIVAN RAM VS STATE OF U.P. THRU. ADDL. CHIEF SECY. URBAN DEVELOPMENT DEPTT. GOVT. OF U.P. LKO AND 4 OTHERS	PRIYANKA SAHU VISHVA NATH PRATAP SINGH AJAY VIKRAM	SHOBHIT MOHAN SHUKLA RATNESH CHANDRA C.S.C.

3095	PO	WRIC/1223/2025 (Faizabad)	RANJEET VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF FISHERIES LKO. AND 5 OTHERS	AMAR NATH DUBEY	AISHWARYA PRIYA ANSHUMAN PANDEY MOHAN SINGH C.S.C.
------	----	-------------------------------------	----------------------------------------------------------------------------------------------	-----------------	-----------------------------------------------------------------

PRIORITY CASES

3096	PO	WRIC/1634/2025 (Amethi (csm Nagar))	MUNESHVAR PRASAD PAL VS STATE OF U.P. THRU. PRIN SECY. P.W.D. LKO. AND 3 OTHERS	SURESH KUMAR UPADHYAY	C.S.C.
3097	PO	WRIC/1654/2025 (Amethi (csm Nagar))	MANJU SINGH VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND 3 OTHERS	SURESH KUMAR UPADHYAY	C.S.C.

3098	LAFP	WRIC/1770/2025 (Barabanki)	NIRMAL KUMAR VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. U.P. LKO. AND 6 OTHERS	CHHOTE LAL YADAV	MOHAN SINGH C.S.C.
------	------	--------------------------------------	---------------------------------------------------------------------------------------------------	------------------	-----------------------

PRIORITY CASES

3099	PO	WRIC/2176/2025 (Faizabad)	SHASHI BALA AND 4 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. URBAN DEVELOPMENT LKO AND 2 OTHERS	AVINASH KUMAR SRIVASTAVA	C.S.C.
3100	PO	WRIC/2216/2025 (Hardoi)	SMT. SUSHEELA VS U.O.I.THURU. PRIN. SECY. MINISTRY OF ROAD TRANSPORT AND NATIONAL HIGHWAYS NEW DELHI AND 3 OTHERS	HARI NARAYAN SINGH	C.S.C. A.S.G.I.
3101	PO	WRIC/2296/2025 (Lucknow)	ABDUL RAUF VS UNION OF INDIA THRU. SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI AND 4 OTHERS	SAYYED FAROOQ AHMAD VINOD KUMAR YADAV	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.

3102	PO	WRIC/2337/2025 (Sultanpur)	NEERAJ KUMA UPADHYAY VS STATE OF U.P. THRU. PRIN. SECY. PUBLIC WORKS DEPTT. AND 4 OTHERS	SURESH KUMAR UPADHYAY SONAL CHAURASIA	C.S.C.
------	----	--------------------------------------	------------------------------------------------------------------------------------------------	------------------------------------------	--------

3103	PO	WRIC/2448/2025 (Shravasti)	USHA DEVI VS UNION OF INDIA THRU. SECY. MINI. OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI AND 9 OTHERS	GOVIND KUMAR CHOURASIA NEHIL KHARE MOHAN SINGH NAGENDRA KUMAR KHARE	KRISHNA LAL YADAV C.S.C. A.S.G.I.
3104	PO	WRIC/2615/2025 (Barabanki)	RAJ KAPOOR VERMA AND 2 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE DEPTT. LKO. AND 9 OTHERS	PRAVIN KUMAR VERMA VIVEK KUMAR VERMA	SWATANTRA KUMAR TRIPATHI RAKESH KUMAR CHAUDHARY SHIKHAR ANAND C.S.C.

PRIORITY CASES

3105	PO	WRIC/2629/2025 (Lucknow)	SMT. NIRMALA YADAV VS NATIONAL HIGHWAY AUTHORITY OF INDIA THRU. CHAIRMAN AND 6 OTHERS	RAM KARAN	GAURAV PANDEY MAYANK SHARMA ABHINAV SINGH ARUN KUMAR CHATURVEDI A.S.G.I. C.S.C. SARVESH KUMAR DUBEY
3106	PO	WRIC/2783/2025 (Lucknow)	MAHESH SINGH SENGAR VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND 2 OTHERS	AMIT TEWARI	C.S.C.

3107	PO	WRIC/2863/2025 (Balrampur)	URMILA DEVI VS STATE OF U.P. THRU. COLLECTOR BALRAMPUR AND 8 OTHERS	SANJAI SRIVASTAVA ASHOK KUMAR SINGH ANCHIT SRIVASTAVA	SATENDRA NATH RAI C.S.C.
3108	PO	WRIC/2982/2025 (Lucknow)	SRI GOVIND NATH MEHROTRA AND ANOTHER VS UNION OF INDIA THRU. SECY. MINISTRY OF DEFENCE NEW DELHI AND 3 OTHERS	RAKESH KUMAR AGARWAL SAKSHAM AGARWAL	RAJ KUMAR SINGH C.S.C. A.S.G.I.
	With	WRIC-5801-2025 Lucknow	MANGAL PRASAD ALIAS SHRI MANGAL PD.PRAJAPATI VS UNION OF INDIA THRU. SECY. MINISTRY OF DEFENCE NEW DELHI AND 3 OTHERS	RAKESH KUMAR AGARWAL PANKAJ SRIVASTAVA SAKSHAM AGARWAL	RAJ KUMAR SINGH C.S.C. A.S.G.I.
3109	PO	WRIC/3021/2025 (Lucknow)	R.K.POWERTECH ELECTRONICS WORKS THR.PROPRIETOR KRIPA SHANKAR UPADHYAY VS STATE OF U.P. THRU. THE CHIEF SECY. LKO. AND 3 OTHERS	DR. POOJA SINGH HIMANSHU SINGH GAUTAM SIDDHARTH KASHYAP	ANURAG SRIVASTAVA YOGESH CHANDRA BHATT PRATUL KUMAR SRIVASTAVA C.S.C.

PRIORITY CASES

3110	PO	WRIC/3425/2025 (Lucknow)	RAM JAGAT VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO AND OTHERS	PRABHAKAR NATH MISHRA	C.S.C.
3111	PO	WRIC/3460/2025 (Lucknow)	GAURAV AGARWAL AND 4 OTHERS VS STATE OF U.P. THRU. THE PRIN. SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND 4 OTHERS	ABHINAV TRIVEDI ANUJ DAYAL	RATNESH CHANDRA C.S.C.

3112	PO	WRIC/3519/2025 (Ambedkar Nagar)	RAM AACHHAIVAR VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND OTHERS	SUYASH DWIVEDI AMRENDRA NATH TRIPATHI	VIDYA BHUSHAN PANDEY C.S.C.
3113	PO	WRIC/3607/2025 (Faizabad)	YASHODA DEVI AND OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND OTHERS	BHANU PRATAP MISHRA	PANKAJ PATEL C.S.C.
3114	PO	WRIC/3736/2025 (Unnao)	VILASH AND 2 OTHERS VS STATE OF U.P. THRU. ITS PRIN. SECY. INDUSTRIAL DEVELOPMENT DEPTT. LKO AND 3 OTHERS	AMIT TEWARI PAWAN KUMAR SHUKLA	PANKAJ PATEL SANJEEV SINGH C.S.C.
3115	PO	WRIC/3764/2025 (Faizabad)	PRADEEP KUMAR MAURYA AND OTHERS VS U.O.I. THRU. SECY. MINISTRY OF ROAD TRANSPORT AND NATIONAL HIGHWAYS, NEW DELHI, AND OTHERS	AKHILESH KUMAR PANDEY	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.

Chapter 12 Rule 4

3116	PO	WRIC/4019/2025 (Sitapur)	PUSHPA DEVI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. U.P. AND 3 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.
------	----	------------------------------------	------------------------------------------------------------------------------------------------------------------	----------------------------	--------

PRIORITY CASES

3117	PO	WRIC/4096/2025 (Lucknow)	REKHA SINGH VS COMPETENT AUTHORITY/SPECIAL LAND ACQUISITION OFFICER, LUCKNOW AND OTHERS	SHIVAM TIWARI RAHUL SINGH HARI OM TIWARI	MADHUKAR OJHA A.S.G.I. C.S.C.
3118	PO	WRIC/4190/2025 (Lucknow)	KALLU AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. HOUSING URBAN PLANNING U.P. LKO. AND 3 OTHERS	SYED ANZAR HUSAIN ABDUL REHMAN SHAIKH SHISHIR MISHRA FARHAN AHMAD KHAN MOHD. KASHIF RAFI SHAHID SALAM MOHD AHMAD SHAHBAZ SALAM	RATNESH CHANDRA C.S.C.
3119	PO	WRIC/4278/2025 (Lucknow)	SANDEEP GUPTA AND 6 OTHERS VS STATE OF U.P. THRU. ADDL. CHIEF SECY./PRIN. SECY. DEPTT. OF HOUSING AND URBAN PLANNING, LKO. AND 3 OTHERS	APOORVA TEWARI RITIKA SINGH TUSHAR MITTAL	SHAILENDRA SINGH CHAUHAN RATNESH CHANDRA C.S.C.
		With (WRIC-4042-2005) MISB/4042/2005 Lucknow Case Decided on 27/08/2014	SMT. PRATIMA SHUKLA AND 2 ORS. VS L.D.A. VIPIN KHAND GOMTI NAGAR LUCKNOW THRU. CHAIRMAN AND ANO	TUSHAR MITTAL APOORVA TEWARI SHAILENDRA SINGH CHAUHAN	K. CHANDRA K. CHANDRA
3120	PO	WRIC/4416/2025 (Lucknow)	ABHIMANYU SINGH AND 7 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOUSING AND URBAN PLANNING DEPTT. AND 4 OTHERS	AKHILESH KUMAR KALRA SHYAM MOHAN PRADHAN NARENDRA SHANKER SHUKLA JAI SHRINET	ABHINAV SINGH RATNESH CHANDRA C.S.C.

	With	(WRIC-2731-2022) Lucknow Case Decided on 09/07/2024	SOHAN LAL VS STATE OF U.P. THRU. PRIN. SECY. HOUSING URBAN AND PALNNING DEPTT. CIVIL SECRT. LKO. AND OTHERS	MANDEEP KUMAR MISHRA CHARAN DEEP SINGH BEDI PRABHAT MADAN GOPAL MISRA SURESH KUMAR YADAV AMRENDRA NATH TRIPATHI	APOORVA TEWARI SHOBHIT MOHAN SHUKLA RATNESH CHANDRA C.S.C.
	With	WRIC-6250-2022 Lucknow	ANIL KUMAR AND OTHERS VS STATE OF U.P. THRU.PRIN.SECY.HOUSING AND URBAN PLANNING DEPTT. CIVIL SECRT. LKO. AND OTHERS	DWIJENDRA PRASAD GUPTA MADAN GOPAL MISRA	APOORVA TEWARI RATNESH CHANDRA C.S.C.
3121	PO	WRIC/4488/2025 (Lucknow)	SUNITA GIRI VS STATE OF U.P. DEPTT. OF NAGAR VIKAS THRU. SECY. LKO. AND 5 OTHERS	MANISH MANI TRIPATHI	RATNESH CHANDRA C.S.C.
3122	PO	WRIC/4491/2025 (Ambedkar Nagar)	AVADHESH YADAV VS PARIYOJANA NIDESHAK U.P. EXPRESS WAY AUDYOGIC VIKAS PRADHIKARAN UPEIDA LKO. AND 4 OTHERS	ANIL KUMAR ASHOK SHUKLA	C.S.C.
3123	PO	WRIC/4688/2025 (Lucknow)	AJAY KUMAR SINGH AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. P.W.D. LKO. AND 3 OTHERS	SUDHANSHU CHAUHAN SACHIN GARG HIMANSHU SURYAVANSHI	C.S.C.
3124	PO	WRIC/4704/2025 (Lakhimpur Kheri)	RAJWANT SINGH AND 2 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 4 OTHERS	ANIL KUMAR MISHRA	C.S.C.
3125	PO	WRIC/4749/2025 (Lucknow)	PRATEEK KUMAR GUPTA AND 4 OTHERS VS STATE OF U.P. THRU. SECY. DEPTT. OF HOUSING AND URBAN PLANNING LKO. AND 3 OTHERS	SHRI PRAKASH RASHMI RAJVANSHI PUNEET SINGH RAZIA KHAN SHAILENDRA SINGH CHAUHAN	SHAILENDRA SINGH CHAUHAN RATNESH CHANDRA C.S.C.
3126	PO	WRIC/4819/2025 (Rae Bareli)	BEENA SINGH VS UNION OF INDIA THRU. SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI AND 6 OTHERS	RAGHVENDRA P. SINGH MOHD. SHERAJ	C.S.C. SARVESH KUMAR DUBEY A.S.G.I.
3127	PO E-File	WRIC/4862/2025 (Lucknow)	SUNIL KUMAR VS U.P. AWAS EVAM VIKAS PARISHAD LUCKNOW THRU ITS COMMISSIONER	BHUPENDRA PRAKASH SHAILESH KUMAR BARANWAL MANISH KUMAR	RATNESH CHANDRA
3128	PO	WRIC/4910/2025 (Sultanpur)	ANAND KUMAR SHARMA AND ANOTHER VS U.O.I., MINISTRY OF ROAD TRANSPORT/HIGHWAYS THRU. SECY. ,NEW DELHI AND 3 OTHERS	PIYUSH MISHRA	VIMLESH KUMAR KRISHNA LAL YADAV SARVESH KUMAR DUBEY A.S.G.I.
3129	PO	WRIC/5500/2025 (Lucknow)	MAHESH KUMAR VS STATE OF U.P. THRU. THE PRIN. SECY. REVENUE LKO. AND 11 OTHERS	DURGENDRA KUMAR TIWARI	SARVESH KUMAR DUBEY C.S.C.
3130	LAFP	WRIC/5853/2025 (Sultanpur)	ALTAF URF MOHD.SARVAR VS U.O.I. THRU. ITS SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND 4 OTHERS	RAHUL ROSHAN DUBEY	C.S.C. A.S.G.I.

3131	PO	WRIC/7802/2025 (Lakhimpur Kheri)	BALDEV RAJ AND 25 OTHERS VS UNION OF INDIA THRU. DEPUTY DIRECTOR LML -IIND RAILWAY BOARD NEW DELHI AND 3 OTHERS	DAYA SHANKAR YADAV	AKANSHA DUBEY A.S.G.I.
3132	PO	WRIC/8082/2025 (Ambedkar Nagar)	NANDLAL AND ANOTHER VS THE RESERVE BANK OF INDIA THRU. GENERAL MANAGER MUMBAI AND 2 OTHERS	AJEET KUMAR SHRAVAN KUMAR SAVITA NANDAN	PRASHANT KUMAR SRIVASTAVA
3133	PO	WRIC/8432/2025 (Unnao)	SATYENDRA KUMAR AND 3 OTHERS VS UNION OF INDIA THRU. ITS SECY. MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI AND 4 OTHERS	HARI ANUJ BAHADUR SINHA	SAMIDHA C.S.C. A.S.G.I.
3134	PO	WRIC/8847/2025 (Ambedkar Nagar)	KRISHNA PRATAP SINGH VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT. LKO. AND 5 OTHERS	DAYA SHANKAR YADAV	C.S.C.
3135	LAFP	WRIC/9068/2025 (Rae Bareli)	M/S KING SECURITIES SERVICES PVT. LTD. THRU. AUTHORISED SIGNATORY AYUSH BHARDWAJ VS UNION OF INDIA,THRU. MINISTRY OF RAILWAYS RAIL BHAVAN NEW DELHI AND 4 OTHERS	SANTOSH KUMAR SHUKLA RAKESH BAJPAI DEVANSH MISHRA BRAJESH KUMAR MISHRA	AAKASH SINGH APOORVA TEWARI S M SINGH ROYEKWAR A.S.G.I.
3136	PO	WRIC/10208/2025 (Bahraich)	M/S ROHIT INDUSTRIES THRU. PROPRIETOR, ROHIT VEER SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. MEDICAL HEALTH FAMILY WELFARE GOVT. LKO. AND 2 OTHERS	SHANTANU SHARMA ANSHUMAN SHARMA ATHAR ALI	C.S.C.
3137	DF	WRIC/11632/2025 (Lucknow)	M/S SADMARG DARSHAN AGRO PRODUCER COMPANY LTD. THRU. DIRECTOR, ANIL KUMAR SINGH VS STATE OF U.P. THRU. SECY. DEPTT. OF AGRICULTURE AND 3 OTHERS	RAMESH GUPTA	C.S.C.
3138	PO	WRIC/11678/2025 (Barabanki)	SMT. SITAPATI VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE GOVT. OF U.P. LKO. AND 2 OTHERS	RINKU VERMA ANJALI VERMA	C.S.C.
3139	PO	WRIC/11695/2025 (Faizabad)	M/S RELIABLE INFRA BUILD PROPRIETOR SHRI ROHAN CHAUDHARY AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. GEOLOGY AND MINING U.P. LKO. AND 4 OTHERS	UTTAM KUMAR PATHAK GAUTAM MISHRA	C.S.C.
3140	PO	WRIC/11722/2025 (Rae Bareli)	SMT. BHAGWANA VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. REVENUE GOVT. SECTT. LKO. AND 2 OTHERS	RINKU VERMA AJEET KUMAR	C.S.C.
3141	PO	WRIC/11725/2025 (Hardoi)	USHA DEVI VS STATE OF U.P. THRU. COMMISSIONER AND SECY. BOARD OF REVENUE LKO. AND 2 OTHERS	NARESH SINGH RAJJAN LAL	C.S.C.

3142	DF	WRIC/11867/2025 (Gonda)	MAHESH SINGH VS SAKSHI SURAKSHA YOJANA SAMITI DISTT. GONDA THRU. CHAIRMAN DISTT. AND SESSION JUDGE GONDA AND 2 ORS.	SUDHIR KUMAR PANDEY PRADEEP KUMAR YADAV	C.S.C.
3143	PO	WTAX/324/2025 (Lucknow)	M/S R. K. ENGINEERS SALES LTD. THRU. JOINT MANAGING DIRECTOR SANJAY JAIN, LKO. VS UNION OF INDIA THRU. SECY. MINISTRY OF FINANCE DEPTT. OF REVENUE NEW DELHI AND OTHERS	SUDHIR KUMAR PANDEY PRADEEP KUMAR YADAV	KULDEEPAK NAG (K.D.NAG) PAAVAN AWASTHI C.S.C. RISHABH KAPOOR DIPAK SETH A.S.G.I.
3144	PO	WTAX/396/2025 (Lucknow)	M/S SWATANTRA BHARAT(PROP. EGGRO FINANCE AND INVEST.) THRU. M.D. SHRI KAUSHAL KISHORE SRIVASTAVA VS UNION OF INDIA THRU. MINISTRY OF FINANCE DEPTT. OF REVENUE THRU. SECY. NEW DELHI AND OTHERS	NIRAJ KUMAR SRIVASTAVA	POONAM MAURYA PAAVAN AWASTHI C.S.C. DIPAK SETH A.S.G.I.
3145	PO	WTAX/1312/2025 (Lucknow)	COMMERCIAL SHELTERS PRIVATE LTD. THRU. DIRECTOR SALMAN HUSAIN VS U.O.I. THRU. SECY. MINISTRY OF FINANCE DEPTT. OF REVENUE NEW DELHI AND 2 OTHERS	RAHUL SRIVASTAVA GAUTAM MISHRA	DR. RAVI KUMAR MISHRA KUSHAGRA DIKSHIT NEERAV CHITRAVANSHI A.S.G.I.
3146	PO	WTAX/1381/2025 (Lucknow)	SHARAD VEER SINGH VS STATE OF U.P. THRU. PRIN. SECY. TAX AND REGISTRATION LKO. AND 2 OTHERS	PRACHI ARYA ASHISH KUMAR PATHAK ABHINAV TRIVEDI	C.S.C.
3147	DF	WTAX/1514/2025 (Lucknow)	JAI MANGAL PRASAD YADAV VS U.O.I. THRU. DEPUTY DIRECTOR/LML IIND RAILWAY BOARD NEW DELHI AND 4 OTHERS	DAYA SHANKAR YADAV	ADNAN HASHMAT VIRENDRA SINGH SANKALP DEWARI NAMIT SHARMA A.S.G.I.
3148	DF	WRIC/1848/2026 (Lucknow)	M/S TIPL TRIFFORTS (JV) T704 THRU. AUTH. REPRESENTATIVE MR. PAWAN KUMAR TRIVEDI VS UNION OF INDIA THRU. DEPUTY CHIEF ENGINEER CONSTRUCTION NEW DELHI AND ANOTHER	SARVESH KUMAR DUBEY PANKAJ SRIVASTAVA	PAAVAN AWASTHI A.S.G.I.

Application for Orders

3149	PO	2/2026 (13271/2026) (Recall of Order) in case WRIC-11618-2025 Case Decided on 09/01/2026	VIMLESH SINGH VS STATE OF U.P. THRU. PRIN. SECY. ENERGY LKO. AND 4 OTHERS	AJAY BAHADUR YADAV	C.S.C.
3150	PO	2/2026 (22642/2026) (Recall of Order) in case WRIC-564-2026 Case Decided on 30/01/2026	SUBRATI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO AND 4 OTHERS	AJAY BAHADUR YADAV	DILIP KUMAR PANDEY C.S.C.

3151 PO

2/2026
(22683/2026)
(Recall of Order)
in case
WRIC-597-2026
Case Decided on
30/01/2026

SMT. ARTI SONI
VS
STATE OF U.P. THRU. ADDL.
CHIEF SECY. DEPTT. OF
FINANCE LKO. AND 4 OTHERS

RAM KUMAR SINGH

MOHD.ALTAf MANSOOR
C.S.C.

AT 10:15 AM

HON'BLE JUSTICE ALOK MATHUR
HON'BLE JUSTICE DIVESH CHANDRA SAMANT

Daily IA List (From Sr.No. 8001 To Sr.No. 8017)

8001	4/2026 (34350/2026) (Listing Application) in case WRIC-2892-2022	RAM DEVI ALIAS RAMA DEVI VS STATE OF U.P. THRU. PRIN. SECY. FINANCE , CIVIL SECRT. LKO. AND OTHERS	RAJESH KUMAR KASHYAP PRAMOD KUMAR	RAKESH KUMAR SINGH C.S.C.
8002	2/2026 (33819/2026) (Listing Application) in case WRIC-8044-2022	LSR INFRACON PVT. LTD. CHANDIGARH THRU. ITS AUTHORISED SIGNATORY MR. DAVINDER KUMAR VS UNION OF INDIA THRU. THE SECY. MINISTRY OF RURAL DEVELOPMENT CENTRAL SECRT. , NEW DELHI AND OTHERS	ASHOK KUMAR SINGH	GAURAV MEHROTRA VINAY TRIPATHI RAM KUMAR SINGH C.S.C. A.S.G.I.
8003	2/2026 (33068/2026) (Listing Application) in case WRIC-4837-2023	MOHD. HASIM AND 10 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	FAROOQAHMAD	C.S.C.
8004	13/2026 (33708/2026) (Listing Application) in case WRIC-6012-2023	DWARIKA PRASAD AWASTHI VS STATE OF U.P. THRU. PRIN. SECY. REVENUE CIVIL SECTT. LKO AND 4 OTHERS	DADU RAM SHUKLA (D.R. SHUKLA) MANOJ KUMAR SINGH	DHARM RAJ MISHRA PRANAV MISHRA C.S.C.
8005	3/2026 (33822/2026) (Listing Application) in case WRIC-11203-2024	SHASHI SINGH AND ANOTHER VS STATE OF U.P. THRU. PRIN. SECY. REVENUE LKO. AND 5 OTHERS	AJAY KUMAR SINGH RAJ RAVI KUMAR SINGH	MOHAN SINGH C.S.C.
8006	5/2026 (33713/2026) (Condonation of Delay) in case WRIC-484-2025	ZAFRI @ ZARINA BEGAM VS STATE OF U.P. THRU. PRIN. SECY. FINANCE DEPTT. LKO. AND 2 OTHERS	GIRISH CHANDRA VERMA	VINEET SINGH CHAUHAN C.S.C.
8007	6/2026 (33716/2026) (Substitution) in case WRIC-484-2025	ZAFRI @ ZARINA BEGAM VS STATE OF U.P. THRU. PRIN. SECY. FINANCE DEPTT. LKO. AND 2 OTHERS	GIRISH CHANDRA VERMA	VINEET SINGH CHAUHAN C.S.C.
8008 E-File	8/2026 (34023/2026) (Rejoinder Affidavit) in case WRIC-2897-2025	RAGHAVRAM VS STATE OF U.P. THRU ADDL. CHIEF SECY. ELECTRICITY DEPTT. LKO AND ORS.	SATISH KUMAR MISRA DR.MOHD.KAMRAN	MANISH JAUHARI- B/M0163/2012 SANJAY KUMAR VERMA C.S.C.
8009	4/2026 (33269/2026) (Listing Application) in case WRIC-3070-2025	M/S EDUTEST SOLUTIONS PRIVATE LIMITED THRU.AUTHORIZED SIGNATORY MR.ABHISHEK SINHA VS STATE OF U.P. THRU. ITS PRIN. SECY.DIRECTORATE OF TECHNICAL EDUCATION LKO AND ORS.	PAAVAN AWASTHI UTKARSH SRIVASTAVA SHREYASH SHUKLA GAURAV MEHROTRA	D.K. SINGH CHAUHAN C.S.C.
8010	5/2026 (33414/2026) (Listing Application) in case WRIC-4885-2025	MOHAMMAD SHAKEEL VS STATE OF U.P. THRU. PRIN. SECY. NAGAR VIKAS DEPTT. LKO. AND 2 OTHERS	GARGI PRAKASH MISRA PARIKSHIT SINGH	UPENDRA SINGH C.S.C.

8011	10/2026 (33411/2026) (Listing Application) in case WRIC-6259-2025	ANIL AND 6 OTHERS VS COMMISSIONER, LUCKNOW DIVISION, LUCKNOW AND 8 OTHERS.	RAJESH KUMAR SHARMA INDER DAWAN SINGH YADAV SUSHIL KUMAR RASTOGI	SYED MOHD. MUNIS JAFARI DILIP KUMAR PANDEY C.S.C.
8012	4/2026 (33317/2026) (Listing Application) in case WRIC-7476-2025	M/S LUCKNOW PRINTERS AND PUBLISHERS THRU. PARTNER MANISH GOEL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF BASIC EDUCATION LKO. AND 4 OTHERS	DIVYANSHI GOYAL CHINMAY SHUKLA	SARVESH KUMAR DUBEY SHIVAM SHARMA C.S.C.
8013	4/2026 (33261/2026) (Listing Application) in case WRIC-8739-2025	M/S LUCKNOW PRINTERS AND PUBLISHERS THRU. PARTNER MR. MANISH GOEL VS STATE OF U.P. THRU. ADDL. CHIEF SECY. DEPTT. OF BASIC EDUCATION, LKO AND 4 OTHERS	DIVYANSHI GOYAL SHILPA TIWARI CHINMAY SHUKLA SHIKHAR VOHRA	SARVESH KUMAR DUBEY UDAY VEER SINGH C.S.C.
8014	2/2026 (33266/2026) (Listing Application) in case WRIC-11238-2025	DHARMENDRA KUMAR YADAV VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 16 OTHERS	AMAR NATH DUBEY ANKIT DUBEY	C.S.C.
8015	2/2026 (33307/2026) (Listing Application) in case WRIC-11490-2025	SHEETAL SHARMA VS STATE OF U.P. THRU. PRIN. SECY. HOME LKO. AND 4 OTHERS	RAJENDRA SINGH	APRAJITA BANSAL C.S.C.
8016	2/2026 (33836/2026) (Recall of Order) in case WRIC-488-2026 Case Decided on 30/01/2026	ATIULLA VS U.O.I. THRU. PRIN. SECY. MINISTRY OF EXTERNAL AFFAIRS NEW DELHI AND ANOTHER	ANURAG SINGH	A.S.G.I.
8017	2/2026 (33844/2026) (Recall of Order) in case WRIC-1018-2026 Case Decided on 17/02/2026	SUNITA DEVI AND 3 OTHERS VS STATE OF U.P. THRU. PRIN. SECY. DEPTT. OF REVENUE LKO. AND 4 OTHERS	AKASH DIKSHIT OM PRAKASH VERMA	C.S.C.

**(AFTER THE ABOVE DIVISION BENCH)
HON'BLE JUSTICE ALOK MATHUR**

DATE FIXED TU/PH CASES

Fresh List (From Sr.No. 1 To Sr.No. 1)

1	TU,LO CMRA/27/2026 (Lucknow)	KALAWATI AND 2 OTHERS VS BOARD OF REVENUE, U.P. LKO. THRU. CHAIRMAN AND OTHERS	RAM PRASAD DWIVEDI	C.S.C.
---	----------------------------------------	-----------------------------------------------------------------------------------------	--------------------	--------

High Court No.:WRIB/1273/2025

**After the above Division Bench
HON'BLE JUSTICE ALOK MATHUR**

Additional List (From Sr.No. 3001 To Sr.No. 3005)

3001	TU	CMRAD/119/2023 (Lucknow) TU-Hon.Alok Mathur,J	DISTT. BASIC EDUCATION OFFICER, DISTT. LAKHIMPUR KHERI VS MAHENDRA SINGH AND 4 OTHERS	JYOTINJAY VERMA SANDEEP KUMAR YADAV	SHRAWAN KUMAR VERMA
3002	TU	CMRA/97/2025 (Lucknow)	ANUP KUMAR @ ANOOP KUMAR SHUKLA AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION, BAHRAICH AND 6 OTHERS	ASHISH RAMAN MISHRA	
		With (WRIB-164-2025) Bahraich Case Decided on 11/07/2025	GAURAV KEDIA AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION, BAHRAICH AND OTHERS	DEVRAJ SINGH BHAVANA GUPTA SHASHWAT SRIVASTAVA UMA SHANKAR SAHAI	PANKAJ GUPTA ASHISH RAMAN MISHRA C.S.C.
3003	DF-PH	WRIC/704/2026 (Lucknow)	SHAHBAN AND ANOTHER VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE, LKO. AND OTHERS	ABDUL HALEEM MOHD. SHAMEEM KHAN ASHID ALI MOHAMMAD DANISH MOHAMMAD KASHIF MOHD. MANSOOR	DILIP KUMAR PANDEY C.S.C.

Application for Orders

3004	TU,LR	3/2026 (27012/2026) (Recall of Order) in case A227-6820-2025 Case Decided on 21/11/2025	ANAND MANI TRIPATHI AND ANOTHER VS ADDL. COMMISSIONER ADMINISTRATION, AYODHYA DIVISION, AYODHYA AND ANOTHER	ANSHUMAN PANDEY ANKIT DUBEY AISHWARYA PRIYA	SHITLA PRASAD TIWARI SANDEEP KUMAR PANDEY MOHAN SINGH C.S.C.
3005	DF-TU	2/2026 (30461/2026) (Correction Application) in case A227-342-2026 Case Decided on 29/01/2026	BRIJENDRA SINGH VS STATE OF U.P. THRU. ADDL. CHIEF SECY. REVENUE, LKO. AND OTHERS	PRADEEP KUMAR	C.S.C.

(AFTER THE ABOVE DIVISION BENCH)
HON'BLE JUSTICE ALOK MATHUR

Daily IA List (From Sr.No. 8001 To Sr.No. 8003)

8001	15/2026 (34339/2026) (Listing Application) in case CMRAD-102-2023	KHALID ARMAN AND ANOTHER VS MAHESH KUMAR MISHRA AND ANOTHER	SHIV SHANKAR SINGH SARBA SHUKLA SUDHAKAR MISHRA	
8002	3/2026 (34056/2026) (Condonation of Delay) in case WRIC-6948-2025 Case Decided on 24/07/2025	HORI LAL VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT., LKO. AND 8 OTHERS	SANJEEV DWIVEDI	RIYAZ AHMAD SURESH KUMAR YADAV DILIP KUMAR PANDEY C.S.C.
8003	4/2026 (34058/2026) (Recall of Order) in case WRIC-6948-2025 Case Decided on 24/07/2025	HORI LAL VS STATE OF U.P. THRU. PRIN. SECY. REVENUE DEPTT., LKO. AND 8 OTHERS	SANJEEV DWIVEDI	RIYAZ AHMAD SURESH KUMAR YADAV DILIP KUMAR PANDEY C.S.C.